



सत्यमेव जयते

The High Court of Judicature at Patna

VACATION CAUSE LIST

(Published under the authority of the Hon'ble the Acting Chief Justice)

DAILY CAUSE LIST OF CASES TO BE TAKEN UP

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Monday 26th May, 2025

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1	Hon'ble The Acting Chief Justice	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=mf02aa906f81d4018851c74ddc8b83820
2	Hon'ble Mr. Justice Vipul M. Pancholi	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mfce55115f7e9041a1afc1cc55f955b03
3	Hon'ble Mr. Justice P. B. Bajanthri	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mcf97f6df4cde11aae00d6fa0bcfbc24b
4	Hon'ble Mr. Justice Rajeev Ranjan Prasad	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m92f3922fdab6fe1865950c8385d3423d
5	Hon'ble Mr. Justice Mohit Kumar Shah	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mc064b1cbd0ed70075313f0660683fe2f
6	Hon'ble Mr. Justice Arvind Singh Chandel	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m546e10e0c028ee4afac423313ce04d1b
7	Hon'ble Mr. Justice Bibek Chaudhuri	https://patnahighcourt3.webex.com/patnahighcourt3/j.php?MTID=m47f582e718470ef448b05263c2899c8a
8	Hon'ble Mr. Justice Nani Tagia	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m3941cf7dd2bac6aafe8618998b943a41
9	Hon'ble Mr. Justice Anil Kumar Sinha	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=md3de8b12d6e987e214efa1202ff3181e
10	Hon'ble Mr. Justice Prabhat Kumar Singh	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=md9a2db913ed3afb355e0ae4abfd47fe7
11	Hon'ble Mr. Justice Partha Sarthy	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m9c75a34a9eee7b6604b29159ae39e966
12	Hon'ble Mr. Justice A. Abhishek Reddy	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m51ea1d1b690963663f4438ddd37d8df2
13	Hon'ble Mr. Justice Nawneet Kumar Pandey	https://patnahighcourt5.webex.com/patnahighcourt5/j.php?MTID=m78b1ba52068b6bbb7311c241b998a254
14	Hon'ble Mr. Justice Sandeep Kumar	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m25ecad34e2c0d4b73fb18312de1939ab
15	Hon'ble Mr. Justice Purnendu Singh	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=mb4d7dafd580f25ef43600668a20dda92
16	Hon'ble Mr. Justice Satyavrat Verma	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=ma1290785c89f22d69f18e81c2a036758
17	Hon'ble Mr. Justice Rajesh Kumar Verma	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m9d8a5d9e8c648d9e39f9cdf432d8d1b6
18	Hon'ble Justice Smt. G. Anupama Chakravarthi	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m37a23cee7193e2968c83a0de1507d905
19	Hon'ble Mr. Justice Rajiv Roy	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m8daa6a0e29524f557e512192936e2605
20	Hon'ble Mr. Justice Harish Kumar	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m7bf16542185c47156920e01be22c0a18
21	Hon'ble Mr. Justice Shailendra Singh	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m2270b3b4538d31ed5c1c167ed2c86ca9
22	Hon'ble Mr. Justice Arun Kumar Jha	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m59e236ac6a32d3964be17f6b01aa8ae3
23	Hon'ble Mr. Justice Jitendra Kumar	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m4a574db0ea2e5e7557dd0c1b64efaecb
24	Hon'ble Mr. Justice Alok Kumar Pandey	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m6b8a6a9c1a7820de47dbb4ed1d85a37e
25	Hon'ble Mr. Justice Sunil Dutta Mishra	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m7a03ac273ed264ccebb8b9ae9c308051
26	Hon'ble Mr. Justice Chandra Prakash Singh	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m278539cb97174df2101937faa81785d2
27	Hon'ble Mr. Justice Chandra Shekhar Jha	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mf71ba2ace3f095e3a0be2b7f10ef1cce
28	Hon'ble Mr. Justice Khatim Reza	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m2217247a4dfca40921a0fee98238defa
29	Hon'ble Mr. Justice Dr. Anshuman	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mb1255a0966b82a4e85f80dff9c037e16

30	Hon'ble Mr. Justice R. P. Mishra	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m4b599e2f59b773ffa8fb7d43c94f999f
31	Hon'ble Mr. Justice Ramesh Chand Malviya	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m640f36d311bea979ef1705fdc6d53a7b
32	Hon'ble Mr. Justice S. B. P. Singh	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m1d6d5d8c108f63a5ef7c2005b17b9e1c
33	Hon'ble Mr. Justice Ashok Kumar Pandey	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m51a0e73bd922c302cb6817e5678dc1af
34	Hon'ble Mr. Justice Alok Kumar Sinha	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m838edca61b8629ae60367383fbadcba1
35	Hon'ble Mr. Justice Sourendra Pandey	
36	Hon'ble Justice Smt. Soni Shrivastava	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m5fa85e59d890e6871054603a8cdb74a5

CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA

It is hereby notified for the general information that the Annual Vacation of the Patna High Court shall be **from 19th May 2025 to 12th June, 2025.**

The Court shall functions during the Vacation **from 8:30 A.M. to 10:30 A.M.** and then **from 11:00 A.M. to 1:00 P.M.** with a recess of half an hour between **10:30 A.M. to 11:00 A.M.**

All mentions relating to urgent civil and criminal matters (including DB matters) shall be made before the senior most presiding Judge for being taken up as per assignment during the vacations.

The following shall be assignment of roster during vacations subject to further allocations as per request for listing of only writ petitions.

1st WEEK		
19.05.2025(Monday) to 22.05.2025 (Thursday)		
Sr. No.	NAME OF HON'BLE JUDGE	SUBJECT MATTER
1.	HMJ Rajesh Kumar Verma	Civil & Criminal Application Motion Bench and all urgent Civil & Criminal Matters not assigned to any other Bench and Criminal Matters u/s 482 BNSS and Bail Matters under Juvenile Justice Act.
2.	HMJ Rajiv Roy	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail
3.	HMJ Harish Kumar	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail
4.	HMJ Arun Kumar Jha	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail
5.	HMJ Alok Kumar Pandey	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail
6.	HMJ Sunil Dutta Mishra	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail
7.	HMJ Chandra Shekhar Jha	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail
8.	HMJ Ashok Kumar Pandey	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail
9	HMJ Sourendra Pandey	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail
10	Hon'ble Justice Smt. Soni Shrivastava	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail

2nd WEEK		
26.05.2025 (Monday) to 29.05.2025 (Thursday)		
Sr. No.	NAME OF HON'BLE JUDGE	SUBJECT MATTER
1.	HMJ Jitendra Kumar	Civil & Criminal Application Motion Bench and all urgent Civil & Criminal Matters not assigned to any other Bench and Criminal Matters u/s 482 BNSS and Bail Matters under Juvenile Justice Act.
2.	HMJ Alok Kr. Pandey	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail
3.	HMJ S.B.P. Singh	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail
4.	HMJ Sourendra Pandey	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail
5.	Hon'ble Justice Smt. Soni Shrivastava	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail

3rd WEEK 02.06.2025 (Monday) to 05.06.2025 (Thursday)		
Sr. No.	NAME OF HON'BLE JUDGE	SUBJECT MATTER
1.	HMJ Partha Sarthy	Civil & Criminal Application Motion Bench and all urgent Civil & Criminal Matters not assigned to any other Bench and Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail and Bail Matters under Juvenile Justice Act.
2.	HMJ Dr. Anshuman	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail

4th WEEK 09.06.2025 (Monday) to 12.06.2025 (Thursday)		
Sr. No.	NAME OF HON'BLE JUDGE	SUBJECT MATTER
1.	HMJ Anil Kumar Sinha	Civil & Criminal Application Motion Bench and all urgent Civil & Criminal Matters not assigned to any other Bench and Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail and Bail Matters under Juvenile Justice Act.
2.	HMJ Prabhat Kumar Singh	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail
3.	HMJ Partha Sarthy	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail

By the Order of Hon'ble the Acting Chief Justice

Date: 12.05.2025

Sd/-
(Registrar General)
Patna High Court

NOTICE

Ld. Counsels are requested to file all the criminal cases (A. Bail, R. Bail, Quashing, Cr. Appeal, Cr. Revision, C. Bail, Transfer, Modification, Restoration etc.) as per the new provision of law i.e. Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS) even if the date of FIR is prior to 01.07.2024, otherwise the defect of provision of law will be pointed out.

By Order of Hon'ble the Chief Justice
Sd/-

(Registrar General)

Patna High Court, Patna
Dated: 08.01.2025

PATNA HIGH COURT LEGAL SERVICES COMMITTEE

NOTICE

NATIONAL LOK-ADALAT

This is for information to all parties and the learned Lawyers that National Lok Adalats will be held on **8th March 2025, 10th May 2025, 13th September 2025 and 13th December 2025** in terms of Letter No. F.No. L/34/2018/NALSA dated 14th November, 2024 of National Legal Services Authority. Schedule for National Lok Adalat to be held in the year 2025 is as under:-

1st National Lok Adalat	8th March, 2025,
2nd National Lok Adalat	10th May, 2025
3rd National Lok Adalat	13th September, 2025
4th National Lok Adalat	13th December, 2025

Following types of cases (pre-litigation and pending) may be taken up for settlement in the aforesaid National Lok Adalat:-

a. Pre-litigation:

All type of Civil and Compoundable Criminal cases, as may be permissible under the Act/Regulations may be taken up.

b. Pending in the Courts:

All type of civil and compoundable criminal cases including following:

- i. Criminal Compoundable Offences;
- ii. NI Act cases under Section 138;
- iii. Money Recovery cases;
- iv. Motor Accident Claim cases;
- v. Labour dispute cases;
- vi. Disputes related to Public Utility services such as Electricity & Water Bills cases etc. (excluding non-compoundable);
- vii. Matrimonial disputes (except non-compoundable)
- viii. Land Acquisition cases;
- ix. Service matters including pension cases;
- x. Revenue and other ancillary matter, pending High Court, district Courts and state/district/taluka authorities.
- xi. IPR matter/Consumer matters/ also other matters pending before any other quasi-judicial authority
- xii. Other civil cases (rent, easmentary rights, injunction suits, specific performance suits etc.).

This is for information to all concerned.

Dated:-17.12.2024

By the order,

Sd/-

Registrar-cum-Secretary,
Patna High Court Legal Services Committee.

NOTICE

As directed, Ld. Counsels are requested to incorporate the period of Judicial Custody in Paragraph-4 of the bail petition, if the appellant is in judicial custody, failing which, the petition shall be put under the defective category (**w.e.f. 01.11.2024**).

**By order of Hon'ble the Chief Justice
Sd/-
Registrar General**

**Patna High Court, Patna
Dated: 23.10.2024**

PATNA HIGH COURT

NOTICE

It is seen that the notice dated 25.08.2023 regarding the practice of attaching typed copy of hand written/illegible documents has not been taken in its true letter and spirit.

It is therefore ordered that true typed copy of handwritten/illegible papers shall invariably be filed in the manner that typed papers are filed just after every original document and not after every page.

Thus, the aforementioned earlier notice is modified to the above extent and the filing of true typed copy of handwritten/illegible papers is made mandatory.

A.D.(Rules)
Patna, the 2nd April, 2024
File No. (XLIXE-03-2023)

By order of the Court
Sd/-
Registrar General

NOTICE

Ld. Advocates are requested to submit the hard copy of the documents (Counter Affidavits/ S.A./ I.A./ Vakalatnama etc. in criminal & civil cases) at the A.O. Filing Counter alongwith e-acknowledgement slip within three days, after filing the same on the portal.

Failing which, it would be treated as null and shall be deleted for the smooth functioning of the Hon'ble Court.

**By order of Hon'ble the Chief Justice
Sd/-
Registrar General**

**Patna High Court, Patna
Dated: 12.01.2024**

NOTICE

Ld. Counsels, who are desirous of “**Virtual Hybrid Hearing**” of a listed case/cases are requested to exercise such option through the link available for the respective Courts in the official website of the Patna High Court. They can join the Court at 10.30 A.M to 11.00 A.M. virtually and request for hearing through VC. The Party-In-Person can also avail the facility as per procedure given above.

By Order of Hon’ble the Chief Justice

Sd/-

Patna High Court, Patna

(Registrar General)

Dated:- 10-10-2023

**SOP FOR VIDEO CONFERENCING/ VIRTUAL HEARING BEFORE THE
PATNA HIGH COURT**

1. Ld. Advocate would be entitled to appear without restriction before the High Court through a video conferencing facility. However, the Patna High Court may regulate the participation of a litigant [or any other person] as per its Rules or Practice Directions.
2. The links for each Court shall be provided in the daily cause list, which shall be published on the website of the Patna High Court.
3. Ld. Advocates/litigants may, if they so desire, use the facility of Video Conferencing available in the High Court premises or E-Sewa Kendra.
4. While accessing the virtual platform, a Ld. Advocate will be required to enter details like name, item number, party for which she/he/they are appearing or such other information as required by the High Court. If the Ld. Advocate appears in more than one matter, case numbers of all matters will be required to be provided.
5. Participants should avoid using multiple devices at remote location to eliminate the chance of echo/ disturbance.
6. The Ld. Advocate must be dressed in professional attire. If the Ld. Advocate is not dressed in professional attire, the right of audience may be withdrawn by the Court. Similarly, a party in person must be appropriately dressed.
7. Court proceedings conducted through video conferencing are judicial proceedings for all purposes, and all protocols applicable to physical courts shall apply to virtual proceedings.

8. Cell phones of all participants shall be switched off or kept in aeroplane mode during the proceedings.
9. Ld. Advocate/party in person may log in from his office, residence, conference room. etc., but not from a vehicle like a car. The remote location should be quiet and have sufficient internet coverage. The Ld. Advocate/Party should have the camera switched on during Court proceedings. ¹All participants should endeavour to look into the camera, remain attentive and not engage in any other activity during the proceedings.
10. Only the Ld. Advocate/duly authorized person in the matter would be entitled to address the Court. The Court coordinator may mute/ unmute any other participant(s).
11. Ld. Advocates/ participants shall regulate their microphones to avoid disturbing the court proceedings. At the time of joining, the microphone should be kept muted. The microphone may be unmuted only when the matter is called out. The Court may direct the court coordinator to mute the microphone of Ld. Advocate/participant if there is a disturbance in the court proceedings.
12. If any participant indulges in an act which is considered inappropriate, she/he/they may be excluded from the VC proceedings, and action as directed by the Court may be taken in the matter.
13. No recording of the court proceedings is allowed.

1. However, the Court may make an exception where leave is sought in that behalf.

14. Ld. Advocates/participants can seek assistance through the chat facility wherever available. The chat facility should be used only for seeking help from the court coordinator regarding technical assistance concerning VC hearing and/or inquiring about the item number of the case being heard. The Court coordinator would respond to such queries on a best-effort basis.
15. Ld. Advocates can give a Memo of appearance in such manner as notified by the concerned Court.
16. Patna High Court may lay down a procedure for mentioning matters through online mode and place the same on the website.
 - (i) VC system/Hybrid Systems shall be operational in all court-rooms on all court working days during Court hours.
 - (ii) Ld. Advocates can mention their listed case/cases via Video Conference or Physically for hybrid hearing before the concerned Hon'ble Bench before on 10:30 AM or at any time thereafter, if it is expedient.
 - (iii) Upon mentioning, Hon'ble Court may assign appropriate time for virtual hybrid hearing of the cases. Ld. Counsels can join the link of the respective court proceedings through the link available on the Patna High Court Website.
17. If the number of participants who have joined the virtual proceedings exceeds or is likely to exceed the maximum log-ins permitted by the software, the court coordinator, in the first instance, may remove viewers not participating in the court proceedings. Ld. Advocates/litigants appearing in later items may also be requested to log out.

18. In cases where *in-camera* proceedings are required to be held, virtual hearings may be restricted to the parties and/or their Ld. Advocates.
19. Court Masters should specifically mark in CIS the cases which are heard through hybrid mode for future reference.
20. All the Technical Assistants of the respective courts shall create the permanent VC link for Hybrid Courts and post it on the website through the login available to them. They should keep the virtual hybrid system operational in the respective court rooms on every court working day before 10:30 A.M.
21. Respective Court Master should ensure the compliance with respect to point number 19 and 20 as above.
22. The present Standard Operating Procedure shall be in addition to the Video Conferencing Rules notified by the High Court and not in derogation thereof.

NOTICE

The competent authority has been pleased to direct physical filing through **Hard Copy**, subject to the same been accompanied by printouts of message of approval and alongwith e-acknowledgement slip regarding e-filing in the Criminal Filing/ Civil Filing Sections respectively.

The learned Counsels now w.e.f. 2nd January, 2023, may file hard copies of the **Counter Affidavits/ S.A./ I.A./ Vakalatnama** etc. at the A.O. Filing Counter alongwith e-acknowledgement slip regarding e-filing of the same on the dedicated e-portal.

The Hard Copy of the Vakalatnama/ Appearance Slip may also be filed at the dedicated counter with an undertaking that the same shall be filed through e-portal within two working days.

Further, In case of urgent filing of document where the matter is listed on the very next date, the current practice shall continue where the Ld. Advocate will mention the case number and nature of document before Ld. Joint Registrar, List who will thereafter facilitate the transmission of same. Then Ld. Advocates will e-file the document thereafter as per the direction of the Hon'ble Court.

By Order of Hon'ble the Chief Justice

Sd.

(Registrar General)

Dated:- 1st April, 2023

NOTICE

Kindly take notice, that entry in the Court premises will be allowed through **Gate No. 3** and exit shall be facilitated through **Gate No. 3A** near Court Officer's residence.

Further, the Vehicles will pass through the UVSS installed at **Gate No. 3** and the pedestrians will pass through the cabin equipped with DFMD and baggage scanner cabin for their screening along with their belongings, if any.

Further, the lounge for Advocates in the Centenary (new) building shall remain open only for the time till the **Courts are in session**.

Date : 1st April, 2023
Place : Patna

By Order of Hon'ble the Chief Justice
Sd/-
(Registrar General)

PROCEDURE FOR E-FILING.

e-Filing

For e-filing, Advocates or Party-in-Person (for whom there is a separate procedure provided in the user manual available on the website) shall be required to register / create user account on the e-filing portal:

<https://efiling.ecourts.gov.in/br>

<http://patnahighcourt.gov.in/efiling/>

In case the e-filed applications/ petitions, as aforesaid, are not accompanied by a duly sworn **Affidavit**, an undertaking shall be furnished by the Ld. Counsel/petitioner in person, to the effect that the same would subsequently be provided when called upon to do so.

In matters involving the state govt., a copy of the application/ petition shall also be sent on Email ID - civilmattersago@gmail.com and criminalmattersago@gmail.com **in addition, hard copy shall be served in the Office of learned AG.**

In matters involving the union govt. and its departments, a copy of the application/ petition shall also be sent on Email ID asgi.patna@yahoo.com **in addition, hard copy shall be served at the “Chamber of The Additional Solicitor General of India in the High Court premises”.**

In matters involving private respondents and respondents other than the State Govt. and the Union Govt., the Ld. Counsel for the petitioner would be required to furnish soft copies of the brief through email to the Ld. Retainer counsel representing such respondents.

For any further clarification, the e-filing manual/instruction tab available on the website of Patna High Court can be referred to.

**Name of the Court Master(s) attached with the Hon'ble Judge(s) and
their notified registered e-mail.**

S No	NAME OF HON'BLE JUDGE	NAME OF COURT MASTER	NOTIFIED REGISTERED EMAIL
1	Hon'ble The Acting Chief Justice	Mr. Ajit Kumar	Courtmaster36@gmail.com
2	Hon'ble Mr. Justice Vipul M. Pancholi	Mr. Mukesh Kumar Singh	Courtmaster11@gmail.com
3	Hon'ble Mr. Justice P. B. Bajanthri	Mr. Kumar Chandrashekhar	Kumarchandrashekhar2k23@gmail.com
4	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Mr. Sharique Hassan	Courtmaster37@gmail.com
5	Hon'ble Mr. Justice Mohit Kumar Shah	Mr. Gautam Yadav	Courtmaster39@gmail.com
6	Hon'ble Mr. Justice Arvind Singh Chandel	Mr. Shashi Bhushan Singh	phccourtvc08@gmail.com
7	Hon'ble Mr. Justice Bibek Chaudhuri	Mr. Chitranjan Kumar	Chitranjankumar01968@gmail.com
8	Hon'ble Mr. Justice Nani Tagia	Mr. Mrityunjay Kumar	Courtmaster707@gmail.com
9	Hon'ble Mr. Justice Anil Kumar Sinha	Mr. Bishwa Mohan Ajay	Courtmaster015@gmail.com
10	Hon'ble Mr. Justice Prabhat Kumar Singh	Mr. Mritunjay Kumar	Courtmaster032@gmail.com
11	Hon'ble Mr. Justice Partha Sarthy	Mr. Amit Kumar	Courtmaster033@gmail.com
12	Hon'ble Mr. Justice A. Abhishek Reddy	Mr. Anuj Kumar Rathor	akrphc@gmail.com
13	Hon'ble Mr. Justice Nawneet Kumar Pandey	Mr. Sourabh Kumar Singh	Courtmaster8@gmail.com
14	Hon'ble Mr. Justice Sandeep Kumar	Mr. Rakesh Kumar Mishra	Courtmaster74@gmail.com
15	Hon'ble Mr. Justice Purnendu Singh	Mr. Anil Kumar Ravidas	ankr2003@gamil.com
16	Hon'ble Mr. Justice Satyavrat Verma	Mr. Ritesh Kumar Jha	Courtmaster13@gmail.com
17	Hon'ble Mr. Justice Rajesh Kumar Verma	Mr. Dhiraj Kumar Sinha	dhirajsinhaphc@gmail.com
18	Hon'ble Justice Smt. G. Anupama Chakravarthi	Mr. Shivendra Kumar Sinha	shivendraphc@gmail.com
19	Hon'ble Mr. Justice Rajiv Roy	Mr. Tripurari Kumar Singh	Courtmaster9@gmail.com
20	Hon'ble Mr. Justice Harish Kumar	Mr. Nawlesh Kumar	Nawalji75085@gmail.com
21	Hon'ble Mr. Justice Shailendra Singh	Mr. Sunil Kumar Tiwari	Courtmaster110@gmail.com
22	Hon'ble Mr. Justice Arun Kumar Jha	Mr. Deepak Kumar	Courtmaster111a@gmail.com
23	Hon'ble Mr. Justice Jitendra Kumar	Mr. Vijay Kumar	Vijayphc2011@gmail.com
24	Hon'ble Mr. Justice Alok Kumar Pandey	Mr. Mukesh Tiwary	courtmaster19@gmail.com
25	Hon'ble Mr. Justice Sunil Dutta Mishra	Mr. Vidya Charan	Vidyacharan4@gmail.com
26	Hon'ble Mr. Justice Chandra Prakash Singh	Mr. Chaudhary Mritunjay Kr.	Mrityunjayc2@gmail.com
27	Hon'ble Mr. Justice Chandra Shekhar Jha	Mr. Mukesh Kumar	Courtmaster216@gmail.com

28	Hon'ble Mr. Justice Khatim Reza	Mr. Faiz Ali	Courtmaster35@gmail.com
29	Hon'ble Mr. Justice Dr. Anshuman	Mr. Sandeep Kumar	Courtmaster18@gmail.com
30	Hon'ble Mr. Justice R. P. Mishra	Mr. Md. Rizwan Hussain	Courtmastermrh@gmail.com
31	Hon'ble Mr. Justice Ramesh Chand Malviya	Mr. Rajesh Kumar	Courtmaster18@gmail.com
32	Hon'ble Mr. Justice S. B. P. Singh	Mr. Sheo Jee Pandey	sheogeep@gmail.com
33	Hon'ble Mr. Justice Ashok Kumar Pandey	Mr. Randhir Kumar	Randhir031977@gmail.com
34	Hon'ble Mr. Justice Alok Kumar Sinha	Mr. Randhir Kumar Pandey	Courtmaster213@gmail.com
35	Hon'ble Mr. Justice Sourendra Pandey	Mr. Anand Kumar	Courtmaster0214@gmail.com
36	Hon'ble Justice Smt. Soni Shrivastava	Mr. Shashi Kumar	Courtmaster0110@gmail.com

Details regarding Phone Numbers of the Technical Staff:-

Sr. No.	Name of Hon'ble Judges	Name of Technical staff	Phone No. of Technical Staffs
1	Hon'ble The Acting Chief Justice	Mantu Kumar	9709460880
2	Hon'ble Mr. Justice Vipul M. Pancholi	Sumit Kumar	7050721858
3	Hon'ble Mr. Justice P.B. Bajanthri	Avinash Kumar	7000911454
4	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Aniket gaurav	7909069847
5	Hon'ble Mr. Justice Mohit Kumar Shah	Abhijeet	9102936760
6	Hon'ble Mr. Justice Arvind Singh Chandel	Shanu Kumar	6202796227
7	Hon'ble Mr. Justice Bibek Chaudhuri	Imran Hayat	7503237025
8	Hon'ble Mr. Justice Nani Tagia	Abhishek Bharti	9546303000
9	Hon'ble Mr. Justice Anil Kumar Sinha	Saurav Kumar	9135434038
10	Hon'ble Mr. Justice Prabhat Kumar Singh	Parinesh Abhishek	7717766152
11	Hon'ble Mr. Justice Partha Sarthy	Gopal Jee	9431202442
12	Hon'ble Mr. Justice A. Abhishek Reddy	Nishant Kumar- I	8210229731
13	Hon'ble Mr. Justice Nawneet Kumar Pandey	Keshav Kumar	8271588262
14	Hon'ble Mr. Justice Sandeep Kumar	Ayush Kumar	7289056552
15	Hon'ble Mr. Justice Purnendu Singh	Sadanand Kumar	9334885672
16	Hon'ble Mr. Justice Satyavrat Verma	Ganesh Kumar Vidyarthi	9591946647
17	Hon'ble Mr. Justice Rajesh Kumar Verma	Kumar Pranav	7366914760
18	Hon'ble Justice Smt. G. Anupama Chakravarthy	Mariya Qibtiya	8584919822
		Shreya Kumari	9006547112
19	Hon'ble Mr. Justice Rajiv Roy	Jyoti Shankar Vidyarthi	9931030439
20	Hon'ble Mr. Justice Harish Kumar	Shivam Raj	8521637082
21	Hon'ble Mr. Justice Shailendra Singh	Pallav Kumar	9229535531
22	Hon'ble Mr. Justice Arun Kumar Jha	Sachin Kumar Singh	8340526361
23	Hon'ble Mr. Justice Jitendra Kumar	Nishant Sinha	9560420237
24	Hon'ble Mr. Justice Alok Kumar Pandey	Nikhil Sinha	9304624739
25	Hon'ble Mr. Justice Sunil Dutta Mishra	Mulshankar Kumar	9973790354
26	Hon'ble Mr. Justice Chandra Prakash Singh	Saurav Kumar Das	9955357083
27	Hon'ble Mr. Justice Chandra shekhar Jha	Kapil Dev Rai	8052136515
28	Hon'ble Mr. Justice Khatim Reza	Hans Shankar	7295865713
29	Hon'ble Mr. Justice Dr. Anshuman	Gaurav Kumar Gupta	9308471010
30	Hon'ble Mr. Justice R. P. Mishra	Rohit Kumar	9113316930
31	Hon'ble Mr. Justice Ramesh Chand Malviya	Sandeep Kumar Vimal	7011509667
32	Hon'ble Mr. Justice S. B. P. Singh	Anand Vardhan	8368267911
33	Hon'ble Mr. Justice Ashok Kumar Pandey	Nishant Kumar -II	7970724959
34	Hon'ble Mr. Justice Alok Kumar Sinha	Md. Reyaz Ansari	7739222221
35	Hon'ble Mr. Justice Sourendra Pandey	Mr. Rohit Ranjan	7678493073
36	Hon'ble Justice Smt. Soni Shrivastava	Mr. Sunil Kumar	9334082560

PATNA HIGH COURT	22	Monday 26th May, 2025 Hon'ble Mr. Justice Jitendra Kumar
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The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Acting Chief Justice)

DAILY CAUSE LIST OF CASES TO BE TAKEN UP

Monday the 26th May 2025
CENTENARY BUILDING
Court No. 212 (AT 08:30 A.M.)
Mr. Justice Jitendra Kumar
(CIVIL & CRIMINAL APPLICATION AND MOTION BENCH)

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON OFFICE NOTES) - IV</u>				
1.	SA/20/2025 SA	2 BIRENDRA KUMAR SINGH vs PRAMOD KUMAR SINGH AND ORS	ABHISHEK BINOD KUMAR SINHA	
2.	CR. APP (DB)/664/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2 UMESH SINGH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	DILIP KUMAR SINHA
<u>FOR ADMISSION IV</u>				
3.	CWJC/9195/2023 DISCP.PROC., NON G	4 AVINASH KUMAR vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR KRITI PANDEY ABHISHEK TEERTHANKAR KUMAR AMIT	VIVEK PRASAD (GP7)
4.	CWJC/7292/2024 OTHERS	1 DEEPAK KUMAR vs THE STATE OF BIHAR AND ORS	RAMA KANT SINGH	GOVERNMENT PLEADER (22)
5.	CWJC/11473/2024 ESTB. RECO.OF EDUC	3 ADITYA RAJ AND ORS vs THE STATE OF BIHAR AND ORS	KUMAR SHANU AMRIT KUMAR MEGHALI DIKSHA	ADVOCATE GENERAL ANSUL AWADHESH KUMAR PANDIT AWADHESH KUMAR PANDIT MANOJ KUMAR JHA
6.	CR. WJC/655/2025 226,227 M. Miscellaneous	1 SUDHA KUMARI vs THE STATE OF BIHAR THROUGH THE D.G.P., BIHAR AND ORS	SANTOSH KUMAR MD. MOBASSAR ALI	S.C.7 DINESH JHA
7.	CR. APP (SJ)/1010/2025 AGAINST CONVICTIO CR. APP (Sj) AGAIN	3 OM PRAKASH GIRI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	ANITA KUMARI SINGH
8.	CWJC/1082/2025 LAND ENCROACHMENT	1 KAMESHWAR SINGH vs THE STATE OF BIHAR AND ORS	SADASHIV TIWARI	STANDING COUNSEL (10)
9.	CR. APP (SJ)/1449/2025 AGAINST CONVICTIO CR. APP (Sj) AGAIN	2 ARUN KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN BELA SINGH AASHISH KUMAR	ZEYUL HODA
10.	CR. MISC./2329/2025 74,115(20,126(2), A.BAIL	2 RATAN LAL PASWAN AND ORS vs THE STATE OF BIHAR	SURYA NARAYAN SAH	UMESH LAL VERMA

PATNA HIGH COURT	23	Monday 26th May, 2025	
		Hon'ble Mr. Justice Jitendra Kumar	

11.	CWJC/6473/2025 WORKS CONTRACT - T	1 M/S MACMILLAN DEVELOPERS PRIVATE LIMITED, vs THE STATE OF BIHAR AND ORS	SAKET GUPTA VIVEK RAJ ANIMESH GUPTA	GOVERNMENT PLEADER (7)
12.	CWJC/8149/2025 LAND ENCROACHMENT	1 VISHNU KANT PRASAD SINGH AND ANR vs THE STATE OF BIHAR AND ORS	SHEO JEE MISHRA	GOVERNMENT PLEADER (25)
13.	CWJC/8318/2025 OTHERS	1 PINTU KUMAR @ PINTU YADAV vs THE STATE OF BIHAR AND ORS	KAMLESH KUMAR KAHKASHAN ALAM	GOVERNMENT PLEADER (25)
14.	CR. MISC./25196/2025 126(2),115(2),109 A.BAIL	2 YOGENDRA KUMAR @ YOGENDRA RAY AND ANR vs THE STATE OF BIHAR	RAVI KUMAR	BHARAT BHUSHAN
15.	CR. MISC./27686/2025 126(2),115(2),118 A.BAIL	2 BINOD KUMAR @ GUDDU SINGH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	ARUN KUMAR SINGH BABU NANDAN PRASAD
16.	CR. MISC./29729/2025 457,380, P OTHER UNCATEGORI	1 PIYUSH KUMAR vs THE STATE OF BIHAR AND ANR	VIKASH KUMAR SINGH KUMAR GAURAV	AHMAD ALI
17.	CR. MISC./31997/2025 329(3),316(2),318 A QSH OF F.I.R	1 SUNIL KUMAR KEDIA AND ORS vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR PANDEY KUMARI PALLAVI	HARENDRA PRASAD
18.	CR. MISC./34132/2025 13(1)(b),13(2),12 P OTHER UNCATEGORI	1 RAJNIKANT PRAVIN vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, SPECIAL VIGILANCE UNIT, PATNA	RAKESH KUMAR SHARMA RABINDRA KUMAR	ARVIND KUMAR RANA VIKRAM SINGH
19.	CR. MISC./34300/2025 395, A.BAIL	1 SUSHIL YADAV vs THE STATE OF BIHAR	PRITISH KUMAR LAL DEEPAK SINHA	DAMODAR PRASAD TIWARY
<u>FOR ADMISSION - FRESH CASES</u>				
20.	CR. MISC./20137/2025 30(a) A.BAIL	1 PAPPU SINGH @ ARUN PRABHAT SINGH vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI REKHA KUMARI ANJALI KUMARI	BHANU PRATAP SINGH
21.	CR. MISC./20797/2025 272,273, A.BAIL	1 TARIQUE RAZA KHAN @ TARIKH vs THE STATE OF BIHAR	MOHAMMAD AKHTER HUSSAIN GULFISANA	RAJESH KUMAR
22.	CR. MISC./20856/2025 147,341,342,307,5 A.BAIL	1 VIKASH PASWAN @ YUVRAJ PASWAN vs THE STATE OF BIHAR	RAKESH KUMAR	MD. SHAKIR AHMAD
23.	CR. MISC./21387/2025 64,76,308,3(5), A.BAIL	1 TUSHAR BHARTI vs THE STATE OF BIHAR AND ANR	ARUN KUMAR MANDAL	TARKESHWAR NATH THAKUR
24.	CR. MISC./28220/2025 126(2),115(2),352 A.BAIL	1 AMRITA KUMARI AND ORS vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SNEHA SHRUTI SAKSHI DEEP RAKESH SINGH RAKESH SINGH RAKESH SINGH	MOHAMMAD SUFYAN
25.	CR. MISC./31813/2025 30(a) A.BAIL	1 DOMRU RAM @ DAMRU RAM vs THE STATE OF BIHAR	DHEERAJ KUMAR RABINDRA KUMAR PRIYADARSHI	SANGEETA SHARMA
26.	CR. MISC./33590/2025 30(a), A.BAIL	1 BHIM YADAV @ BHIM KUMAR vs THE STATE OF BIHAR	HARSH VARDHAN RANJEET KUMAR	TARKESHWAR NATH THAKUR
27.	CR. MISC./33638/2025 103,3(5) A.BAIL	1 SHIVAM @ BANTI BHAGAT vs THE STATE OF BIHAR	MADHURENDRA KUMAR	PREM KUMAR JHA
28.	CR. MISC./33643/2025 120B,409,420,468, A.BAIL	1 MD. NAIYAR ALAM vs THE SUPERINTENDENT OF POLICE/C.B.I AND HEAD OF BRANCH C.B.I., ACB, PATNA	PRABHU NARAYAN SHARMA BASANT KUMAR	NIVEDITA NIRVIKAR

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		Hon'ble Mr. Justice Jitendra Kumar	

29.	CR. MISC./33650/2025 341,323,324,325,3 A.BAIL	1	SIKINDRA YADAV@ SIKINDAR YADAV @ SIKANDAR YADAV @ SIKENDRA YADAV AND ANR vs THE STATE OF BIHAR	AMARNATH JHA JAGAT NARAYAN SINGH	CHANDRA SEN PRASAD SINGH
30.	CR. MISC./34947/2025 318(4),319(2), A.BAIL	1	IMRAN ALI vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	MRITUNJAY KUMAR NIRALA
31.	CR. MISC./34949/2025 303(3),303(2) A.BAIL	1	NARAYAN KUMAR AND ANR vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SPRIHA SHREYA	NAWAL KISHORE PRASAD
32.	CR. MISC./34952/2025 498A,341,323, A.BAIL	1	PHOOL CHAND SAH @ FULCHAND SAH vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR NO.6	GANESH PRASAD SINGH
33.	CR. MISC./34955/2025 30(a) A.BAIL	1	KUNAL KUMAR vs THE STATE OF BIHAR	SANJEET KUMAR SINGH	DR. KUMAR UDAY PRATAP
34.	CR. MISC./34956/2025 30(a)(b)(c) A.BAIL	1	SURENDRA KORA @ SULENDRA KORA vs THE STATE OF BIHAR	RAJESH KUMAR MANOHAR PRASAD SINGH	MD. ASLAM ANSARI
35.	CR. MISC./34960/2025 448,376,511,341,3 A.BAIL	1	SHASHI KUMAR SINGH @ BHOLU SINGH vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI AKANKSHA VERMA	MD. ANZARUL HAQUE SAHARA
36.	CR. MISC./34961/2025 191(2),191(3),126 A.BAIL	1	AKASH KUMAR AND ORS vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH PRIYA	SURENDRA KUMAR
37.	CR. MISC./34963/2025 30(a) A.BAIL	1	RAJ KUMAR @ PONGAL SINGH vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA PRAGYA JHA DHANANJAY KUMAR SINGH	RAJENDRA PRASAD NAT
38.	CR. MISC./34964/2025 30(a), A.BAIL	1	SUJEET MANJHI @ SUJIT MAJHI AND ANR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	PRONOTI SINGH
39.	CR. MISC./34966/2025 409,420,467,468,4 A.BAIL	1	MD. SHAMIM vs THE STATE OF BIHAR AND ANR	RASHID IZHAR ADIL ABBAS SYED MOHAMMAD IBRAHIM QULI	PARMESHWAR MEHTA ARVIND KUMAR
40.	CR. MISC./34970/2025 308(2),126(2),115 A.BAIL	1	MD RIZWAN vs THE STATE OF BIHAR	RAJENDRA PRASAD	AJIT KUMAR
41.	CR. MISC./34971/2025 366A,120B,34 A.BAIL	1	VIKRAM MANDAL @ BIKRAM MANDAL vs THE STATE OF BIHAR AND ANR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	SHYAM KUMAR SINGH
42.	CR. MISC./34974/2025 123,103,303(2),3(A.BAIL	1	NAMITA DEVI @ ANITA DEVI vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	DAMODAR PRASAD TIWARY
43.	CR. MISC./34977/2025 341,323,354B,379, A.BAIL	1	BRIJ KISHORE SAH vs THE STATE OF BIHAR	AKHILESHWAR KUMAR SHRIVASTVA AMRIT KIRTI	MD. ATAUR RAHMAN
44.	CR. MISC./34980/2025 30(a) A.BAIL	1	RAMBABU SAHANI vs THE STATE OF BIHAR	SUBHASH KUMAR	BISHWESHWAR RAM
45.	CR. MISC./34983/2025 341,323,498A,494, A.BAIL	1	PINTU KUMAR vs THE STATE OF BIHAR AND ANR	ARVIND PRASAD SINGH UTTAM KUMAR MISHRA SANDHYA MISHRA	PARMANAND PRASAD
46.	CR. MISC./34984/2025 275,274,3(5), A.BAIL	1	MANJAY PASWAN @ MANJIT PASWAN vs THE STATE OF BIHAR	BINOD PRAKASH	PRADEEP NARAIN KUMAR
47.	CR. MISC./34985/2025 420,504,506, A.BAIL	1	ANANT PRAKASH SINHA @ ANANT SINHA vs THE STATE OF BIHAR	AVINASH KUMAR SINGH RAKESH KUMAR SINGH SUMIT KUMAR PRASOON SHEKHAR	BINOD KUMAR

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Hon'ble Mr. Justice Jitendra Kumar					
48.	CR. MISC./34987/2025 147,148,149,342,2 A.BAIL	1	GOPI SAHANI @ GOBARI SAHANI @ GOBRI SAHANI vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	ABHAY KUMAR
49.	CR. MISC./34988/2025 191(2),191(3),190 A.BAIL	1	SUTAKUN YADAV vs THE STATE OF BIHAR	VAISHNAVI SINGH	MOHAMMED ARIF
50.	CR. MISC./34994/2025 20(b)(ii)(C),23,2 A.BAIL	1	MD. KAMRAN @ MAD KAMRAN vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SITESH KASHYAP	JAI NARAIN THAKUR DR.K.N.SINGH (A.S.G.)
51.	CR. MISC./34996/2025 323,341,354,379,4 A.BAIL	1	SANTOSH MALI AND ORS vs THE STATE OF BIHAR	ASIF KALIM RANANJAY KUMAR	KALYAN SHANKAR
52.	CR. MISC./34997/2025 467,468,471,419,4 A.BAIL	1	RAM SHAKAR RAMAN @ RAMA SHANKAR RAMAN vs THE STATE OF BIHAR	RAJESH KUMAR	SURENDRA KUMAR
53.	CR. MISC./34998/2025 126(2),115(2),118 A.BAIL	1	CHHOTELAL URAON AND ORS vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	SANJAY KUMAR SINGH
54.	CR. MISC./35000/2025 420,467,468,471,1 A.BAIL	1	BIKAS CHANDRA BHARTI @ BIKASH CHANDRA BHARTI vs THE STATE OF BIHAR	NAGENDRA KUMAR	AJAY MISHRA
55.	CR. MISC./35003/2025 27(d),27(c),36(AC A.BAIL	1	SAKSHAM ANAND vs THE STATE OF BIHAR	ARUN KUMAR SINHA SHIVA SHANKAR SHARMA	SANJAY KUMAR SINGH
56.	CR. MISC./35004/2025 126(2),115(2),118 A.BAIL	1	VICKY KUMAR AND ANR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI AVINASH RAJ	KANHAIYA KISHORE (APP.100)
57.	CR. MISC./35005/2025 498A,323,341,34, A.BAIL	1	KUNDAN SINGH @ KUNDAN KUMAR vs THE STATE OF BIHAR AND ANR	PRABHAT KUMAR ARCHANA JHA	DILIP KUMAR NO. 1
58.	CR. MISC./35007/2025 191(2),190,115(2) A.BAIL	1	RAMKRIT MAHTO AND ANR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	SYED EHTESHAMUDDIN
59.	CR. MISC./35008/2025 30(a) A.BAIL	1	DUBAHI PASWAN @ RAM BAHADUR PASWAN vs THE STATE OF BIHAR	BALESHWAR KAMAT	SUCHETA YADAV
60.	CR. MISC./35011/2025 341,323,498(A),50 A.BAIL	1	MOHAMMAD AZAM @ AZAD @ MD. AZAD vs THE STATE OF BIHAR AND ANR	AJIT KUMAR SINGH	AJAY KUMAR JHA MADIHA HASHMI MD. HELAL AHMAD
61.	CR. MISC./35012/2025 137(2),87, A.BAIL Same ps: CR. MISC/15151/2025	1	ANUPAM KUMAR vs THE STATE OF BIHAR	RAKESH MOHAN SINGH RAJNI KANT SINGH SANJAY SINGH	RAJESH KUMAR
62.	CR. MISC./35014/2025 30(a), A.BAIL	1	MD MOJIBUL QURAISHI @ MOJIBUL RAHMAN @ NANKA QURAISHI vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND RAVI RANJAN	RAM SUMIRAN RAI
63.	CR. MISC./35016/2025 303(2),105,111, A.BAIL	1	MAHENDRA SINGH vs THE STATE OF BIHAR	VIVEK KUMAR SINHA	DILIP KUMAR NO. 1
64.	CR. MISC./35017/2025 30(a) A.BAIL	1	MOHIT RAJ vs THE STATE OF BIHAR	SAROJ KUMAR CHOUDHARY AMRESH KUMAR SINHA	SATYA NAND SHUKLA
65.	CR. MISC./35020/2025 115(2),126(2),85, A.BAIL	1	SURAJ KUMAR vs THE STATE OF BIHAR AND ANR	KAMAL KUMAR SINHA	PUSHPA SINHA.1

PATNA HIGH COURT	26	Monday 26th May, 2025 Hon'ble Mr. Justice Jitendra Kumar
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66.	CR. MISC./35021/2025 191(2),191(3),190 A.BAIL	1 PRAMOD KUMAR AND ORS vs THE STATE OF BIHAR	RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH	AMITESH KUMAR
67.	CR. MISC./35022/2025 376,493,504, A.BAIL	1 SUMAN SAURAV @ SUMAN SAURABH vs THE STATE OF BIHAR	RASIKA JANMEJAY GIRIDHAR JYOTI SINGH PRITI	UDAY CHAND PRASAD
68.	CR. MISC./35023/2025 30(a), A.BAIL	1 RANJAN KUMAR @ RANJAN KUMAR @ RANJAN KUMAR SINGH vs THE STATE OF BIHAR	BRIJMOHAN DAS	BHARAT BHUSHAN
69.	CR. MISC./35025/2025 30(a), A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	MD. IFTEKHAR MAHMOOD
70.	CR. MISC./35027/2025 126(2),115(2),109 A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	ABHAY KUMAR
71.	CR. MISC./35028/2025 30(a) A.BAIL	1 RAKESH KUMAR @ RAKESH KUMAR MISHRA vs THE STATE OF BIHAR	RAJEEV RANJAN NO. II KUMARI SEEMA SINGH	NAGENDRA PRASAD
72.	CR. MISC./35029/2025 341,323,337,338,3 A.BAIL	1 SHIVRATAN KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN	HARENDRA PRASAD
73.	CR. MISC./35030/2025 126(2),115(2),109 A.BAIL	1 JITENDRA MAHTO AND ANR vs THE STATE OF BIHAR	AMAR ALAM VIKASH KUMAR	ABHAY KUMAR
74.	CR. MISC./35033/2025 126(2),329(4),352 A.BAIL	1 KAPIL RAM AND ORS vs THE STATE OF BIHAR	ANUJ KUMAR EASHITA RAJ ADITYA RAJ SINGH	NAND KISHORE PRASAD
75.	CR. MISC./35034/2025 191(2),191(3),190 A.BAIL	1 SANJEEV KUMAR YADAV AND ORS vs THE STATE OF BIHAR	ANISH KUMAR	YOGENDRA KUMAR
76.	CR. MISC./35035/2025 30(a) A.BAIL	1 PRABHU CHAUDHARY vs THE STATE OF BIHAR	PARAS NATH MUKESH KUMAR ABHISHEK KUMAR	MD. NAZIR ANSARI
77.	CR. MISC./35037/2025 109,110,114,115,1 A.BAIL	1 RAM PADARATH KUMAR AND ORS vs THE STATE OF BIHAR	ARVIND KUMAR KUMAR RAJDEEP DIKSHA KUMARI	DR.MRITYUNJAYA KR.GAUTAM
78.	CR. MISC./35038/2025 30(a) A.BAIL	1 SATENDRA GIRI @ SATENDRA PARBAT vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	RAM PRIYA SHARAN SINGH
79.	CR. MISC./35039/2025 318(4),316(2),352 A.BAIL	1 DR. MUKESH @ MUKESH KUMAR RAI @ MUKESH KUMAR vs THE STATE OF BIHAR	NAWAL KISHORE PRASAD ANKITA SINGH	RAM ANURAG SINGH
80.	CR. MISC./35040/2025 30(a), A.BAIL	1 VIKKI MUKHIYA @ VIKRAM KUMAR @ VIKKI KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	LAKSHMI KANT SHARMA
81.	CR. MISC./35043/2025 30(a), A.BAIL	1 SANJAY SAHANI vs THE STATE OF BIHAR	MANOJ KUMAR	SHYAM BIHARI SINGH
82.	CR. MISC./35046/2025 30(a), A.BAIL	1 MD. ASFAQUE @ ASHFAK @ MD. ASPHAK vs THE STATE OF BIHAR	MADHAV JHA	ANANT KUMAR 1
83.	CR. MISC./35047/2025 126(2),115(2),117 A.BAIL	1 MD. KAISAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK VIVEK KUMAR PANDEY UDAY KUMAR SINGH ARCHNA KUMARI NEHA KUMARI	MD. FAHIMUDDIN

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Hon'ble Mr. Justice Jitendra Kumar					
84.	CR. MISC./35051/2025 191(2),191(3),190 A.BAIL	1	KAMLESH PASWAN AND ANR vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR MOHAMMAD FAROOQ	RAM SEVAK CHOUDHARY
85.	CR. MISC./35055/2025 103,3(5), A.BAIL	1	GANGA YADAV @ GANGA PRASAD YADAV vs THE STATE OF BIHAR	RAJNISH KUMAR SINGH	KALYAN SHANKAR
86.	CR. MISC./35056/2025 137(2),96 A.BAIL	1	TEJ NARAYAN MANDAL vs THE STATE OF BIHAR AND ANR	MD SOBAN ASGHAR ASHAD	MADAN KUMAR
87.	CR. MISC./35057/2025 30(a) A.BAIL	1	RAJESH KUMAR JAISWAL vs THE STATE OF BIHAR	RAVI SHANKAR PATHAK	NAND KUMAR
88.	CR. MISC./35060/2025 191(2),190,121(1) A.BAIL	1	JITENDRA KUMAR @ JITENDRA KUSHWAHA vs THE STATE OF BIHAR	SHASHI KANT SURENDRA KUMAR MISHRA	BINOD KUMAR
89.	CR. MISC./35063/2025 30(a) A.BAIL	1	RAJU SAO vs THE STATE OF BIHAR	BINOD KUMAR PANDEY BACHAN JEE OJHA	PUSHPA SINHA.1
90.	CR. MISC./35064/2025 126(2),115(2),118 A.BAIL	1	SUGRIV CHAUDHARY @ SUGRIV KUMAR CHAUDHARY AND ORS vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY BIMLESH KUMAR PANDEY BIMLESH KUMAR PANDEY	ABHAY KUMAR
91.	CR. MISC./35065/2025 126(2),75(2),352, A.BAIL	1	SARWAN KUMAR @ SHARMA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINHA RINKI KUMAR	TARKESHWAR NATH THAKUR
92.	CR. MISC./35071/2025 191(2),191(3),190 A.BAIL	1	RAHUL KUMAR @ GAUTAM KUMAR AND ANR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	NARSINGH TANTI
93.	CR. MISC./35075/2025 272,273, A.BAIL	1	MANOJ KUMAR SHARMA vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	BINOD KUMAR
94.	CR. MISC./35078/2025 115(2),126(2),85, A.BAIL	1	ASHWANI KUMAR SINGH vs THE STATE OF BIHAR AND ANR	SAURAV ANAND ASHOK KUMAR JHA	RAM PRIYA SHARAN SINGH
95.	CR. MISC./35082/2025 126(2),189(2),189 A.BAIL	1	MD. PINTU @ MD. MINTU AND ANR vs THE STATE OF BIHAR	MD HUSSAIN	JHARKHANDI UPADHYAY
96.	CR. MISC./35085/2025 392 A.BAIL	1	MONU KUMAR vs THE STATE OF BIHAR	SHIVENDRA PRASAD	AKBAR ALI
97.	CR. MISC./35096/2025 191(2),191(3),190 A.BAIL	1	LAL BABU SINGH AND ORS vs THE STATE OF BIHAR	MD ATAUL HAQUE PHOOL JAHAN	ABHAY KUMAR ROY
98.	CR. MISC./35097/2025 30(a) A.BAIL	1	RAHUL KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR	RAM ANURAG SINGH
99.	CR. MISC./35100/2025 341,323,307,379,3 A.BAIL	1	PUNITA DEVI AND ANR vs THE STATE OF BIHAR	PRASHANT KUMAR SHASHANK SHEKHAR NISHANT KUMAR	RAJ KISHOR SINGH
100.	CR. MISC./35102/2025 115(2),117(2),118 A.BAIL	1	RAVINDRA KUMAR @ RAVINDRA BAITHA vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	RAJIV NAYAN
101.	CR. MISC./35105/2025 414 A.BAIL	1	RAMESH SAH vs THE STATE OF BIHAR	UDAY KUMAR	RINA SINHA
102.	CR. MISC./35110/2025 420,467,468,34, A.BAIL	1	RAM BHAJAN SINGH @ RAM BHAJAN @ RANA JI vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	PUSHPA SINHA

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103.	CR. MISC./35111/2025 30(a) A.BAIL	1 URMILA DEVI vs THE STATE OF BIHAR	KUMARI ANUPAM	AKBAR ALI
104.	CR. MISC./35114/2025 30(A) A.BAIL	1 NADEEM ALAM vs THE STATE OF BIHAR	MRITUNJAY KUMAR	PRADEEP NARAIN KUMAR
105.	CR. MISC./35115/2025 30A,30G,32,62,56B A.BAIL	1 BIRJU KUMAR @ BIRJU KUMAR MAHTO vs THE STATE OF BIHAR	AVINASH . KRITYA NAND JHA	UMESH LAL VERMA
106.	CR. MISC./35118/2025 317(5), A.BAIL	1 SURAJ SINGH @ SURAJ KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND SUMIT JHA	SURESH PRASAD SINGH
107.	CR. MISC./35119/2025 420,467,468 A.BAIL	1 SANDEEP KUMAR ARYA vs THE STATE OF BIHAR	NATRAJ VERMA SACHINA	JAI NARAIN THAKUR
108.	CR. MISC./35120/2025 80,238 A.BAIL	1 PALLAVI DEVI @ PALLAVI JHA AND ANR vs THE STATE OF BIHAR	SHAIENDRA KUMAR JHA BINOD KUMAR	
109.	CR. MISC./35121/2025 341,323,324,307,3 A.BAIL	1 SANJAY SAH AND ORS vs THE STATE OF BIHAR	PRIYESH KUMAR	CHANDRA SEN PRASAD SINGH
110.	CR. MISC./35122/2025 341,323,498a,34 A.BAIL	1 NITISH KUMAR vs THE STATE OF BIHAR AND ANR	VIJAY KUMAR RAJNISH KUMAR	SHARDA KUMARI
111.	CR. MISC./35123/2025 30(a),35,38, A.BAIL	1 UPENDRA MUKHIYA vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	RAJIV NAYAN
112.	CR. MISC./35124/2025 376,420,341,323,5 A.BAIL	1 DR. VIJAY KUMAR @ VIJAY PRASAD AND ORS vs THE STATE OF BIHAR AND ANR	AJAY KUMAR RAJESH KUMAR	UPENDRA KUMAR
113.	CR. MISC./35128/2025 30A,56 A.BAIL	1 ANKIT KUMAR @ ANKIT RAJ vs THE STATE OF BIHAR	BINAY KUMAR SINGH REMY KUMARI JITENDRA KUMAR GAURAV BHARDWAJ SANTOSH KUMAR	MEENA SINGH
114.	CR. MISC./35130/2025 366A,34, A.BAIL	1 KAUSHALAYA DEVI vs THE STATE OF BIHAR	SUNIL KUMAR YADAV ARVIND KUMAR	AKBAR ALI
115.	CR. MISC./35131/2025 30(a) A.BAIL	1 RAJESH SINGH @ CHUNNU SINGH @ CHHUNU vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA SHAILESH KUMAR	UMANATH MISHRA
116.	CR. MISC./35132/2025 191(2)(3),192,115 A.BAIL	1 PAWAN YADAV @ PAWAN KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	SANJAY KUMAR PANDEY
117.	CR. MISC./35135/2025 85,82(1),115(2),1 A.BAIL	1 AHMAD ALI @ SONU vs THE STATE OF BIHAR AND ANR	ARYAN SINGH GAJENDRA KUMAR SINGH	PRANAV KUMAR
118.	CR. MISC./35137/2025 30A A.BAIL	1 DINESH YADAV vs THE STATE OF BIHAR	BHAVESH KUMAR SAH RAKESH BIHARI SINGH	SANGEETA SHARMA
119.	CR. MISC./35138/2025 30(a) A.BAIL	1 UPENDRA RAI vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	RAM SUMIRAN RAI
120.	CR. MISC./35139/2025 126(2),115(2),109 A.BAIL	1 WIKESH KUMAR @ VIKESH KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR SHARMA	DR. KUMAR UDAY PRATAP
121.	CR. MISC./35140/2025 363,366(A),328,34 A.BAIL	1 MUNNI KUMARI vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	AKBAR ALI
122.	CR. MISC./35142/2025 30A A.BAIL	1 SUBODH KUMAR @ SUBODH KUMAR RAI vs THE STATE OF BIHAR	HEMANT RAY SHARAD KUMAR VERMA SAGAR KUMAR	MADHURI LATA

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123. CR. MISC./35143/2025 30(a),32,41,47 A.BAIL	1	SATYAM KUMAR SINGH vs THE STATE OF BIHAR	VITESH KUMAR SINGH SANJEET KUMAR TIWARI	RAM PRIYA SHARAN SINGH
124. CR. MISC./35144/2025 389,406,420,530,3 A.BAIL	1	ANSARUL HAQUE @ ANSARUL HAQ vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR SINGH RAJ KUMAR SINGH	RAMCHANDRA SAHNI
125. CR. MISC./35145/2025 30(a) A.BAIL	1	CHANDAN PASWAN vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	JAGDHAR PRASAD
126. CR. MISC./35146/2025 126(2),115(2),110 A.BAIL	1	MD. AINUL vs THE STATE OF BIHAR	RAKESH KUMAR JHA RABINDRA NATH TIWARI RAJESH KUMAR	DILIP KUMAR NO. 1
127. CR. MISC./35349/2025 406,420,120B,34, A.BAIL Same ps: CR. MISC/31873/2024	1	UDAY KUMAR VERMA vs THE STATE OF BIHAR	ANIL KUMAR NO. I SONAM KUMARI	MOHAMMAD SUFYAN
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
128. CR. MISC./56311/2023 3,4 A.BAIL	3	MD. ZABBAR vs THE STATE OF BIHAR AND ANR	KUMAR RAVISH KASHYAP KAUSHAL	RANA RANDHIR SINGH
129. CR. MISC./67927/2023 3,4 A.BAIL	4	SURESH CHOUDHARY vs THE STATE OF BIHAR AND ANR	SHAIENDRA KUMAR SINGH	KUMAR RANJIT RANJAN
130. CR. MISC./68665/2023 406,420,120(B),34 A.BAIL	8	AMIT KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	KUNDAN KUMAR MANISH KUMAR SINGH	SANJAY KUMAR TIWARY
131. CR. MISC./26824/2024 406,420,354B,323, A.BAIL	4	MUKTI GIRI @ MUKTINATH GIRI vs THE STATE OF BIHAR	SUJEET KUMAR	SHANTANU KUMAR
132. CR. MISC./43072/2024 3,4 A.BAIL	4	RAJ KUMAR RAM vs THE STATE OF BIHAR AND ANR	SHASHI DHAR JHA	MANOJ KUMAR RANJAN KUMAR
133. CR. MISC./43202/2024 3,4, A.BAIL	5	DINESH KUMAR vs THE STATE OF BIHAR AND ANR	GYANENDRA KUMAR SINGH PRAVIN KUMAR	MRITUNJAY KUMAR NIRALA LAL BABU SINGH
134. CR. MISC./60984/2024 341,323,504,498A A.BAIL	5	SAHABUDDIN @ SHAHABUDDIN HAJAM @ MD SHAHABUDDIN HAJAM vs THE STATE OF BIHAR AND ANR	MD SOBAN ASGHAR ASHAD	MANOJ KUMAR
135. CR. MISC./63274/2024 3,4, A.BAIL	4	ADITYA KISHORE ADITYA vs THE STATE OF BIHAR AND ANR	VISHAL SAURABH	MD. SHAKIR AHMAD
136. CR. MISC./67689/2024 8, A.BAIL	3	MALIK RASHID vs THE STATE OF BIHAR AND ANR	KUNDAN RATHORE	PRANAV KUMAR PRIYESH KUMAR
137. CR. MISC./12053/2025 304B,201,34, A.BAIL	2	PRIYANKA DEVI @ PRIYANKA KUMARI AND ORS vs THE STATE OF BIHAR	AJAY KUMAR	SHYAM KUMAR SINGH
138. CR. MISC./14626/2025 126(2),115(2),118 A.BAIL	2	SUDHIR THAKUR @ SUDHIR KUMAR vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY ROHIT KUMAR TRIPATHI VISHWAJEET KUMAR MISHRA	MADHURA NAND JHA KUMAR HARSHVARDHAN SUDHANSHU PRAKASH
139. CR. MISC./14895/2025 103(1), A.BAIL	2	SULEN PASWAN AND ORS vs THE STATE OF BIHAR	VIVEKANAND SINGH	DR.MRITYUNJAYA KR.GAUTAM SEEMA KUMARI SHAIENDRA KUMAR SINGH
140. CR. MISC./15191/2025 137(2),87,3(5), A.BAIL	2	AINUL SAI AND ANR vs THE STATE OF BIHAR	SANJAY SINHA CHANDAN KUMAR MD FAZLE KARIM	JITENDRA KUMAR SINGH

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141. CR. MISC./15200/2025 498(A),323,504,37 A.BAIL	2 NAGENDRA KUMAR vs THE STATE OF BIHAR AND ANR	ASHOK SINGH ABHISHEK KUMAR SINGH ABHISHEK	PRADEEP NARAIN KUMAR
142. CR. MISC./15209/2025 498A, A.BAIL	2 SONU KUMAR vs THE STATE OF BIHAR AND ANR	PRAMOD KUMAR	JITENDRA KUMAR SINGH
143. CR. MISC./15461/2025 395, A.BAIL	2 DHANDHAN NAT vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	RABINDRA KUMAR
144. CR. MISC./18190/2025 120B,420,467,468, A.BAIL	1 RAM SWARATH SINGH vs THE UNION OF INDIA, THROUGH C.B.I., PATNA	SANJAY KUMAR JAY PRAKASH SINGH	NIVEDITA NIRVIKAR AVANISH KUMAR SINGH

FOR ADMISSION

145. CR. MISC./57376/2019 494,497,406,34 A.BAIL	14 SHAMIM AHMAD SHAMIM KHAN @ GAPPU TIGER vs THE STATE OF BIHAR AND ANR	DILIP KUMAR TONDON PRATEEK TANDAN	ASHOK KUMAR RAJENDRA NATH JHA
146. CR. MISC./7473/2023 8 A.BAIL	4 BALRAM MAHTO @ BALRAM KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	UDAY PRATAP SINGH
147. CR. MISC./39853/2023 506,406,409,34 A.BAIL	4 ABHAY KUMAR MISHRA vs THE STATE OF BIHAR	VIJAY BARDHAN PANDEY AJAY KUMAR PANDEY	PARMANAND KUMAR
148. CR. MISC./55507/2023 341,323,504,498(A) A.BAIL	8 SANJEEV KUMAR @ SANJEEV KUMAR SINGH @ SANJAY SINGH vs THE STATE OF BIHAR AND ANR	SUSHIL KUMAR SINGH	PUSHPA SINHA.1 RAJEEV RANJAN NO.II KUMARI SEEMA SINGH RAJU KUMAR SINGH
149. CR. MISC./57010/2023 3,4 A.BAIL	4 HABIB vs THE STATE OF BIHAR AND ANR	MADHAV JHA KANCHAN JHA	AWADHESH KUMAR SINGH MUNISH OM PRAKASH SINGH RANJIT KUMAR THAKUR
150. CR. MISC./64219/2023 3,4 A.BAIL	3 MD. AJAUL vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR YADAV	MUKESH KUMAR SINGH SANDIP KUMAR GAUTAM
151. CR. MISC./27524/2024 406,341,323,379,5 A.BAIL	8 NITISH KUMAR vs THE STATE OF BIHAR AND ANR	NAFISU ZZOHA	TAPESHWAR SHARMA
152. CR. MISC./29702/2024 384,386,406,420,4 A.BAIL	4 DEVENDRA NATH PURI vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR ARVIND KUMAR AMAR JYOTI SHARMA	DINESH SINGH BINAY KUMAR ABHISHEK KUMAR
153. CR. MISC./29875/2024 406,420,120B,506, A.BAIL	11 RAJNI DEVI vs THE STATE OF BIHAR AND ANR	SAMEER KUMAR	LALAN KUMAR ANKIT RAJ AMISHA
154. CR. MISC./31873/2024 138 A.BAIL Same ps: CR. MISC/35349/2025	7 AMIT KUMAR AND ANR vs THE STATE OF BIHAR	ANIL KUMAR NO. I SONAM KUMARI	DR.MRITYUNJAYA KR.GAUTAM AMRESH KUMAR SINHA SHASHI BHUSHAN SINGH
155. CR. MISC./32520/2024 407,420,34 A.BAIL	14 JITENDRA KUMAR YADAV vs THE STATE OF BIHAR AND ANR	JATA SHANKAR JHA SWETA KUMARI	RENU KUMARI
156. CR. MISC./33142/2024 3,4, A.BAIL	10 DEEPAK MISHRA @ DHANNU MISHRA vs THE STATE OF BIHAR AND ANR	PRITHVI NATH MISHRA	UPENDRA KUMAR ANAND KISHORE CHOUDHARY
157. CR. MISC./33632/2024 341,323,379,328,4 A.BAIL	11 CHANDAR YADAV AND ORS vs THE STATE OF BIHAR AND ANR	SHAILENDRA KUMAR SINGH	PRONOTI SINGH PANKAJ KUMAR
158. CR. MISC./34534/2024 409,420,379,120(B) A.BAIL	5 DEEPAK PRASAD YADAV vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR TIWARY	ANITA KUMARI SANJIV KUMAR.

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159.	CR. MISC./35728/2024 3,4 A.BAIL	5	SONU KUMAR vs THE STATE OF BIHAR AND ANR	NITYANAND NEERAJ PRAFULLA CHANDRA PRIYADARSHI KUMARI ANJANI SINHA	RITA VERMA NAVINIT KUMAR
160.	CR. MISC./44026/2024 341,323,504,506,4 A.BAIL	6	AMAR PRATAP BIHARI vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR AKASH RANJAN	RAJ BALLABH SINGH VIKRAM SINGH
161.	CR. MISC./44207/2024 323,498A A.BAIL	6	MD. SAKIL vs THE STATE OF BIHAR AND ANR	KUNDAN KUMAR SINGH	DAMODAR PRASAD TIWARY MADHAV JHA KANCHAN JHA
162.	CR. MISC./49666/2024 363,366A,34, A.BAIL	9	NAGENDRA SINGH @ BANARSI SINGH @ BANARASHI SINGH vs THE STATE OF BIHAR AND ANR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	KHURSHID ANWAR
163.	CR. MISC./50437/2024 3,4, A.BAIL Same ps: CR. MISC/74137/2024	5	INDERDEV KUMAR SHAH @ INDRADEV KUMAR SAH vs THE STATE OF BIHAR AND ANR	CHANDRA SHEKHAR ANAND SHANTI KUMARI SINHA	ANUJ KUMAR SHRIVASTAVA PRAKASH CHANDRA AGRAWAL
164.	CR. MISC./50895/2024 3,4, A.BAIL	6	SURENDRA MUKHIYA @ SULENDRA MUKHIYA vs THE STATE OF BIHAR AND ANR	JAISHANKAR KUMAR YADAV MD RASHID ASHRAF RAVI RANJAN	PRNOTI SINGH RAMCHANDRA JHA RAMAN
165.	CR. MISC./51238/2024 420,406,34 A.BAIL	7	SANDHYA KUMARI SINHA AND ANR vs THE STATE OF BIHAR AND ORS	DHARMESH KUMAR SHRIVASTAVA	RAJENDRA PRASAD NAT LALIT NARAYAN JHA LALIT NARAYAN JHA
166.	CR. MISC./52175/2024 406,420,504,506 A.BAIL	7	NITIN KUMAR KANTILAL DOBARIYA @ NITIN KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	ASHOK SINGH ABHISHEK KUMAR SINGH	VINOD SHANKER MODI PRABHOJOT SINGH GYANENDRA KUMAR DIWAKAR
167.	CR. MISC./53226/2024 406,420,120B, A.BAIL	6	BRIJ BHUSHAN SINGH @ BRAJ BHUSHAN SINGH AND ORS vs THE STATE OF BIHAR AND ANR	ABHINAY PRIYADARSHI KRITI SUMAN JAINANDRA KUMAR RISHIKESH RAJAN	BINOD KUMAR RAKESH KUMAR SHARMA ALOK ANAND
168.	CR. MISC./54160/2024 3,4, A.BAIL	5	DINESH KUMAR vs THE STATE OF BIHAR AND ANR	HAFIZ SHAHBAZ ARIF ALLAMA ABDUL QUADIR JAMAL FARIDI	NAND KUMAR SHANKAR CHOUBEY GOPAL GOVIND MISHRA
169.	CR. MISC./54738/2024 138 A.BAIL	5	SAROJ DEVI AND ANR vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR SANJEEB KUMAR SANJU BHASKAR SANDILYA	PRANAV KUMAR SURENDRA PD. SINGH BIMLESH KUMAR JHA
170.	CR. MISC./55480/2024 138 A.BAIL	3	GOPI SAH vs THE STATE OF BIHAR AND ANR	SHANTI BHUSHAN SINGH	ABHAY KUMAR ROY SAROJ KUMAR VASANT VIKAS
171.	CR. MISC./56444/2024 3,4 A.BAIL	3	MD MUJAHID @ MD. MUJAHID ANSARI vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	KANHIYA KISHOR RATANAKAR JHA
172.	CR. MISC./56640/2024 406,420,504,506,4 A.BAIL	3	PRAMOD RAI vs THE STATE OF BIHAR AND ANR	BAIDHYANATH THAKUR PRAMOD KUMAR PRASAD SINGH	ABHAY KUMAR ROY ANUJ KUMAR ARUN KUMAR PRASAD
173.	CR. MISC./56891/2024 420,406 A.BAIL	4	AMRITESH KUMAR vs THE STATE OF BIHAR AND ANR	AJAY MUKHERJEE GANESH SHARMA	RAM PRIYA SHARAN SINGH ANIL KUMAR SINGH
174.	CR. MISC./57217/2024 420,406,506 A.BAIL	2	ANUP KUMAR vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR SINGH SAURABH SINHA ASHOK KUMAR SINGH VIVEK KUMAR SINHA DWIJ RAJ DEEPMALA KUMARI	BRAJENDRA NATH PANDEY RANJEET KUMAR
175.	CR. MISC./57320/2024 3(1)(r),3(1)(s) A.BAIL	6	VIRENDRA SHARMA vs THE STATE OF BIHAR AND ANR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	USHA KUMARI 1 PUSHPENDRA KUMAR SINGH
176.	CR. MISC./58415/2024 8(b),18,29 A.BAIL	4	SANTOSH SINGH @ SANTOSH KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	RINA SINHA
177.	CR. MISC./60341/2024 4 A.BAIL	6	AJAY KUMAR vs THE STATE OF BIHAR AND ANR	ASHUTOSH TRIPATHY	RAMESH CHANDRA RAJANI KANT SINGH

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178.	CR. MISC./61047/2024 3,4 A.BAIL	7 DEEPAK KUMAR SINGH vs THE STATE OF BIHAR AND ANR	BACHAN JEE OJHA NAVIN KUMAR JHA DAIZY KUMARI	SUCHETA YADAV ABHAY KUMAR SINGH SANJAY KUMAR JHA
179.	CR. MISC./61302/2024 341,323,504,498A, A.BAIL	8 AJAY YADAV vs THE STATE OF BIHAR AND ANR	MD. JAVED JAFAR KHAN	MEENA SINGH
180.	CR. MISC./61414/2024 3,4 A.BAIL	5 KAMAL KUMAR @ KAMAL CHAUDHARY vs THE STATE OF BIHAR AND ANR	RUPA KUMARI YUGAL KISHORE	NITYA NAND TIWARY GIRISH NANDAN ABHISHEK ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH
181.	CR. MISC./61983/2024 3,4 A.BAIL	4 RAMBABU RAY vs THE STATE OF BIHAR AND ANR	MD ANIS AKHTAR RANANJAY KUMAR ARIF DAULA SIDDIQUIE NOUMAAN AHMAD	SHANTANU KUMAR VIKASH KUMAR SINGH
182.	CR. MISC./62732/2024 498A,323 A.BAIL	4 NITYANAND CHAUDHARY @ RUPESH vs THE STATE OF BIHAR AND ANR	AJAY KUMAR JHA	RAJENDRA SINGH AJIT KUMAR SINGH
183.	CR. MISC./63383/2024 3,4 A.BAIL	4 RAUSHAN SAH vs THE STATE OF BIHAR AND ANR	CHANDRA MOHAN JHA	UMESH LAL VERMA SATISH CHANDRA MISHRA MD. NURUL HODA
184.	CR. MISC./64745/2024 447,341,323,324,3 A.BAIL	6 RAM PRAKASH YADAV @ PRAKASH KUMAR YADAV vs THE STATE OF BIHAR	KULDEEP KUMAR DHIRESH KUMAR DHIRAJ CHUNNU KUMAR	MADHURI LATA
185.	CR. MISC./64772/2024 420,467,468 A.BAIL	3 SHYAMAL KANTI BHATTACHARYA vs THE STATE OF BIHAR AND ANR	SHYAMESHWAR KUMAR SINGH CHAITANYA SWAROOP	KHURSHID ANWAR BINOD KUMAR
186.	CR. MISC./64965/2024 3,4 A.BAIL	3 DILSHAD ANSARI vs THE STATE OF BIHAR AND ANR	SUJEET KUMAR ABHISHEK RAI KUMAR AWNISH ANKIT	AKSHAY LAL PANDIT RAM KISHUN PRASAD
187.	CR. MISC./65207/2024 147,148,149,302,3 A.BAIL	3 NILAM DEVI @ NEELAM DEVI AND ORS vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SANOJ KUMAR ROHIT KUMAR SINGH	KHURSHID ANWAR
188.	CR. MISC./65986/2024 3,4 A.BAIL	5 MD. ENAMUL HAQUE @ RAJA BABU @ MD. ENJAMAMUL HAQUE vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR S.K. ANJANA	ARUN KUMAR PANDEY NITU KUMARI RATNESHWAR PRASAD AVINASH SURYA NARAYAN ROY
189.	CR. MISC./66089/2024 4 A.BAIL	4 MD. ARSHAD ALAM vs THE STATE OF BIHAR AND ANR	BASHEER FAIZI ZEESHAN KHAN ARYAN SINHA AMIT KUMAR SINGH REMY KUMARI JITENDRA KUMAR GAURAV BHARDWAJ BINAY KUMAR SINGH	RABINDRA KUMAR SHAHRUKH SHIDDIQUI AQUAIB KHAN
190.	CR. MISC./67453/2024 3,4 A.BAIL	3 OM PRAKASH JHA vs THE STATE OF BIHAR AND ANR	RAKESH BIHARI SINGH	AJAY KUMAR NO. 2 RAVI PRAKASH DWIVEDI
191.	CR. MISC./67601/2024 3,4, A.BAIL	3 RAJU RAI vs THE STATE OF BIHAR AND ANR	NALIN KUMAR	AJAY KUMAR NO. 2 ABHISHEK ARVIND KUMAR PANDEY
192.	CR. MISC./67685/2024 3,4, A.BAIL	3 VISHAL KUMAR vs THE STATE OF BIHAR AND ANR	MALTI KUMARI	SANJAY KUMAR SANJEEV KUMAR MISHRA MANINI JAISWAL MANOJ KUMAR SINGH ROHIT KUMAR SINGH
193.	CR. MISC./68003/2024 3,4 A.BAIL	5 DEEPAK SAHANI @ DEEPAK NISHHAD vs THE STATE OF BIHAR AND ANR	SURESH PRASAD SHARMA	MD. IFTEKHAR MAHMOOD VIJAY KR SINGH NO. 1
194.	CR. MISC./68950/2024 3,4 A.BAIL	5 SURAJ KUMAR @ SURAJ KUMAR MAHTO vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR GUPTA DHANANJAY KUMAR	SURENDRA KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY

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195. CR. MISC./69002/2024 147,148,149,341,3 A.BAIL	3 SINDHU PASWAN AND ORS vs THE STATE OF BIHAR AND ANR	RAVI SHANKER PANKAJ RAVI SHANKER PANKAJ RAVI SHANKER PANKAJ RAVI SHANKER PANKAJ RAVI SHANKER PANKAJ	CHANDRA BHUSHAN PRASAD DEEPAK KUMAR
196. CR. MISC./69475/2024 419,420,467,468,4 A.BAIL	2 SANJAY KUMAR YADAV @ SANJAY KUMAR @ SANJAY PRASAD vs THE STATE OF BIHAR AND ANR	INDESHWARI MANDAL	SANJAY KUMAR SINGH PRASHANT KUMAR SUMIT KUMAR AVINASH KUMAR SINGH
197. CR. MISC./70179/2024 498A,341,342,323, A.BAIL	2 MD. AJAJ AHMAD @ MD. AJAJ vs THE STATE OF BIHAR AND ANR	RAMESH KUMAR SINGH	MEENA SINGH GHANSHYAM UPENDRA YADAV AMRIT ABHIJAT SNEHIL KUMAR
198. CR. MISC./70182/2024 3,4 A.BAIL	3 SHAMBHU BIHARI @ SHAMBHU LAL BIHARI vs THE STATE OF BIHAR AND ANR	ANUJ KUMAR ADITYA PANDEY SHYAM KISHORE EASHITA RAJ SAKSHI BHATNAGAR	KANHIYA KISHOR ANAND KISHORE SINHA
199. CR. MISC./70231/2024 3,4 A.BAIL	4 VIKRAM PANDA @ KUMAR VIKRAM @ VIKRAM KUMAR vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR SINHA ANISHA SINHA	SATYA NAND SHUKLA MAHBOOB ASHRAF
200. CR. MISC./70422/2024 12 A.BAIL	2 MOHD. TAUHID @ MD. TAUHID @ MD TAUHID ALAM vs THE STATE OF BIHAR AND ANR	BELA SINGH RAJEEV RANJAN	NARENDRA KUMAR SINGH ASHAD MD. SOBAN ASGHAR
201. CR. MISC./70452/2024 384,386,406,506,3 A.BAIL	3 ABU BASAR @ PAPPU vs THE STATE OF BIHAR	VIJAY KISHORE BHARTI	RAM BILASH ROY RAMAN ADIL ABBAS DHARAM DEEPAK VISHWASH SAURAV SUMAN
202. CR. MISC./70628/2024 4 A.BAIL	5 MD. MAHMUD ALAM @ MAHMOOD ALAM vs THE STATE OF BIHAR AND ANR	MUKUL KUMARI	ARUN KUMAR SINGH SHAILESH KUMAR SINGH
203. CR. MISC./71168/2024 403,406,420,467,4 A.BAIL	5 ADITYA KUMAR @ RITESH KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR SINGH SAURABH KUMAR ADITYA PRAKASH	SHAHABUDDIN AZEEM @ S. AZEEM RAJESH KUMAR CHOUDHARY ALOK KUMAR ALOK AJATSHATRU SOMYA ROSHAN PRABHAKAR NATH RAI
204. CR. MISC./71176/2024 3,4 A.BAIL	3 MD. KALAM vs THE STATE OF BIHAR AND ANR	MADHUMALA KUMARI PRAFULL CHANDRA THAKUR	MD. MATLOOB RAB MD. MAHTAB ALI ALAMMANOUR NAFISUZZOHA
205. CR. MISC./71225/2024 3,4 A.BAIL	4 ABHISHEK KUMAR KASHYAP @ ADITYA KUMAR vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	KANHIYA KISHOR RAJIV RANJAN SINGH BIRENDRA KUMAR
206. CR. MISC./71680/2024 138, A.BAIL	5 SHAILENDRA KUMAR vs THE STATE OF BIHAR AND ANR	AJAY JHA DHIRENDRA NATH JHA NAWAL KISHOR SINGH	JAGDHAR PRASAD CHANDRA SHEKHAR SINGH KUNDAN KUMAR OJHA
207. CR. MISC./71797/2024 138 A.BAIL	3 SUDAMA DEVI AND ORS vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR Y. MADHAVI ASHUTOSH KUMAR GYANCHAND KUMAR	DR. INDIWAR KUMARI SHANTI BHUSHAN SINGH
208. CR. MISC./72125/2024 341,323,324,307,5 A.BAIL	3 RAUSHAN KUMAR vs THE STATE OF BIHAR	SUNIT KUMAR SRIVASTAVA	DASHRATH MEHTA
209. CR. MISC./72403/2024 8 A.BAIL	4 MUNNA PASWAN vs THE STATE OF BIHAR AND ANR	ANSHU DHAR SHARMA NAMITA SHARMA @ NAMITA KUMARI	ANIL KUMAR
210. CR. MISC./72832/2024 3,4 A.BAIL Same ps: CR. MISC/1668/2025	3 RITA DEVI AND ORS vs THE STATE OF BIHAR AND ANR	NADIMUL HASAN	RAJESH KUMAR GOPAL KUMAR JHA
With CR. MISC./1668/2025 210.1 R.BAIL-1	3 REETA DEVI @ RITA DEVI AND ORS vs THE STATE OF BIHAR AND ANR	NADIMUL HASAN	UMANATH MISHRA GOPAL KUMAR JHA

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211. CR. MISC./72977/2024 498(A),494,109 A.BAIL	4	RAJ KUMAR @ RAJ KUMAR PRASAD vs THE STATE OF BIHAR AND ANR	BINOD KUMAR SINHA NIKHILESH KUMAR	MADAN KUMAR BRIJ MOHAN DAS
212. CR. MISC./73349/2024 120B,147,148,149, A.BAIL	3	INAMUL HAQUE @ ROCKET MIYAN AND ORS vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	SANJAY KUMAR TIWARY BIMLESH KUMAR PANDEY MANOJ KUMAR
213. CR. MISC./73426/2024 406,420,467,120(B) A.BAIL	4	ANIL KUMAR @ ANIL LAL BHAI vs THE STATE OF BIHAR AND ANR	RAJU GIRI HARSH VARDHAN KUMAR SHANTANU	YOGENDRA KUMAR BHAVESH KUMAR
214. CR. MISC./74137/2024 3,4, A.BAIL Same ps: CR. MISC/50437/2024	3	SURAJ KUMAR vs THE STATE OF BIHAR AND ANR	SURENDRA KUMAR MISHRA SPRIHA SHREYA	RITA VERMA SAMIR KUMAR BHARTI ANIL KUMAR SINGH
215. CR. MISC./74234/2024 341,323,498(A),50 A.BAIL	5	VISHAL KUMAR vs THE STATE OF BIHAR AND ANR	SUDHIR KUMAR SINHA	SANJAY KUMAR SHARMA SANJAY KUMAR SHARMA
216. CR. MISC./74337/2024 341,323,324,307,5 A.BAIL	3	BASANT PASWAN vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	UMESHANAND PANDIT
217. CR. MISC./74424/2024 3,4 A.BAIL	4	SUNIL KUMAR vs THE STATE OF BIHAR AND ANR	SAURABH KUMAR	KHURSHID ANWAR ADESH RAJ NAND KISHOR PATEL NARENDRA PRASAD SINGH
218. CR. MISC./74437/2024 8 A.BAIL	4	RAHMATULLAH SHAH AND ANR vs THE STATE OF BIHAR AND ANR	UDAY KUMAR	MUKESH KUMAR SINGH VINOD KUMAR
219. CR. MISC./74624/2024 147,148,149,341,3 A.BAIL	8	CHITRANJAN KUMAR AND ORS vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE	AJAY KUMAR NO. 2
220. CR. MISC./74978/2024 302,201,120B, A.BAIL	6	MUNNA KESHARI @ MUNNA KUMAR KESHARI @ MANNA KUMAR KESHARI vs THE STATE OF BIHAR	VISHWANATH PRASAD	RAJIV NAYAN RAJU KUMAR ABHASH PRADHAN MURLI MANOHAR PD
221. CR. MISC./75567/2024 4,6, A.BAIL	5	MASUM ANSARI @ MOHAMMAD MASUM vs THE STATE OF BIHAR AND ANR	AJAY KUMAR TIWARY	SANJAY KUMAR TIWARY
222. CR. MISC./75583/2024 323,341,307,420,4 A.BAIL	4	SUBHASH KUMAR @ SUBHASH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	RUPESH KUMAR LAXMI KUMARI	ABHAY KUMAR ROY DR. SANJAY KUMAR SINGH KIRTI MATHUR YASH MATHUR
223. CR. MISC./75854/2024 302,34, A.BAIL	5	BARKI MARANDI AND ANR vs THE STATE OF BIHAR	NIRANJAN PARIHAR	SHAILENDRA KUMAR
224. CR. MISC./75975/2024 3,4, A.BAIL	4	ANANDI KUMAR @ CHANDAN KUMAR vs THE STATE OF BIHAR AND ANR	RAJANI KANT SINGH	NAGENDRA PRASAD KAMLA KANT PANDEY DEEPTI PANDEY
225. CR. MISC./76079/2024 3,4 A.BAIL	3	VAKIL YADAV @ VAKIL KUMAR vs THE STATE OF BIHAR AND ANR	SAMEER DARSHAN UPENDRA KUMAR BIRENDRA KUMAR SHALU SINHA ANURADHA	SANJAY KUMAR SHARMA
226. CR. MISC./76306/2024 363,365, A.BAIL	3	JEETU CHAUDHARY @ JITU KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN KRISHNA GOND	ARUN KUMAR AVINASH MUNGESHWAR KUMAR
227. CR. MISC./76416/2024 406,420,120(B) A.BAIL	3	NASIM AHMAD vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR YADAV SUNIL KUMAR DUBEY SHASHANK CHANDRAKAR	TARUN PRASAD MANDAL VIKASH KUMAR

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228.	CR. MISC./77048/2024 406,420,34 A.BAIL Same ps: CR. MISC/82671/2024	9 LALAN KUMAR PASWAN vs THE STATE OF BIHAR AND ANR	AJIT KUMAR ABHISHEK MANI GAYATRI SHAHI	RAJ KISHOR SINGH NISHI NATH OJHA AJIT KUMAR SINHA
With	CR. 228.1 MISC./82671/2024 A.BAIL	8 RAM KISHUN PASWAN AND ORS vs THE STATE OF BIHAR AND ANR	AJIT KUMAR ABHAY KUMAR ABHISHEK MANI	TAPESHWAR SHARMA NISHI NATH OJHA AJIT KUMAR SINHA
229.	CR. MISC./77445/2024 498A A.BAIL	5 MD. DANISH vs THE STATE OF BIHAR AND ANR	NADIMUL HASAN	KUMAR RANJIT RANJAN JITENDRA KUMAR GIRI
230.	CR. MISC./79861/2024 406,409,420,34 A.BAIL	4 JAGATRAM YADAV AND ANR vs THE STATE OF BIHAR	AKASH KUMAR MISHRA ANIL KUMAR	ADITYA NARAYAN SINGH.1 MUKESH KUMAR SAVITESH KUMAR PARAS NATH
231.	CR. MISC./81378/2024 3,4, A.BAIL	3 RAJA KUMAR vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR	GAURI SHANKAR GUPTA SUNIL KUMAR YADAV
232.	CR. MISC./82785/2024 8,12, A.BAIL	3 VIVEK KUMAR vs THE STATE OF BIHAR AND ANR	DIVYA BHARTI PUSHPENDRA KUMAR SINGH	DILIP KUMAR NO. 1
233.	CR. MISC./82793/2024 108,3(5), A.BAIL	4 MANJU GUPTA @ MANJU DEVI vs THE STATE OF BIHAR	HARSHIT GRIYAGHEY ANKIT GRIYAGHEY KUMAR BHAWESH GURU	MD. ASLAM ANSARI
234.	CR. MISC./82923/2024 419,420,406,467,3 A.BAIL	3 ROHIT KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	UMANATH MISHRA
235.	CR. MISC./83009/2024 302,34, A.BAIL	3 SUDHANSHU KUMAR @ CHHOTU KUMAR AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	PRANAV KUMAR
236.	CR. MISC./83055/2024 302,364, A.BAIL	3 SHAMBHU RAM vs THE STATE OF BIHAR	ANIL KUMAR POOJA KUMARI	RAJENDRA NATH JHA
237.	CR. MISC./83120/2024 27 A.BAIL	3 MD HAIDER vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	RAJENDRA SINGH
238.	CR. MISC./83131/2024 80(2),3(5) A.BAIL	3 PREM KUMARI @ PREMA DEVI AND ANR vs THE STATE OF BIHAR	MD FAZLE KARIM SANJAY SINHA UPASANA PRIYA	ARVIND KUMAR PANDEY ARVIND KUMAR SINGH ASHOK KUMAR SINGH
239.	CR. MISC./83165/2024 126(2),115(2),125 A.BAIL	3 TAUHIR HUSSAIN @ TOUKIR ALAM vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	MADAN KUMAR KUMARI ANUPAM
240.	CR. MISC./83179/2024 363,366A,34 A.BAIL	3 RAHUL KUMAR @ RAHUL SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	PREM KUMAR JHA
241.	CR. MISC./83201/2024 302,34, A.BAIL	5 JANAK BHAGAT @ JANAK PRASAD AND ORS vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI AKASH DEEP KUNDAN KUMAR PATANJALI RISHI PATANJALI RISHI PATANJALI RISHI	LALAN KUMAR
242.	CR. MISC./8801/2025 366A,376, A.BAIL	3 MANISH KUMAR @ NITESH KUMAR @ NITISH KUMAR vs THE STATE OF BIHAR AND ANR	ABHIJEET KUMAR SINGH DEEPAK CHATTERJEE GAURAV SINGH	AJAY KUMAR JHA SHISHIR KUMAR SHISHIR BINOD KUMAR SINHA
243.	CR. MISC./10094/2025 341,323,376,384,3 A.BAIL	3 HARSH KUMAR @ CHHOTU KUMAR @ HARSH RAJ vs THE STATE OF BIHAR AND ANR	VARDAAN MANGALAM RITIKA RANI RUPALI HIMJA GAUTAM SINGH	NARENDRA KUMAR SINGH
244.	CR. MISC./11333/2025 126(2),115(2),336 A.BAIL	3 AMRENDRA YADAV AND ORS vs THE STATE OF BIHAR	AMARNATH JHA	RAM BILASH ROY RAMAN BINOD KUMAR SINHA ASHOK KUMAR
245.	CR. MISC./13035/2025 191(2),191(3),190 A.BAIL	2 RAJESH KUMAR RAY vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH SWETA KUMARI	SYED MOJIBUR RAHMAN NARESH DIKSHIT

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246.	CR. MISC./14250/2025 376,376(2)(g),323 A.BAIL	2	LALBABU MIYAN vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY AHMAD ALI KRISHNA KANT PANDEY	
247.	CR. MISC./15151/2025 137(2),87 A.BAIL Same ps: CR. MISC/35012/2025	2	CHANDAN KUMAR @ CHANDAN NAYAK vs THE STATE OF BIHAR	SUNIL PRASAD SINGH	TARUN PRASAD MANDAL RAVI RANJAN
248.	CR. MISC./15206/2025 319(2),316(2),318 A.BAIL	2	BHASHKAR vs THE STATE OF BIHAR AND ANR	GHANSHYAM TIWARY MITHILESH KR. ARYA	DR.MRITYUNJAYA KR.GAUTAM DHANANJAY KUMAR TIWARY
249.	CR. MISC./15208/2025 316(5),318(4), A.BAIL	2	KIRAN KUMARI vs THE STATE OF BIHAR	BINAY KUMAR AVINASH GAURAV	PARMESHWAR MEHTA
250.	CR. MISC./15211/2025 316(2),318(2) A.BAIL	2	VIKASH KUMAR @ RAJNIKANT KUMAR vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA RUP ANAND KRISHN AMRESH KUMAR RABINDRA KUMAR	PUSHPA SINHA.1 ANIL KUMAR AKASH KUMAR MISHRA
251.	CR. MISC./15221/2025 318(4),338,336(3) A.BAIL	2	DR. AJAY KUMAR SINGH vs THE STATE OF BIHAR	BIPIN KUMAR SARITA KUMARI RAVI KANT	MOHAMMAD SUFYAN
252.	CR. MISC./15232/2025 303(2),317(2),317 A.BAIL	2	MADAN LAL SAH @ MADAN SAH vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	KALYAN SHANKAR
253.	CR. MISC./15248/2025 420,406, A.BAIL	2	ASHOK KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	DIGAMBER KUMAR SINGH SANTOSH KUMAR GAZALA PERWEEN AKHILESH NATH UPADHYAY	SHYAMESHWAR DAYAL ANUPAM PRABHAT SHRIVASTAVA
254.	CR. MISC./15266/2025 323,341,379,498A, A.BAIL	2	NIRMAL KUMAR vs THE STATE OF BIHAR AND ANR	CHANDRA BHUSHAN SINGH RAM RAJ RAM	AJAY KUMAR JHA AKASH KUMAR MISHRA ANIL KUMAR
255.	CR. MISC./15675/2025 303(2),317(2) A.BAIL	2	GULSHAN KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR JHA	MOHAMMAD SUFYAN
256.	CR. MISC./15738/2025 30(a), A.BAIL	3	KARAN KUMAR AND ANR vs THE STATE OF BIHAR	KUMARI PALLAVI MANOJ KUMAR PANDEY KUMARI PALLAVI	TAPESHWAR SHARMA
257.	CR. MISC./18304/2025 498(A),341,323,32 A.BAIL	3	PRAKASH KAMAT vs THE STATE OF BIHAR AND ANR	SANDEEP JHA RAJGURU PRASAD ADITYA JHA	AMITESH KUMAR BALESHWAR KAMAT
258.	CR. MISC./20511/2025 379,411,413, A.BAIL	2	SANJEET YADAV @ DEEPAK @ DEEPAK KUMAR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	DILIP KUMAR NO. 1 NARESH DIKSHIT
259.	CR. MISC./24199/2025 143,341,323,353,3 A.BAIL	2	SANTOSH YADAV @ SANTOSH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	DASHRATH MEHTA
260.	CR. MISC./25191/2025 316(2),318(4),3(5) A.BAIL	2	HIMNASHU KUMAR @ HIMANSHU KUMAR vs THE STATE OF BIHAR AND ANR	GAJENDRA KUMAR SINGH	CHANDRA SEN PRASAD SINGH
261.	CR. MISC./26000/2025 8(c),21(b),22,23, A.BAIL Same ps: CR. MISC/27247/2025 CR. MISC/28192/2025	2	RINKU DEVI vs THE STATE OF BIHAR	ARVIND KUMAR KUMAR RAJDEEP DIKSHA KUMARI	RAM PRIYA SHARAN SINGH DR. KRISHNA NANDAN SINGH
262.	CR. MISC./27247/2025 8(c),21(B),22,23, A.BAIL Same ps: CR. MISC/26000/2025 CR. MISC/28192/2025	2	OM PRAKASH YADAV vs THE STATE OF BIHAR	ARVIND KUMAR KUMAR RAJDEEP	DR.MRITYUNJAYA KR.GAUTAM DR KRISHNA NANDAN SINGH

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263. CR. MISC./28192/2025
8(c),21(b),22,23,
A.BAIL
Same ps:
CR. MISC/26000/2025
CR. MISC/27247/2025

2 KUSHESHWAR YADAV
vs THE STATE OF BIHAR AND ANR

ARVIND KUMAR
KUMAR RAJDEEP

DR.MRITYUNJAYA
KR.GAUTAM
DR. KRISHNA NANDAN
SINGH

FOR ADMISSION II

264. CWJC/9333/2024
WORKS CONTRACT

16 DELVION, OPC PVT. LTD. AND ANR
vs THE STATE OF BIHAR AND ORS

ANIL KUMAR SINGH
SAMIR KUMAR BHARTI

GOVERNMENT PLEADER
27
GIRIJISH KUMAR

With CWJC/1705/2025
264.1 WORKS CONTRACT

9 HILIKS TECHNOLOGIES LIMITED,
vs THE STATE OF BIHAR AND ORS

AVINASH SHEKHAR
SURAJ SAMDARSHI
ROHIT SINGH

STANDING COUNSEL (28)
GIRIJISH KUMAR

265. CWJC/18154/2024
TRADE &
COMMERCE (

11 GAUTAM INFOTECH EDUCATION
PRIVATE LIMITED AND ORS
vs THE STATE OF BIHAR AND ORS

VIKAS KUMAR JHA
PRINCE KUMAR MISHRA

STANDING COUNSEL (26)
MANOJ KUMAR
AMBASTHA
GIRIJISH KUMAR

266. CWJC/18545/2024
CONTRACT
(SATUTORY

7 PRAMOD KUMAR THAKUR
vs THE STATE OF BIHAR AND ORS

RANJAN KUMAR
SRIVASTAVA
SHASHWAT SRIVASTAVA

GOVERNMENT PLEADER
(11)
GIRIJISH KUMAR

267. CWJC/18649/2024
TRADE &
COMMERCE (

7 PRAMOD KUMAR THAKUR
vs THE STATE OF BIHAR AND ORS

RANJAN KUMAR
SRIVASTAVA
SHASHWAT SRIVASTAVA

STANDING COUNSEL (12)
GIRIJISH KUMAR

268. CWJC/18942/2024
CONTRACT
(SATUTORY

7 AMIT RANJAN
vs THE STATE OF BIHAR AND ORS

RANJAN KUMAR
SRIVASTAVA
SHASHWAT SRIVASTAVA

GOVERNMENT PLEADER
(6)
GIRIJISH KUMAR

269. CWJC/19014/2024
TRADE &
COMMERCE (

7 MANOJ KUMAR MANOHAR
vs THE STATE OF BIHAR AND ORS

RANJAN KUMAR
SRIVASTAVA
SHASHWAT SRIVASTAVA

STANDING COUNSEL (26)
GIRIJISH KUMAR
MANOJ KUMAR
AMBASTHA

270. CWJC/217/2025
WORKS CONTRACT

8 M/S SHREE RADHE INFOTECH
(SRIT) AND ORS
vs THE STATE OF BIHAR AND ORS

NIRANJAN KUMAR
SUBHAM SINGH
BIPIN YADAV
SAKET SINGH

STANDING COUNSEL (28)
GIRIJISH KUMAR
MRITUNJAY KUMAR
SHILPI SINGH
RAM GANESH

271. CWJC/228/2025
TRADE &
COMMERCE (

10 JUPITER SHAKTI CONSULTANCY
SERVICES PVT. LTD., A
REGISTERED COMPANY AND ORS
vs THE STATE OF BIHAR AND ORS

VIKAS KUMAR JHA

STANDING COUNSEL (21)
GIRIJISH KUMAR

272. CWJC/448/2025
TRADE &
COMMERCE (

10 A ONE SOLUTION AND ORS
vs THE STATE OF BIHAR AND ORS

VIKAS KUMAR JHA

GOVERNMENT
ADVOCATE (11)
GIRIJISH KUMAR

273. CWJC/576/2025
WORKS CONTRACT

7 M/S ANP INFOSOLUTIONS PRIVATE
LIMITED
vs THE STATE OF BIHAR AND ORS

NIRANJAN KUMAR
SUBHAM SINGH
BIPIN YADAV
SAKET SINGH

STANDING COUNSEL (28)
GIRIJISH KUMAR

274. CWJC/1059/2025
TRADE &
COMMERCE (

9 PRAMOD KUMAR THAKUR
vs THE STATE OF BIHAR AND ORS

RANJAN KUMAR
SRIVASTAVA
SHASHWAT SRIVASTAVA

GOVERNMENT
ADVOCATE (11)
GIRIJISH KUMAR

275. CWJC/1120/2025
TRADE &
COMMERCE (

10 INP TECHNOLOGIES PVT. LTD. AND
ORS
vs THE STATE OF BIHAR AND ORS

VIKAS KUMAR JHA
RAHUL KUMAR SINGH

GOVERNMENT PLEADER
(17)
GIRIJISH KUMAR

276. CWJC/1371/2025
TRADE &
COMMERCE (

10 TRANS ASIA CARGO AND ORS
vs THE STATE OF BIHAR AND ORS

VIKAS KUMAR JHA

ADVOCATE GENERAL
GIRIJISH KUMAR

277. CWJC/1577/2025
WORKS CONTRACT

5 MET CONNECT INFOTECH PVT.
LTD.
vs THE STATE OF BIHAR AND ORS

SUNIL KUMAR
SAHJA NAND SHARMA

STANDING COUNSEL (9)
GIRIJISH KUMAR

278. CWJC/1724/2025
TRADE &
COMMERCE (

10 TEACHMEE EDTECH VENTURES
PRIVATE LIMITED, AND ORS
vs THE STATE OF BIHAR THROUGH
THE ADDITIONAL CHIEF
SECRETARY, AND ORS

VIKAS KUMAR JHA
PRINCE KUMAR MISHRA

GOVERNMENT
ADVOCATE (03)
GIRIJISH KUMAR

279. CWJC/1879/2025
TRADE &
COMMERCE (

9 M/S POWER POINT
vs THE STATE OF BIHAR THROUGH
THE ADDITIONAL CHIEF
SECRETARY, AND ORS

DHANANJAY KUMAR
TIWARY
SUDHIR KUMAR SINGH
MANI SHANKAR MISHRA

GOVERNMENT
ADVOCATE (10)
GIRIJISH KUMAR

280. CWJC/2590/2025
WORKS CONTRACT

7 M/S SINGH ENTERPRISES AND ANR
vs THE STATE OF BIHAR AND ORS

VIJAY KUMAR

GOVERNMENT PLEADER
(11)
GIRIJISH KUMAR

PATNA HIGH COURT	38	Monday 26th May, 2025 Hon'ble Mr. Justice Jitendra Kumar
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281.	CWJC/2868/2025 WORKS CONTRACT	4	M/S JAMBHIKAGRAM PVT. LTD., vs THE STATE OF BIHAR AND ORS	DEEPAK KUMAR	STANDING COUNSEL (13) GIRIJISH KUMAR
282.	CWJC/3295/2025 TRADE & COMMERCE (7	APT COMPUTERS vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR SRIVASTAVA SHASHWAT SRIVASTAVA	STANDING COUNSEL (28) GIRIJISH KUMAR
283.	CWJC/3562/2025 TRADE & COMMERCE (9	PEOPLE S SERVICE POINT (PSP) vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR JHA PRINCE KUMAR MISHRA	GOVERNMENT PLEADER (24) GIRIJISH KUMAR
284.	CWJC/5637/2025 WORKS CONTRACT	6	M/S GULAB KUMAR (GAURAV ENTERPRISES) vs THE STATE OF BIHAR AND ORS	NIRANJAN KUMAR SUBHAM SINGH BIPIN YADAV MADHESHWAR PRASAD SINGH	STANDING COUNSEL (28) GIRIJISH KUMAR

Monday the 26th May 2025
CENTENARY BUILDING
Court No. 105 (AT 08:30 A.M.)
Mr. Justice Alok Kumar Pandey

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS-W</u>				
1.	CR. APP (SJ)/3029/2024 U/S 14 A (2) SC/S SC/ST ACT (AB)	3 RAHUL KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	VINOD KUMAR	USHA KUMARI 1
2.	CR. APP (SJ)/595/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 NITISH KUMAR vs THE STATE OF BIHAR AND ANR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR	USHA KUMARI 1 SATISH KUMAR SINHA MONI KUMARI ASHUTOSH KUMAR
<u>FOR ORDERS (ON OFFICE NOTES) - II</u>				
3.	CR. APP (SJ)/675/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 ANAMIKA DEVI @ SUMILA DEVI AND ANR vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR YADAV	SADANAND PASWAN SHUBHANGI PANDEY ANAND VARDHAN
4.	CR. APP (SJ)/2038/2025 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 VIKASH GUPTA @ VIKASH KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	SWATI PARMAR GOPAL PRAKASH	USHA KUMARI 1
<u>FOR ADMISSION II</u>				
5.	CR. APP (SJ)/2639/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 CHARAN HEMBRAM @ RAMU PRADHAN @ MAJHI HASDA vs THE STATE OF BIHAR	MRITYUNJAY KUMAR PRANSHU PRAKASH SANTOSH KUMAR	USHA KUMARI 1
6.	CR. APP (SJ)/1067/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	3 ADIL HASAN @ ADIS KHAN vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR BIBHUTI NARAYAN	BINAY KRISHNA RASHID IZHAR ADIL ABBAS SYED MOHAMMAD IBRAHIM QULI
7.	CR. APP (SJ)/1135/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	2 GITA DEVI @ GINNI DEVI @ GITRI DEVI vs THE STATE OF BIHAR AND ANR	BINAY KUMAR	BINAY KRISHNA
8.	CR. APP (SJ)/1362/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	2 KRISHNA KUMAR @ KRISHNA SINGH vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR PRANSHU PURUSHOTTAM KUMAR	SADANAND PASWAN
9.	CR. APP (SJ)/1383/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 SONU KUMAR vs THE STATE OF BIHAR AND ANR	GHANSHYAM SNEHIL KUMAR	USHA KUMARI 1
10.	CR. MISC./4847/2025 392,394, A.BAIL	2 RUPESH KUMAR @ RUPESH YADAV vs THE STATE OF BIHAR	RAM SUMIRAN RAI SURYAJIT PRAKASH	RAJ BALLABH SINGH
11.	CR. MISC./18842/2025 115(2),117(2),126 A.BAIL	3 KIRAN DEVI AND ORS vs THE STATE OF BIHAR	VINOD KUMAR	SHAILENDRA KUMAR SINGH GAJENDRA KUMAR SINGH MANISH KUMAR NO2
12.	CR. MISC./25085/2025 30(a), A.BAIL Same ps: CR. MISC/26669/2025	2 VIKASH KUMAR MISHRA vs THE STATE OF BIHAR	DHANANJAY KUMAR RAVI RANJAN KUMAR RAVI	DINESH SINGH
With 12.1	CR. MISC./26669/2025 A.BAIL	2 ASHOK SINGH vs THE STATE OF BIHAR	DHANANJAY KUMAR RAVI RANJAN KUMAR RAVI	DINESH SINGH
13.	CR. MISC./34958/2025 498A,406,420,324, A.BAIL	1 RUPESH KUMAR GUPTA vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR SINGH PAWAN KUMAR SINGH	LAKSHMI KANT SHARMA

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14.	CR. MISC./35893/2025 103(1),80,238,3(5) A.BAIL	1	KUMARI SAMMI AND ANR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR PRAVIN KUMAR	LALAN KUMAR
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FOR ADMISSION - FRESH CASES I
MATTER -1

15.	CR. MISC./32330/2025 30A,32(3) A.BAIL	2	NITISH KUMAR vs THE STATE OF BIHAR	ADARSH SINGH RABISH KUMAR UPASANA VIBHA TOPPO KUMARI AYUSHI SINGH	AKBAR ALI
16.	CR. MISC./32682/2025 30(a) A.BAIL	1	LAGAN KUMAR @ AKASH @ AKASH KUMAR vs THE STATE OF BIHAR	SHIV PRASAD GUPTA MICKEY SINGH	KHURSHID ANWAR
17.	CR. MISC./32960/2025 30(A) A.BAIL	1	LAXMAN MANJHI @ LAKSHMAN MANJHI vs THE STATE OF BIHAR	SANJAY KUMAR S.K. ANJANA	MOHAMMAD SUFYAN
18.	CR. MISC./32993/2025 274,275 A.BAIL	1	CHANDRAKALA DEVI vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	INDU KUMARI SRIVASTAVA
19.	CR. MISC./32997/2025 30(a) A.BAIL	1	SAKINDRA KUMAR vs THE STATE OF BIHAR	KRISHNA PRABHAT MAHENDRA THAKUR	RAJ BALLABH SINGH
20.	CR. MISC./33030/2025 30(a) A.BAIL	1	NAGENDRA KUMAR @ NAGENDRA YADAV vs THE STATE OF BIHAR	MUKUL KUMARI	MD. NAZIR ANSARI
21.	CR. MISC./33047/2025 30(a) A.BAIL	1	DHANJEE KUMAR YADAV @ DHANJI KUMAR YADAV vs THE STATE OF BIHAR	RAJENDRA NATH SINHA	NAGENDRA PRASAD
22.	CR. MISC./33054/2025 30(a) A.BAIL	1	DEEPAK RAJ vs THE STATE OF BIHAR	RAMBABU YADAV UMESH KUMAR YADAV TRISANDHYA	DAMODAR PRASAD TIWARY
23.	CR. MISC./33982/2025 30(a), A.BAIL	1	RANDHIR SAHNI @ RANDHIR KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR RITESH KUMAR NARAIN SINGH	MD. IFTEKHAR MAHMOOD
24.	CR. MISC./33986/2025 30(a),30(c),32(3) A.BAIL	1	SIKENDAR CHAUDHARI @ SIKANDAR CHAUDHARI vs THE STATE OF BIHAR	ADARSH SINGH RABISH KUMAR	DR. INDIWAR KUMARI
25.	CR. MISC./33991/2025 30(a), A.BAIL	2	SATISH PASWAN @ SATISH KUMAR vs THE STATE OF BIHAR	RAM JIBAN PD SINGH SWARN KIRAN	RAJ KISHOR SINGH
26.	CR. MISC./34118/2025 272,273, A.BAIL	1	RAJESH KUMAR @ RAJESH KUMAR RAWAT vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	MEENA SINGH
27.	CR. MISC./34119/2025 30(a) A.BAIL	1	RAJ KISHOR PRASAD vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	SURENDRA KUMAR
28.	CR. MISC./34176/2025 30(a) A.BAIL	1	PINTU KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	JHARKHANDI UPADHYAY
29.	CR. MISC./34266/2025 40 A.BAIL	1	RAVI KUSHWAHA@ RAVI KUMAR AND ORS vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEEP KUMAR SHYAMA RANI AJAY KUMAR PANDEY AJAY KUMAR PANDEY	RAJ BALLABH SINGH
30.	CR. MISC./34868/2025 30(a),41(1) A.BAIL	1	PAWAN KUMAR @ PAWAN MAHTO vs THE STATE OF BIHAR	RANJIT KUMAR YADAV	ARUN KUMAR

MATTER -2

31.	CR. MISC./32795/2025 25(1-B)a,27,37, A.BAIL	1	JAGDEO SINGH vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	SATYENDRA NARAYAN SINGH
32.	CR. MISC./34146/2025 191(2),191(3),190 A.BAIL	1	MD. AKIB KHAN @ MD. AKIB @ AQUIB KHAN vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	JHARKHANDI UPADHYAY AMIT KUMAR

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33.	CR. MISC./34164/2025 341,447,448,307,5 A.BAIL	1 MD. UMAR @ MD. UMAR FARUK vs THE STATE OF BIHAR	ARUN . THAKUR BRAJESH SINGH MD. ANWAR TOOBA HERA	GULNAR BEGUM
MATTER -3				
34.	CR. MISC./32433/2025 317(2),303(2),3(5 A.BAIL	1 RAMESH YADAV @ RAMESH SINGH AND ANR vs THE STATE OF BIHAR	RAJU KUMAR SINGH	MD. FAHIMUDDIN
35.	CR. MISC./32564/2025 147,148,149,341,3 A.BAIL	1 RAJNISH KUMAR @ LALAN KUMAR vs THE STATE OF BIHAR	DURGESH NANDAN RANJAN KUMAR PUJA VIKAS KUMAR	ABHAY KUMAR
36.	CR. MISC./32769/2025 126(2),115(2),118 A.BAIL	1 MEER HAIDAR @ SONU ALAM vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	JAGDHAR PRASAD
37.	CR. MISC./32995/2025 60(a),64(1),74,12 A.BAIL	1 NEERAJ KUMAR @ NIRAJ KUMAR DAS vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	KALYAN SHANKAR
38.	CR. MISC./33001/2025 316(2),318(4) A.BAIL	1 AVADHESH PASWAN @ AWDHESH PASWAN vs THE STATE OF BIHAR	KHUSHI AWADH JITENDRA NARAIN SINHA SHRUTI SINHA	RAM SEVAK CHOUDHARY RAJESH KUMAR
39.	CR. MISC./33015/2025 191(2),126(2),115 A.BAIL Same ps: CR. MISC/34719/2025	1 KEDAR YADAV AND ANR vs THE STATE OF BIHAR	AMAR PRAKASH	KANHAIYA KISHORE (APP.100)
40.	CR. MISC./33045/2025 126(2),115(2),109 A.BAIL	1 SUNIL SAH vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	ASHOK KUMAR SINGH
41.	CR. MISC./33051/2025 319,318(4),338,33 A.BAIL	1 SHREE NIWAS PATHAK @ PRINCE PATHAK vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	ASHOK KUMAR SINGH
42.	CR. MISC./33353/2025 341,323,504,494,4 A.BAIL	1 SINDHBAD ALI vs THE STATE OF BIHAR AND ANR	JAI KISHORE SHARMA YOGESH KUMAR	SANJAY KUMAR TIWARY
43.	CR. MISC./33817/2025 137(1),87, A.BAIL	1 GAJJO MUKHIYA @ BAIJNATH MUKHIYA vs THE STATE OF BIHAR	ALOK KUMAR SINGH	JHARKHANDI UPADHYAY
44.	CR. MISC./34022/2025 115(2),118(1),117 A.BAIL	1 PREETI SINGH vs THE STATE OF BIHAR	RANJEET PATEL DIVIT VINOD SHIVENDRA KUMAR SINHA	ASHA KUMARI
45.	CR. MISC./34029/2025 96, A.BAIL	1 SANNI KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH SATYENDRA PRASAD SINGH	PUSHPA SINHA.1
46.	CR. MISC./34034/2025 8,18, A.BAIL	1 BAIJNATH SINGH AND ANR vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE BIRENDRA KUMAR	DASHRATH MEHTA
47.	CR. MISC./34059/2025 310(2) A.BAIL	1 MD. MITTU RAJA @ MD. MUSARRAF @ MUSHARRAF ALI vs THE STATE OF BIHAR	VIJAY KISHORE BHARTI ABHIJEET GAUTAM	RAM SEVAK CHOUDHARY
48.	CR. MISC./34062/2025 191(2),190,115(2) A.BAIL	1 SHRI BHAGWAN CHAUDHARY @ SRIBHAGWAN CHAUDHARY AND ORS vs THE STATE OF BIHAR	UMESH KUMAR MISHRA	SUNIL KUMAR PANDEY
49.	CR. MISC./34063/2025 493,498A,379,323, A.BAIL	1 PRAKASH RAY vs THE STATE OF BIHAR AND ANR	BRIJ NANDAN PRASAD	MD. IFTEKHAR MAHMOOD
50.	CR. MISC./34067/2025 192,190,115(2),10 A.BAIL	1 RAMASHIS SINGH @ RAMASHIS RANJAN AND ANR vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA YASHPAL YADAV RAHUL RATHOUR AMRIT LAL SONI KUMARI	NAVIN KUMAR PANDEY

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51.	CR. MISC./34076/2025 303(2),317(2) A.BAIL	1 KAMLESH KUMAR vs THE STATE OF BIHAR	AMIT RANJAN	TARUN PRASAD MANDAL
52.	CR. MISC./34081/2025 303(2),317(2) A.BAIL	1 AMAR KUMAR AND ANR vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	SANJAY KUMAR SINGH
53.	CR. MISC./34091/2025 341,323,307,379,5 A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	UDAY KUMAR	RENUKA RATNAKAR (APP 125)
54.	CR. MISC./34094/2025 85,123,3(5) A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	KOUSHLENDRA NARAYAN SUSHIL KUMAR SINGH	SHYAM KUMAR SINGH
55.	CR. MISC./34100/2025 21,22(a),22(b), A.BAIL	1 BRAJESH KUMAR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH HARSH KUMAR SINGH MINU KUMARI	NARSINGH TANTI
56.	CR. MISC./34108/2025 Anticipatory Bail A.BAIL	1 NANDLAL RAM vs THE STATE OF BIHAR AND ANR	DEEPTI PANDEY KAMLA KANT PANDEY	ADITYA NARAYAN SINGH.1
57.	CR. MISC./34125/2025 323,324,307,379,3 A.BAIL	1 ASHIF ALI @ SADDAM HUSSAIN @ SADDAM vs THE STATE OF BIHAR	JEETENDRA NARAYAN	NITYANAND
58.	CR. MISC./34140/2025 420,467,468,504,5 A.BAIL	1 FIROZ ALAM KHAN AND ANR vs THE STATE OF BIHAR	RASIKA PRITI JANMEJAY GIRIDHAR JYOTI SINGH	SHYAMESHWAR DAYAL
59.	CR. MISC./34143/2025 126(2),115(2),117 A.BAIL	1 LAKATHU TURHA @ JAY BIHARI PRASAD AND ANR vs THE STATE OF BIHAR	RAJU KUMAR SINGH	INDU KUMARI SRIVASTAVA
60.	CR. MISC./34148/2025 126(2),115(2),118 A.BAIL	1 MAHAVIR YADAV AND ANR vs THE STATE OF BIHAR	RATNAKAR JHA MADHUMITA SINGH	MADHURA NAND JHA
61.	CR. MISC./34152/2025 143,341,323,337,3 A.BAIL	1 RAMBRIKSHA PASWAN vs THE STATE OF BIHAR	ASHAD MD SOBAN ASGAR	SURESH PRASAD SINGH
62.	CR. MISC./34153/2025 341,323,308,325,3 A.BAIL	1 DURBAL PATEL AND ANR vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM SUNIL KUMAR NO.III	SANJAY KUMAR SINGH
63.	CR. MISC./34166/2025 80,3(5), A.BAIL Same ps: CR. MISC/34651/2025	1 SITARAM MANDAL AND ORS vs THE STATE OF BIHAR AND ANR	MD.NAJMUL HODDA SAURAV KUMAR SINGH	MADAN KUMAR
64.	CR. MISC./34172/2025 302,34, A.BAIL	1 ABEDIN ANSARI @ ABID HUSSAIN @ AAVEDIN ANSARI vs THE STATE OF BIHAR	NALIN KUMAR	AKBAR ALI
65.	CR. MISC./34174/2025 126(2),115(2),110 A.BAIL Same ps: CR. MISC/34232/2025	1 UTTAM KUMAR @ LADDU KUMAR @ LADDU vs THE STATE OF BIHAR AND ANR	ABHOY KUMAR KASHYAP MANOJ KUMAR SINHA ADITI PRIYA NISHIKANT	SANJAY KUMAR SINGH
66.	CR. MISC./34182/2025 420,167,467,468, A.BAIL	1 VIJAY KUMAR (AMIN NO. 55) @ VIJAY KUMAR vs THE STATE OF BIHAR	BRAJ BHUSAN PODDAR	UMA SHANKAR PRASAD SINGH
67.	CR. MISC./34190/2025 363,366 A.BAIL	1 DILKHUSH KUMAR vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR RAJESH KUMAR	SANJAY KUMAR SINGH
68.	CR. MISC./34201/2025 103(1),61(1),3(5) A.BAIL	1 DHARMENDRA YADAV @ DHARMENDRA KUMAR vs THE STATE OF BIHAR	NIRANJAN PARIHAR	ASHOK KUMAR SINGH

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69.	CR. MISC./34202/2025 406,420, A.BAIL	1 FULENA SAHNI @ RAJKUMARI SAHNI vs THE STATE OF BIHAR	ARBIND KUMAR SINGH PRANJAL R PRATIVA KUMARI	MANOJ KUMAR
70.	CR. MISC./34212/2025 143,341,323,308,4 A.BAIL	1 NAND KISHORE YADAV AND ORS vs THE STATE OF BIHAR	RUCHI MANDAL	MD. MATLOOB RAB
71.	CR. MISC./34221/2025 108,3(5) A.BAIL	1 SUNIL KUMAR AND ANR vs THE STATE OF BIHAR	ASHOK SINGH ABHISHEK KUMAR SINGH	RAJENDRA SINGH
72.	CR. MISC./34226/2025 504,506,354,354A, A.BAIL	1 ABHISHEK PRAJAPATI @ CHHOTU @ ABHISHEK KUMAR @ ABHISHEK KUMAR vs THE STATE OF BIHAR AND ANR	SHEO KUMAR PRASAD MITHILESH KUMAR	SANJAY KUMAR TIWARY
73.	CR. MISC./34230/2025 406,420,467,468,4 A.BAIL	1 TILAK JHA @ TILAK KUMAR JHA vs THE STATE OF BIHAR AND ANR	VISHAL VIKRAM RANA MISHA BHARTI PALLAVI ZEESHAN KHAN	RAM PRIYA SHARAN SINGH
74.	CR. MISC./34232/2025 482 A.BAIL Same ps: CR. MISC/34174/2025	1 BIPIN KUMAR @ VIPIN KUMAR vs THE STATE OF BIHAR AND ANR	DURGESH NANDAN RASHMI KUMARI PUJA VIKAS KUMAR	RAM BILASH ROY RAMAN
75.	CR. MISC./34239/2025 386,387, A.BAIL	1 KUNAL SINGH @ KUNAL KUMAR vs THE STATE OF BIHAR	ABNEESH KUMAR	KHURSHID ANWAR
76.	CR. MISC./34242/2025 406,420,467,468,4 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR AND ANR	RATNAKAR AMBASTHA RAJENDRA PRASAD SAH	MANOJ KUMAR
77.	CR. MISC./34248/2025 126(2),117(2),117 A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA ASHOK KUMAR	DASHRATH MEHTA
78.	CR. MISC./34255/2025 341,323,354,498(A) A.BAIL	1 MD. DANISH vs THE STATE OF BIHAR AND ANR	RAKI ALAM BIJENDRA KUMAR SUNIL KUMAR NO.III	NAWAL KISHORE PRASAD
79.	CR. MISC./34277/2025 126(2),115(2),329 A.BAIL	1 MAHESHWAR PASWAN @ MAHESHWAR BHAGAT vs THE STATE OF BIHAR	ANIL KUMAR SANTOSH KUMAR VERMA	UMANATH MISHRA
80.	CR. MISC./34287/2025 323,379,498(A) A.BAIL	1 HIFZUR RAHMAN @ HIFZUL RAHMAN @ MD. HIFZUR RAHMAN vs THE STATE OF BIHAR AND ANR	MD JUBAIR ANSARI	MOHAMMAD SUFYAN
81.	CR. MISC./34290/2025 147,148,149,341,3 A.BAIL	1 UMASHANKAR RAY vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	RAM ANURAG SINGH
82.	CR. MISC./34445/2025 392, A.BAIL	1 SURAJ KUMAR @ GAHUMAN vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	ANUJ KUMAR SHRIVASTAVA
83.	CR. MISC./34455/2025 126(2),115(2),308 A.BAIL	1 BRIJLAL MAHTO @ BRIJLAL SINGH AND ORS vs THE STATE OF BIHAR	CHHOTE LAL MISHRA JYOTI PRASAD	RAM ANURAG SINGH
84.	CR. MISC./34458/2025 363,366(A),506,34 A.BAIL	1 DINANATH SAH AND ANR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	ANANT KUMAR 1
85.	CR. MISC./34459/2025 126(2),115(2),118 A.BAIL	1 SUDERSHAN PRASAD @ SUDERSHAN KUMAR AND ANR vs THE STATE OF BIHAR	RIZWANUL JAMA KHAN PRIYANKA SINGH EASHITA RAJ	BHARAT LAL
86.	CR. MISC./34466/2025 126,115(2),109,30 A.BAIL	1 RAVI RANJAN RAM vs THE STATE OF BIHAR	KUMAR HARSHVARDHAN SUDHANSHU PRAKASH MANISH	UMESHANAND PANDIT

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87.	CR. MISC./34469/2025 457,380,354,34 A.BAIL	1	MOKTAR @ MOKHTAR vs THE STATE OF BIHAR	PRASHANT KUMAR MANAUR ALAM	SHANTANU KUMAR
88.	CR. MISC./34473/2025 137(2),96,3(5), A.BAIL	1	HARICHANDRA RAI @ THAGA RAI AND ANR vs THE STATE OF BIHAR	MANOJ KUMAR	ABHAY KUMAR ROY
89.	CR. MISC./34651/2025 80,3(5), A.BAIL Same ps: CR. MISC/34166/2025	1	AJIT KUMAR @ AJIT KUMAR MANDAL vs THE STATE OF BIHAR AND ANR	MD.NAJMUL HODDA SAURAV KUMAR SINGH	ANIL PRASAD SINGH
90.	CR. MISC./34719/2025 191(2),126(2),115 A.BAIL Same ps: CR. MISC/33015/2025	1	DHARMAVIR KUMAR @ DHARAMVIR AMAR PRAKASH YADAV vs THE STATE OF BIHAR		PARMANAND KUMAR
91.	CR. MISC./34733/2025 420,406,409,467,4 A.BAIL	1	RAM NARESH SINGH vs THE STATE OF BIHAR	SURAJ KUMAR	MD. MUSHTAQUE ALAM
92.	CR. MISC./34735/2025 323,504,420,467,4 A.BAIL	1	RAM MAYA DEVI vs THE STATE OF BIHAR AND ANR	ABHOY KUMAR KASHYAP MANOJ KUMAR SINHA	PUSHPA SINHA
93.	CR. MISC./34742/2025 447,448,341,342,3 A.BAIL	1	ANROGIYA DEVI AND ANR vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	ANITA KUMARI
94.	CR. MISC./34755/2025 147,148,149,323,3 A.BAIL	1	AKLU CHOUDHARY @ UMESH YADAV AND ANR vs THE STATE OF BIHAR	DHARMVEER	TARUN PRASAD MANDAL
95.	CR. MISC./34759/2025 302,34, A.BAIL	1	KUSUM KUMARI vs THE STATE OF BIHAR	RAM SUMIRAN RAI ADITYA KUMAR CHANDRA SHEKHAR KUMAR	ANISH CHANDRA
96.	CR. MISC./34760/2025 379,411, A.BAIL	1	SIYA RAM RAY vs THE STATE OF BIHAR	ANUJ KUMAR EASHITA RAJ ADITYA RAJ SINGH	SUNIL KUMAR PANDEY
97.	CR. MISC./34761/2025 115(2),316(2),85, A.BAIL	1	NIKHIL KUMAR vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR SINGH	MUKESH KUMAR SINGH
98.	CR. MISC./34778/2025 329(3),329(4),126 A.BAIL	1	RAM SAGUN MAHTO AND ANR vs THE STATE OF BIHAR	ANU PRIYADARSHNI	RAM BILASH ROY RAMAN
99.	CR. MISC./34792/2025 420, A.BAIL	1	SUSHMA DEVI vs THE STATE OF BIHAR	BINOD KUMAR PANDEY BACHAN JEE OJHA	ASHOK KUMAR SINGH
100.	CR. MISC./34794/2025 126(2),115(2),118 A.BAIL	1	MD. ISHA @ MD. ESHA AND ANR vs THE STATE OF BIHAR	MD FAZLE KARIM FAIZAN AHMAD	BINOD KUMAR
101.	CR. MISC./34808/2025 127(1),115(2),118 A.BAIL	1	BHOLA YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH RAJNISH RANJAN	RAMCHANDRA SAHNI
102.	CR. MISC./34817/2025 318(4), A.BAIL	1	VIJAY KUMAR RAY vs THE STATE OF BIHAR	SHUBHESH PANDEY AMIT KUMAR MISHRA	PARMESHWAR MEHTA
103.	CR. MISC./34822/2025 302,120B, A.BAIL	1	AVINASH KUMAR vs THE STATE OF BIHAR	SANOJ KUMAR	MD. FAHIMUDDIN
104.	CR. MISC./34830/2025 341,342,323,498A, A.BAIL	1	ABHISHEK SAH @ ABHISHEK KUMAR @ ABHISHEK KUMAR SAH vs THE STATE OF BIHAR AND ANR	ANJANI PARASHAR	KANHAIYA KISHORE (APP.100)

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105. CR. MISC./34842/2025 126(2),115,118(2) A.BAIL	1 MONU KUMAR vs THE STATE OF BIHAR	RABIA GULNAZ	ASHA DEVI
106. CR. MISC./34852/2025 69,352,351(2),3(5) A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	ROUNAK KUMAR SINGH PANKAJ DIWAKAR SINHA RAJIV KUMAR SINGH	ASHOK KUMAR SINGH
107. CR. MISC./34857/2025 64,351(2),352,3(5) A.BAIL	1 ABHISHEK KUMAR GUPTA vs THE STATE OF BIHAR	DHIRENDRA SINGH RAM KRISHNA GIRI @ RAM KRISHNA PD	KANHIYA KISHOR
108. CR. MISC./34862/2025 498(A),323,379 A.BAIL	1 SUJIT KUMAR YADAV vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR JHA SAURAV ANAND	JHARKHANDI UPADHYAY
109. CR. MISC./34865/2025 126(2),115(2),303 A.BAIL	1 PANCHU YACHU YADAV@ PANCHU YADAV AND ORS vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY SUMIT KUMAR BHAGAT ASHOK KUMAR SINGH	BRAJ KISHORE PD.(APP)
110. CR. MISC./34866/2025 109(1),126(2),115 A.BAIL	1 SACHIN KUMAR AND ORS vs THE STATE OF BIHAR	AMIT KUMAR AJAY KUMAR SINGH	SHYAMESHWAR DAYAL
111. CR. MISC./34870/2025 103(1),3(5) A.BAIL	1 RAHUL CHOUDHARY @ RAHUL KUMAR vs THE STATE OF BIHAR	SHASHI SAURABH PUJA KUMARI	MRITUNJAY KUMAR NIRALA
112. CR. MISC./34874/2025 318(4),316(5) A.BAIL	1 RAJESH KUMAR vs THE STATE OF BIHAR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	MADHURA NAND JHA
113. CR. MISC./34882/2025 103,238,3(5) A.BAIL	1 RAMESH RAM AND ORS vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY VINOD SHANKER MODI MITHILESH KUMAR BIMLESH KUMAR PANDEY BIMLESH KUMAR PANDEY BIMLESH KUMAR PANDEY	
114. CR. MISC./34898/2025 316(2),318(4),3(5) A.BAIL	1 JAYANT VISHNU @ BISHNUDEO KUMAR vs THE STATE OF BIHAR	ARUN KUMAR TIWARI	CHOUBEY JAWAHAR
115. CR. MISC./34900/2025 103(1),238,3(5) A.BAIL	1 JANG BAHADUR SAH AND ORS vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY SANJAY KUMAR AMIT KUMAR PANDEY BIMLESH KUMAR PANDEY BIMLESH KUMAR PANDEY BIMLESH KUMAR PANDEY BIMLESH KUMAR PANDEY	
116. CR. MISC./34901/2025 323,324,498A, A.BAIL	1 SHASHIKANT DUBEY vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR GARG	AKSHAY LAL PANDIT
117. CR. MISC./34907/2025 126(2),115(2),118 A.BAIL	1 AMRESH KUMAR YADAV @ AMRESH YADAV vs THE STATE OF BIHAR	GOPAL KUMAR JHA	SUMAN KUMARI SINGH
118. CR. MISC./34916/2025 305(e),316(3),316 A.BAIL	1 PRAFUL KUMAR GUPTA vs THE STATE OF BIHAR	BIMAL KUMAR	MD. SHAKIR AHMAD
119. CR. MISC./34922/2025 126(2),115(2),117 A.BAIL	1 HARENDRA YADAV @ HARENDRA PRASAD YADAV vs THE STATE OF BIHAR	PRERNA ANAND	TAPESHWAR SHARMA
120. CR. MISC./34927/2025 137(2),87,351(2), A.BAIL	1 SAJID vs THE STATE OF BIHAR AND ANR	MD. HELAL AHMAD MADIHA HASHMI	UMANATH MISHRA
121. CR. MISC./34930/2025 323,325,498A,313, A.BAIL	1 MUZAHIR ALAM vs THE STATE OF BIHAR AND ANR	MRITUNJAY KUMAR	KALYAN SHANKAR

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122. CR. MISC./34935/2025 498A,379,494,341, A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR AND ANR	DR.KAMAL DEO SHARMA	MD. ATAUR RAHMAN
123. CR. MISC./34936/2025 126(2),115(2),118 A.BAIL	1	CHINGI YADAV AND ORS vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	NAWAL KISHORE PRASAD
124. CR. MISC./34938/2025 127(1),115(2),76, A.BAIL	1	SUMAN SAURAV AND ANR vs THE STATE OF BIHAR	ROHIT KUMAR KAVITA SINGH RASHMI BHARTI AMIT KUMAR MALLICK	RAJESH KUMAR
125. CR. MISC./34944/2025 8C,20(B)(ii)(C),2 A.BAIL	1	IKRAM MIYA @ MD. IKRAM vs THE STATE OF BIHAR	RUDRANK SHIVAM SINGH	RAJ KISHOR SINGH
126. CR. MISC./34945/2025 147,149,353,290 A.BAIL	1	TENI TIWARI @ MANJAY TIWARI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	SYED EHTESHAMUDDIN
127. CR. MISC./35262/2025 303(2),317(2),111 A.BAIL Same ps: CR. MISC/27682/2025 CR. MISC/29831/2025	1	SUBHAS KUMAR MEHTA AND ANR vs THE STATE OF BIHAR AND ANR	RAJ KISHOR PRASAD ASHOK KUMAR	SHAIENDRA KUMAR NARESH DIKSHIT NARESH DIKSHIT

FOR ORDERS (ON OFFICE NOTES) -I

128. CR. MISC./5422/2025 407,409 A.BAIL	3	MANOJ KUMAR vs THE STATE OF BIHAR	AWADHESH KUMAR RAJIV RANJAN	UMESH LAL VERMA
129. CR. MISC./5428/2025 351(3),3(5),137(2) A.BAIL	2	MUKESH YADAV AND ORS vs THE STATE OF BIHAR	KUNWAR AJIT SINGH	MD. IFTEKHAR MAHMOOD
130. CR. MISC./5496/2025 494,498(A),379, A.BAIL	2	RATANJAY KUMAR vs THE STATE OF BIHAR AND ANR	ABHIMANYU DEO SAMIR KUMAR SAURAV SINGH	SHAHEEN BEGUM
131. CR. MISC./5518/2025 341,323,307,387,4 A.BAIL	2	GEETA DEVI vs THE STATE OF BIHAR AND ANR	PRITHIVI RAJ SINGH PUSHP RAJ SINGH	ZAINUL ABEDIN
132. CR. MISC./5689/2025 341,323,365,366A, A.BAIL	2	MD. INTIYAZ @ MD. IMTIYAZ vs THE STATE OF BIHAR AND ANR	DINKAR KUMAR AJIT KUMAR	MD. MATLOOB RAB
133. CR. MISC./5724/2025 126(2),308(3),308 A.BAIL Same ps: CR. MISC/6335/2025	2	DINESH CHOUDHARY AND ANR vs THE STATE OF BIHAR AND ANR	HANS LAL KUMAR	JAGDHAR PRASAD
With 133.1 CR. MISC./6335/2025 A.BAIL	2	AJAY BAITHA @ AJAY KUMAR vs THE STATE OF BIHAR AND ANR	HANS LAL KUMAR	JAGDHAR PRASAD
134. CR. MISC./5793/2025 498(A) A.BAIL	2	SUSHIL KUMAR @ SUSHIL PASWAN vs THE STATE OF BIHAR AND ANR	VINOD KUMAR SETH RAJESH KUMAR	RAJIV NAYAN
135. CR. MISC./5926/2025 341,323,324,307,3 A.BAIL	2	NAVEEN KUAMR AND ANR vs THE STATE OF BIHAR	PARAS NATH SAVITESH KUMAR MUKESH KUMAR	SURESH PRASAD SINGH
136. CR. MISC./5983/2025 302,34 A.BAIL	3	FULO DEVI vs THE STATE OF BIHAR	BRIJ NANDAN PRASAD	UMA SHANKAR PRASAD SINGH
137. CR. MISC./6081/2025 30(a), A.BAIL	2	SAURAV KUMAR vs THE STATE OF BIHAR	RAHUL SINGH AMAR KUMAR SINGH	NAND KUMAR
138. CR. MISC./15275/2025 498(A),323,379 A.BAIL	2	KHAGESH SAH @ KHAGESH KUMAR SAH vs THE STATE OF BIHAR AND ANR	AMAL KUMAR SINHA	TARKESHWAR NATH THAKUR

FOR ADMISSION -I

139. CR. MISC./82792/2024 363,365,34, A.BAIL	3	MD. DILSHAD AND ORS vs THE STATE OF BIHAR	GOPAL KUMAR JHA	UMESHANAND PANDIT KUMARI PALLAVI ANAND KUMAR SUDISH KUMAR SHASHANK SHEKHAR SHIVANI MISHRA
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140.	CR. MISC./82812/2024 3,4 A.BAIL Same ps: CR. MISC/82775/2024	3	PAROLA KHATOON @ PARUL @ PARUL KHATOON vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	RAJ KISHOR SINGH RAJ KUMAR ROHIT KUMAR
With 140.1	CR. MISC./82775/2024 A.BAIL	4	HAJRA KHATOON @ HAZRA KHATUN @ HAJARA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	RAJ KISHOR SINGH
141.	CR. MISC./89111/2024 27 A.BAIL	3	VED NIDHI @ LALI vs THE STATE OF BIHAR	AKASH CHATURVEDI DHANENDRA CHAUBEY	KUMAR VEERENDRA NARAYAN
142.	CR. MISC./3822/2025 127(1),115(2),118 A.BAIL	3	KUNDAN KUMAR @ KUNDAN THAKUR AND ANR vs THE STATE OF BIHAR	SANJEEV KUMAR MD. DILSHAD ALAM BHARTI RAI	SYED MOJIBUR RAHMAN SHIV KUMAR DWIVEDI TULIKA SHRIVASTVA
143.	CR. MISC./4202/2025 126(2),115(2),109 A.BAIL	2	ANAND KUMAR @ CHHOTU KUMAR vs THE STATE OF BIHAR	SHEO NANDAN PRASAD RAJNISH KUMAR	AJAY KUMAR NO. 2
144.	CR. MISC./4620/2025 147,341,323,337,3 A.BAIL	2	SHREE KAANT KUMAR vs THE STATE OF BIHAR	AJAY KUMAR PANDEY PRIYA RAJ	CHOUBEY JAWAHAR
145.	CR. MISC./5059/2025 317(2), A.BAIL	2	SHEKHAR KUMAR YADAV vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	TAPESHWAR SHARMA
146.	CR. MISC./5193/2025 126(2),351(2),69, A.BAIL	2	MD. ISLAM vs THE STATE OF BIHAR AND ANR	RAJ KUMAR SARVOTTAM KUMAR	RAM SEVAK CHOUDHARY RAVISH MISHRA DIWAKAR SINHA
147.	CR. MISC./5411/2025 80 A.BAIL	3	KINNU BIN @ KINNU CHOUDHARY @ KINNU BIND vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	RAJ KISHOR SINGH
148.	CR. MISC./5633/2025 126(2),127(2),115 A.BAIL	3	BABITA DEVI @ BIBHA DEVI AND ORS vs THE STATE OF BIHAR	BHAVESH KUMAR SAH	PREM KUMAR JHA
149.	CR. MISC./5637/2025 420,120B,406,384, A.BAIL	3	MOHAMMAD MUNNA @ MOHD. MUNNA vs THE STATE OF BIHAR AND ANR	HEMANT RAY SHARAD KUMAR VERMA SAGAR KUMAR	SANJAY KUMAR PANDEY MUKUND KUMAR SURENDRA PRASAD SINGH
150.	CR. MISC./5655/2025 317(4)(5) A.BAIL	3	RAHUL KUMAR vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	MEENA SINGH
151.	CR. MISC./5697/2025 147,148,149,323,3 A.BAIL	3	JITENDRA YADAV @ BIJI YADAV @ KANHAIYA JEE AND ORS vs THE STATE OF BIHAR	MAN MOHAN KUMAR	ANITA KUMARI
152.	CR. MISC./5714/2025 126(2),115(2),109 A.BAIL	3	CHANDAN KUMAR AND ORS vs THE STATE OF BIHAR	SHASHANK SHEKHAR MUKUL KUMAR UTSAV KUMAR SHASHANK SHEKHAR SHASHANK SHEKHAR	SHYAM KUMAR SINGH
153.	CR. MISC./5727/2025 302,328,34 A.BAIL	4	SITWIYA DEVI @ URMILA DEVI vs THE STATE OF BIHAR	ANIL KUMAR SINGH GAURAV SINGH	JHARKHANDI UPADHYAY
154.	CR. MISC./5740/2025 304B,201,34, A.BAIL	3	LULLIYA DEVI vs THE STATE OF BIHAR	LOVEKUSH KUMAR	HARENDRA PRASAD
155.	CR. MISC./5747/2025 341,323,504,307,3 A.BAIL	3	NAUSHAD KURESHI vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	BHANU PRATAP SINGH
156.	CR. MISC./5792/2025 126,115,308,109,3 A.BAIL	3	SUDHESH KUMAR @ SUDHIR KUMAR AND ANR vs THE STATE OF BIHAR	ANSHU DHAR SHARMA NAMITA KUMARI @ NAMITA SHARMA	KANHIYA KISHOR
157.	CR. MISC./5806/2025 341,342,323,385,3 A.BAIL	3	ANKIT KUMAR @ ANKIT RAJ vs THE STATE OF BIHAR	RAJIV NAYAN	RAM NARESH RAY
158.	CR. MISC./5903/2025 126(2),115(2),64, A.BAIL	3	RAHUL KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	MD. ASLAM ANSARI
159.	CR. MISC./6353/2025 30(a) A.BAIL	2	VIJAY MANJHI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE SUDHIR KUMAR SINHA	NAVIN KUMAR PANDEY
160.	CR. MISC./6674/2025 323,504,506,379,4 A.BAIL	2	VIJAY KUMAR RAJAK @ VIJAY BAITHA vs THE STATE OF BIHAR AND ANR	VIJAY SHANKER TIWARI ABHILASHA JHA	GULNAR BEGUM IRSHAD AHMAD KHAN

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161.	CR. MISC./6701/2025 126(2),115(2),80, A.BAIL	2	DIPAK KUMAR DAS @ DIPAK KUMAR AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	ARUN KUMAR SINGH
162.	CR. MISC./7082/2025 420,467,468,471,5 A.BAIL Same ps: CR. MISC/11099/2025	3	SONU SINGH @ SONU KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	ADITYA NARAYAN SINGH.1 DHANANJAY KUMAR GUPTA ATUL KUMAR DHANDEV KUMAR SHEO JEE MISHRA
163.	CR. MISC./8029/2025 302,120B A.BAIL	3	NISHANT KUMAR @ ABHIJIT RAJ vs THE STATE OF BIHAR	VINAY RANJAN PRASHANT SHEKHAR	SYED EHTESHAMUDDIN RASHMI BHARTI KAVITA SINGH ROHIT KUMAR
164.	CR. MISC./8384/2025 80(2),103,3(5), A.BAIL Same ps: CR. MISC/8793/2025	3	BIGANI DEVI @ VIGANI DEVI AND ORS vs THE STATE OF BIHAR	SHAILESH KUMAR	UMA SHANKAR PRASAD SINGH ANIL KUMAR SINHA
With 164.1	CR. MISC./8793/2025 A.BAIL	3	SUJIT YADAV @ SUJIT KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR	UMA SHANKAR PRASAD SINGH ANIL KUMAR SINHA
165.	CR. MISC./8636/2025 103(1),238,3(5), A.BAIL	3	KAMLESH MAHTO @ KAMLESH SINGH AND ANR vs THE STATE OF BIHAR	KAMLENDRA PRASAD SINGH	VEENA KUMARI JAISWAL
166.	CR. MISC./8702/2025 406,420,387,504,5 A.BAIL	3	MUKHTAR ALAM vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	RAJIV NAYAN MADHURENDRA KUMAR
167.	CR. MISC./8730/2025 493,506, A.BAIL	2	LALU KUMAR vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL	NAVIN KUMAR PANDEY RAHUL SINGH AMAR KUMAR SINGH
168.	CR. MISC./8781/2025 406,409, A.BAIL	3	RAJNISH KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR VINOD KUMAR SETH	PARMESHVAR MEHTA
169.	CR. MISC./9286/2025 363,366(a),34 A.BAIL	2	JIYALAL SAH AND ANR vs THE STATE OF BIHAR	SHASHANK SHEKHAR UTSAV KUMAR MUKUL KUMAR MILI KUMARI SHASHANK SHEKHAR	PRADEEP NARAIN KUMAR
170.	CR. MISC./9384/2025 126,115(2),109,35 A.BAIL	2	BANTI YADAV @ ACHINT KUMAR GAUTAM @ BANTI KUMAR vs THE STATE OF BIHAR	RAM JIBAN PD SINGH	MADAN KUMAR
171.	CR. MISC./9462/2025 147,148,149,341,3 A.BAIL	2	RANDHIR THAKUR @ RANDHIR KUMAR AND ORS vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANDEV KUMAR ATUL KUMAR	GULNAR BEGUM
172.	CR. MISC./9468/2025 341,448,323,325,3 A.BAIL	2	YASHODA KUMARI @ YASODA KUMARI vs THE STATE OF BIHAR	VIRENDRA KUMAR NEHA RASHMI MD. SHADAB ALAM WAZDI	CHANDRA BHUSHAN PRASAD
173.	CR. MISC./9473/2025 191(2),191(3),126 A.BAIL	2	GANESH PRASAD SINGH @ GANESH SINGH AND ORS vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI MUKUL KUMAR UTSAV KUMAR SHASHANK SHEKHAR SHASHANK SHEKHAR SHASHANK SHEKHAR SHASHANK SHEKHAR	RAJ BALLABH SINGH
174.	CR. MISC./9476/2025 191(2),190,126(2) A.BAIL	2	ASIM KUMAR AND ANR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	NAVIN KUMAR PANDEY RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP RAKESH KUMAR SINHA
175.	CR. MISC./9565/2025 302,504,506,34, A.BAIL	3	NIRAJ KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR	SHAILENDRA KUMAR
176.	CR. MISC./9569/2025 76,352,351(2),351 A.BAIL	2	RITESH KUMAR vs THE STATE OF BIHAR AND ANR	RAJANI KANT PANDEY	RAJ KISHOR SINGH PRADHAN MURLI MANOHAR PD ABHASH RAJU KUMAR

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177.	CR. MISC./9695/2025 115,126(2),74,109 A.BAIL	2	RAUSHAN KUMAR vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	ADITYA NARAYAN SINGH.1
178.	CR. MISC./9793/2025 341,323,379,354,3 A.BAIL	3	TAMANA KHATUN @ TAMANNA AND ANR vs THE STATE OF BIHAR	RAJU KUMAR SINGH	YOGENDRA KUMAR
179.	CR. MISC./9975/2025 137(2),96, A.BAIL	2	CHANDAN KUMAR vs THE STATE OF BIHAR AND ANR	DHANNJAY KUMAR II	UDAY PRATAP SINGH
180.	CR. MISC./10115/2025 120B,302,328 A.BAIL	2	SHERU KHAN @ MD. ASLAM KHAN vs THE STATE OF BIHAR	AKASH KUMAR MISHRA ANIL KUMAR SURAJ KUMAR TIWARI	SURENDRA PRASAD SINGH
181.	CR. MISC./11099/2025 420,467,468,471,5 A.BAIL Same ps: CR. MISC/7082/2025	2	SUBASH KUMAR JHA @ SUBHASH KUMAR JHA vs THE STATE OF BIHAR AND ANR	SHAKIL AHMAD KHAN	GANESH PRASAD SINGH DHANANJAY KUMAR GUPTA DHANDEV KUMAR ATUL KUMAR SUMIT KUMAR GUPTA SHEO JEE MISHRA
182.	CR. MISC./14207/2025 126(2),115(2),118 A.BAIL	2	RAKESH KUMAR @ RAKESH KUMAR SAH AND ANR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	MOHAMMED ARIF
183.	CR. MISC./14593/2025 316(2),316(5),318 A.BAIL	2	SHANTI DEVI vs THE STATE OF BIHAR	SAURAV BARIAL SHUBHAM ANIKET KUMAR THAKUR	PRADEEP NARAIN KUMAR
184.	CR. MISC./14752/2025 420,409,34, A.BAIL	2	EKTA SINHA vs THE STATE OF BIHAR AND ANR	PRANAV KUMAR SHRISHTI SINGH	MD. ANZARUL HAQUE SAHARA
185.	CR. MISC./15195/2025 191(2),190,126(2) A.BAIL	2	RAJNISH KUMAR @ RAJA KUMAR @ RAJA vs THE STATE OF BIHAR	RAJEEV NAYAN	PARMANAND KUMAR
186.	CR. MISC./17454/2025 126(2),115(2),109 A.BAIL	2	KAILASH YADAV vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	ARUN KUMAR SINGH
187.	CR. MISC./29826/2025 376,406,420,467,4 A.BAIL	2	RAJU KUMAR PRASAD AND ANR vs THE STATE OF BIHAR AND ANR	DHURENDRA KUMAR SUDHANSHU KUMAR	LAKSHMI KANT SHARMA SHARAD KUMAR VERMA SAGAR KUMAR ABHISHEK KUMAR
188.	CR. MISC./29843/2025 30(a) A.BAIL	2	SANJU DEVI vs THE STATE OF BIHAR	MUKESH KUMAR RANA	MUKESH KUMAR SINGH
189.	CR. MISC./29867/2025 103,61(2),3(5) A.BAIL	2	MANOJ HEMBRAM @ MANOJ KUMAR HEMBRAM vs THE STATE OF BIHAR	BIDHU RANJAN	RENU KUMARI
190.	CR. MISC./32389/2025 96,3(5), A.BAIL	2	RAHUL KUMAR vs THE STATE OF BIHAR	BAIDYANATH PRASAD	MD. MUSHTAQUE ALAM RABISH KUMAR ADARSH GAURAV

FOR ADMISSION IV

191.	CR. APP (SJ)/60/2024 U/S 14(A)2 SC/ST SC/ST ACT (AB)	3	BAHADUR SINGH @ BAHADUR PRASAD SINGH AND ORS vs THE STATE OF BIHAR AND ANR	ANJANA SANJAY KUMAR @ S.K. ANJANA . ANJANA . ANJANA . ANJANA .	BINAY KRISHNA ASHOK KUMAR ABHAY KUMAR
192.	CR. APP (SJ)/63/2024 U/S 14(A)2 SC/ST SC/ST ACT (AB)	3	SATISH SAH AND ORS vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR	SADANAND PASWAN VIJAY KUMAR SUSHMA KUMARI
193.	CR. APP (SJ)/65/2024 U/S 14(A)2 SC/ST SC/ST ACT (AB)	3	CHANDAN KUMAR MISHRA @ CHANDAN vs THE STATE OF BIHAR AND ANR	RATNAKAR JHA	BINAY KRISHNA
194.	CR. APP (SJ)/81/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2	VINOD PRASAD AND ORS vs THE STATE OF BIHAR AND ANR	SAROJ KUMAR CHOUDHARY	BINAY KRISHNA
195.	CR. APP (SJ)/83/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2	PAWAN MISTRI vs THE STATE OF BIHAR AND ANR	SYED ASGHER NAJMI ALOK KUMAR	USHA KUMARI 1

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196.	CR. APP (SJ)/84/2024 3 U/S 14(A)2 SC/ST SC/ST ACT (AB)	PANNA YADAV @ PANNA LAL vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SINHA	BINAY KRISHNA
197.	CR. APP (SJ)/86/2024 5 U/S 14 A (2) SC/S SC/ST ACT (AB) Same ps: CR. APP (SJ)/5361/2023	UDIYA SINGH @ ADITYA RAJ vs THE STATE OF BIHAR AND ANR	KAMLESH KUMAR KAHKASHAN ALAM MICKEY SINGH	USHA KUMARI 1
198.	CR. APP (SJ)/89/2024 3 U/S 14 A (2) SC/S SC/ST ACT (AB)	AKHTAR ANSARI @ MD. AKHTAR AABID AND ORS vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR PANDEY	SADANAND PASWAN RAVINDRA KUMAR
199.	CR. APP (SJ)/97/2024 2 U/S 14 A(2) SC/ST SC/ST ACT (AB)	RISHIKESH KUMAR RAGHAV @ RISHIKESH RAGHAV AND ORS vs THE STATE OF BIHAR AND ANR	AMIT KUMAR SINGH RAM KISHORE SINGH	BINAY KRISHNA RAVI PRAKASH VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR
200.	CR. APP (SJ)/115/2024 U/S 14(A)(2) OF S SC/ST ACT (AB)	2 PARBATI DEVI AND ANR vs THE STATE OF BIHAR AND ANR	NIRANJAN PRASAD SINGH SHAIENDRA KUMAR JHA	BINAY KRISHNA
<u>FOR ADMISSION</u>				
201.	CR. MISC./82226/2024 409,420 A.BAIL	2 SANTOSH KUMAR TIWARI vs THE STATE OF BIHAR	ASHOK KUMAR BIBHUTI NARAYAN	SANJAY KUMAR TIWARY
202.	CR. MISC./82626/2024 409,420,34 A.BAIL	3 REKHA DEVI vs THE STATE OF BIHAR	PRAMOD KUMAR	PARMESHWAR MEHTA
203.	CR. MISC./82643/2024 138 A.BAIL	3 AKHILESH KUMAR vs THE STATE OF BIHAR AND ANR	KUNDAN KUMAR SINGH SANJAY KUMAR SINGH	NAND KISHORE PRASAD PATANJALI RISHI PRERNA RISHI
204.	CR. MISC./82665/2024 3,4 A.BAIL	3 ROUNAK KHATOON @ ROUNAK PARVENA AND ANR vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR	RAMESH CHANDRA
205.	CR. MISC./83180/2024 406,420,323,504,5 A.BAIL	3 SUBHAM KUMAR @ RAMBAII KUMAR @ RAMBALI vs THE STATE OF BIHAR AND ANR	SHARDA NAND MISHRA DEEPAK KUMAR DHANDEV KUMAR ATUL KUMAR	MADAN KUMAR NAND KISHORE PRASAD SINHA
206.	CR. MISC./84112/2024 4 A.BAIL	4 DR. MOHAMMAD YASSAR @ MOHAMMAD YASSAR AND ORS vs THE STATE OF BIHAR AND ANR	NEERAD PARASHAR RAMA PANDEY	MD. ATAUR RAHMAN VAISHNAVI SINGH RITWIK THAKUR PRANSHU PURUSHOTTAM KUMAR
207.	CR. MISC./85626/2024 3,4, A.BAIL	3 RANJIT SAH @ RANJIT KUMAR SAHU vs THE STATE OF BIHAR AND ANR	JITENDRA KUMAR BHARTI NITU KUMARI	YOGENDRA KUMAR SINGH NILENDU KUMAR CHOUDHARY
208.	CR. MISC./86034/2024 3,4 A.BAIL	3 AMARJEET KUMAR @ AMARJEET @ AMARJEET SINGH vs THE STATE OF BIHAR AND ANR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	NAND KUMAR KRISHNA MURARI
209.	CR. MISC./86564/2024 406,420,467,468,4 A.BAIL	4 AMAN RAJAK @ AMAN KUMAR vs THE STATE OF BIHAR AND ANR	PRAMOD KUMAR SINGH	ANISH CHANDRA BIPIN KUMAR SATYA PRAKASH KRISHNA KANT KUMAR
210.	CR. MISC./87512/2024 420,406,467,468 A.BAIL	4 TRILOK KUMAR @ TRILOK KUMAR MAHTO vs THE STATE OF BIHAR AND ANR	JANARDAN PRASAD SINGH KAUSHAL KISHORE MANISH KUMAR	SANJAY KUMAR TIWARY SUNIL KUMAR SINGH
211.	CR. MISC./88741/2024 12,18(a)(b)(c),17 A.BAIL	2 AMRESH KUMAR vs THE STATE OF BIHAR AND ANR	ARYAN SINHA PUNEET SIDDHARTHA ZEESHAN KHAN AMIT KUMAR SINGH SANJAY KUMAR RASHMI KUMARI DAMINI VISHNU MANJALI	DILIP KUMAR NO. 1 ABHAY KUMAR
212.	CR. MISC./88765/2024 279,337,338,353,3 A.BAIL	3 SHIVAM KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND JITENDRA KUMAR	RINA SINHA

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213.	CR. MISC./89197/2024 27, A.BAIL	5	SANTOSH YADAV vs THE STATE OF BIHAR AND ANR	BHASKAR SHANKAR RAKESH SINGH SAKET KUMAR SINGH	SANJAY KUMAR SINGH SAKET GUPTA TARUN
214.	CR. MISC./89435/2024 302,34, A.BAIL	4	RAUSHAN KUMAR @ CHHOTU vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN AASHISH KUMAR	PUSHPA SINHA
215.	CR. MISC./90289/2024 376,323,354,354B, A.BAIL	2	PANKAJ KUMAR @ PANKAJ SAHNI vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH ADITYA KUMAR PANDEY PRAGYA BHARTI	SANJAY KUMAR PANDEY MANOJ KUMAR
216.	CR. MISC./139/2025 379,411, A.BAIL	3	SAURAV KUMAR @ SAURAV SHARMA vs THE STATE OF BIHAR AND ANR	VINOD KUMAR	SURENDRA KUMAR NARESH DIKSHIT
217.	CR. MISC./1037/2025 126(2),115(2),308 A.BAIL	4	NAGMANI YADAV AND ORS vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR SINHA	SHANTANU KUMAR
218.	CR. MISC./1187/2025 316(2),318(4), A.BAIL	3	VIMLENDU KR. SINGH @ BIMLENDU SINGH @ B.K. SINGH vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SINGH	ANIL KUMAR SINGH NO. 1 JAGAT NARAYAN SINGH AMARNATH JHA
219.	CR. MISC./2101/2025 201,302,34 A.BAIL	4	UMAWATI DEVI @ UMRWATI DEVI vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	SHAILENDRA KUMAR
220.	CR. MISC./2563/2025 126(2),115(2),308 A.BAIL	3	MD. FAIZI @ MD. FAIZ @ MD. FAIZY AND ORS vs THE STATE OF BIHAR	MUNNA KUMAR MANORANJAN PRASAD	SATYENDRA PRASAD SUNIL KUMAR SINGH
221.	CR. MISC./2616/2025 406,420,34 A.BAIL	2	SANDEEP KUMAR KUSHWAHA vs THE STATE OF BIHAR AND ANR	JAVED ASLAM DEVIKA RANI	DR. AJEET KUMAR KAMALA KANT TIWARY
222.	CR. MISC./3268/2025 30A A.BAIL	2	MANGRU RAI @ MANGRU RAY vs THE STATE OF BIHAR	PRIYESH KUMAR	RAM SUMIRAN RAI
223.	CR. MISC./3283/2025 302,120(B),34, A.BAIL	4	PRATIMA DEVI AND ANR vs THE STATE OF BIHAR AND ANR	RANJANA SRIVASTAVA	SHANTANU KUMAR
224.	CR. MISC./3318/2025 189(2),126(2),115 A.BAIL	2	RAJ KAPOOR KUMAR @ RAJKUMAR PANDIT @ RAJKAPOOR PANDIT vs THE STATE OF BIHAR	PRATEEK TANDON ROHIT RANJAN	KALYAN SHANKAR
225.	CR. MISC./3379/2025 147,149,341,323,3 A.BAIL	3	SHIVAM KUMAR @ SHIBHAM KUMAR AND ORS vs THE STATE OF BIHAR	DURGESH NANDAN PUJA	ANISH CHANDRA
226.	CR. MISC./3554/2025 80(2),3(5), A.BAIL	3	PRABHAWATI DEVI @ PRABHAWATI KUNWAR vs THE STATE OF BIHAR	RAMA KANT SINGH	UDAY CHAND PRASAD ASHOK KUMAR SINGH ANANT KUMAR PANDEY KAMESHWAR SINGH
227.	CR. MISC./3575/2025 366 A.BAIL	2	VISHAL GIRI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	NAVIN KUMAR PANDEY
228.	CR. MISC./3643/2025 420,467,468 A.BAIL	3	SADHU YADAV @ RAKESH KUMAR vs THE STATE OF BIHAR AND ORS	RIZWANUL HAQUE	MANOJ KUMAR BINOD BIHARI SINHA AMARJEET CHOUDHARY
229.	CR. MISC./3646/2025 302,201,120B, A.BAIL	3	MUKESH SAHANI AND ANR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH	UDAY CHAND PRASAD DEEPIKA SHARMA RAJAT KUMAR TIWARY
230.	CR. MISC./3663/2025 341,323,384,385,5 A.BAIL	3	SABHA YADAV vs THE STATE OF BIHAR	SHIV PRASAD GUPTA MICKEY SINGH SAMEER KUMAR	RAJENDRA SINGH
231.	CR. MISC./3719/2025 341,323,324,326B, A.BAIL	2	MANISH KUMAR @ MANISH SAH vs THE STATE OF BIHAR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH	GANESH PRASAD SINGH
232.	CR. MISC./3751/2025 376,420,506,34, A.BAIL Same ps: CR. MISC/8633/2025	2	AJIT KUMAR vs THE STATE OF BIHAR AND ANR	SHEO KUMAR PRASAD SHWETA PRIYA	JAI NARAIN THAKUR ANISH KUMAR
With 232.1	CR. MISC./8633/2025 A.BAIL	2	DEV KUMAR @ DEV RANJAN @ DEVA KUMAR vs THE STATE OF BIHAR AND ANR	SHEO KUMAR PRASAD SHWETA PRIYA	MANOJ KUMAR ANISH KUMAR

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233.	CR. MISC./3774/2025 498A,323,504,313, A.BAIL	4	PANKAJ KUMAR SINHA vs THE STATE OF BIHAR AND ANR	ABHAY KUMAR THAKUR ARVNENDRA KUMAR THAKUR SUKRITI KUMARI NAVIN PRAKASH ANOKHI KHAN MITHLESH KUMAR GUPTA POOJA MOHINI KUMARI	SANJAY KUMAR TIWARY KAMESHWAR SINGH SALONI SINHA
234.	CR. MISC./6504/2025 126(2),115(2),117 A.BAIL	2	SHASHI KUMAR @ CHOTU @ SHASHI KUMAR BHARTI AND ANR vs THE STATE OF BIHAR	RANA HASON HOMA YUNUS	AWADHESH KUMAR SINGH SWAPNIL KUMAR SINGH
235.	CR. MISC./10245/2025 140(3) A.BAIL	2	BIMLA DEVI AND ANR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH ROHIT KUMAR SINGH PRABHAT KUMAR SANOJ KUMAR	SHARDA KUMARI RAHUL SINGH AMAR KUMAR SINGH
236.	CR. MISC./10396/2025 341,323,325,504,5 A.BAIL	2	AMARNATH SAH vs THE STATE OF BIHAR	VIJAY KUMAR RAJANI KUMARI	RAJIV NAYAN
237.	CR. MISC./10406/2025 341,323,324,307,3 A.BAIL	2	MANOJ PRASAD AND ANR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	LALAN KUMAR
238.	CR. MISC./10453/2025 309(4), A.BAIL	3	BHASO PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	AWADHESH KUMAR SINGH
239.	CR. MISC./10462/2025 323,498A,506, A.BAIL	2	MITHILESH KUMAR SAH @ MITHLESH SAH vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SINGH	ASHOK KUMAR SINGH MADHAV KRISHNA
240.	CR. MISC./10493/2025 302,147,148,447,4 A.BAIL	2	BIRENDRA BAITHA AND ORS vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR	JAGDHAR PRASAD
241.	CR. MISC./10500/2025 148,149,420,467,4 A.BAIL	2	SANJAY KUMAR @ SANJAY KUMAR GUPTA vs THE STATE OF BIHAR AND ANR	SWARNA ROY RICHARAJIV SINGH	MADAN KUMAR RAVINDRA KR SINHA NO.2
242.	CR. MISC./10540/2025 344,323,504,509,4 A.BAIL	4	MUSKAN vs THE STATE OF BIHAR AND ANR	MADAN MOHAN PALLAVI PANDEY RITIK SHAH SAURABH SUMAN RAHUL RAJ	DR. INDIWAR KUMARI
243.	CR. MISC./10544/2025 341,323,379,504,5 A.BAIL	2	SAURAV KUMAR CHAUDHARY vs THE STATE OF BIHAR	RAM JIBAN PD SINGH	CHANDRA BHUSHAN PRASAD
244.	CR. MISC./10550/2025 341,323,504,427,3 A.BAIL	2	ABHISHEK KUMAR SINGH @ LUCKY @ LUCKY KUMAR AND ANR vs THE STATE OF BIHAR	AKASH KUMAR MISHRA ANIL KUMAR SURAJ KUMAR TIWARI	SURENDRA PRASAD SINGH
245.	CR. MISC./10555/2025 409,420, A.BAIL	2	MANOJ KUMAR vs THE STATE OF BIHAR	MRITUNJAY KUMAR SHIKHA THAKUR	PARMESHWAR MEHTA
246.	CR. MISC./10675/2025 498(A),34,307,511 A.BAIL	2	MD. BABAR vs THE STATE OF BIHAR AND ANR	JAI KISHOR PODDAR	ANIL KUMAR SINGH NO. 1 RAJEEV RANJAN
247.	CR. MISC./11675/2025 498A,323,341,420, A.BAIL	2	RAMANAND MAHTO @ RAMANAND KUMAR MAHTO AND ORS vs THE STATE OF BIHAR AND ANR	MAHENDRA PRATAP	MRITUNJAY KUMAR NIRALA PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH
248.	CR. MISC./11848/2025 341,323,504,506,3 A.BAIL	3	RAKESH KUMAR vs THE STATE OF BIHAR AND ANR	AJAY KUMAR TIWARY ANIL KUMAR	SHAHABUDDIN AZEEM @ S. AZEEM SANJAY KUMAR MANOJ KUMAR MADHUKAR

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249. CR. MISC./11859/2025 420,467,468,471, A.BAIL	2 CHANDAN KUMAR DAS vs THE STATE OF BIHAR	BIDHU RANJAN	PRAMOD KUMAR PANDEY
250. CR. MISC./11865/2025 323,504,379,498A, A.BAIL	2 PARSHURAM BAITHA vs THE STATE OF BIHAR AND ANR	DHURENDRA KUMAR SUDHANSHU KUMAR SUMIT KUMAR	INDU KUMARI SRIVASTAVA MRITUNJAY KUMAR SINGH GHANSHYAM CHOUDHARY
251. CR. MISC./12145/2025 406,420,467,468,4 A.BAIL	2 MUKESH KUMAR @ MUKESH KUMAR SARRAF vs THE STATE OF BIHAR AND ANR	APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP GAURAV SHARMA ASTITVA JAYA SINGH	PREM KUMAR JHA RAM KUMAR SINGH MEENAKSHI PRIYA RAJESH KUMAR JHA
252. CR. MISC./12935/2025 328,302,34, A.BAIL	3 SOGARATH SADA AND ANR vs THE STATE OF BIHAR	AMIT KUMAR	ZAINUL ABEDIN
253. CR. MISC./12964/2025 302,120(B),34, A.BAIL	3 BABITA DEVI AND ORS vs THE STATE OF BIHAR	PINTU KUMAR PATEL SHIVNANDAN BHARTI	KALYAN SHANKAR AMIT KUMAR SINGH BUDDHI LAL YADAV RUPESH KUMAR SINGH
254. CR. MISC./13193/2025 103(1),85,238,3(5) A.BAIL Same ps: CR. MISC/14477/2025	3 SANJEET KUMAR YADAV @ SANJEET KUMAR vs THE STATE OF BIHAR	KEDAR JHA	ASHA DEVI
With CR. 254.1 MISC./14477/2025 A.BAIL	3 GULLY YADAV @ GULLI YADAV @ GULLI @ CHANDRAVEER YADAV AND ORS vs THE STATE OF BIHAR	KEDAR JHA	ASHA DEVI MAYA SHANKAR MISHRA GOPAL KRISHNA NISHANT
255. CR. MISC./13276/2025 85,3(5), A.BAIL	2 RAMAN KUMAR TIWARI @ RAMAN KUMAR vs THE STATE OF BIHAR AND ANR	VIKRAMADIT AMRESH KUMAR SINHA SANJAY KUMAR PANDEY	BINOD KUMAR AJAY KUMAR PANDEY SHYAMA RANI
256. CR. MISC./13292/2025 317(5) A.BAIL	2 RATNESH PASWAN @ RATNESH KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI	SYED EHTESHAMUDDIN
257. CR. MISC./13342/2025 146,147,148,323,5 A.BAIL	2 SANDEEP RAJBHAR @ ANIL RAJBHAR AND ORS vs THE STATE OF BIHAR AND ANR	SHASHI SAURABH PUJA KUMARI RAVI ROUSHAN	AJAY KUMAR JHA
258. CR. MISC./13352/2025 30(a), A.BAIL	2 BASANT SAW vs THE STATE OF BIHAR	DURGESH NANDAN RASHMI KUMARI PUJA	SHARDA KUMARI
259. CR. MISC./13560/2025 103(1),3(5) A.BAIL	2 BECHANI DEVI vs THE STATE OF BIHAR	RAJEEV KUMAR GAUTAM SHAH SHASHI BHUSHAN KUMAR SYED ASGHER NAJMI MINU KUMARI ASHUTOSH KUMAR MISHRA	UMANATH MISHRA
260. CR. MISC./13574/2025 7, A.BAIL	2 RAM CHARITAR TIVARI vs THE STATE OF BIHAR	RAJESH KUMAR SINGH	PARMESHWAR MEHTA
261. CR. MISC./13656/2025 341,323,324,326,3 A.BAIL	2 MITHUN KUMAR vs THE STATE OF BIHAR	GOPAL KUMAR JHA	ANITA KUMARI
262. CR. MISC./13726/2025 341,323,376,504,3 A.BAIL	2 RAMKRISHNA SAH @ RAMKRISHNA KUMAR vs THE STATE OF BIHAR AND ANR	DEVENDRA KUMAR HARI MOHAN TRIPATHI	SYED MOJIBUR RAHMAN
263. CR. MISC./13997/2025 190,191(3),126(2) A.BAIL	2 RANJEET YADAV AND ORS vs THE STATE OF BIHAR	RAHUL KUMAR	JAGDCHAR PRASAD
264. CR. MISC./14026/2025 414, A.BAIL	3 KUNAL MAHTO @ KUNAL KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI	RAJENDRA NATH JHA

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265.	CR. MISC./14094/2025 137(2),96,70(1),1 A.BAIL	2 FUDENI DAS AND ORS vs THE STATE OF BIHAR AND ANR	SHASHANK SHEKHAR MUKUND KUMAR CHITRAGUPTA ASHWANI RAJ NARAYAN	CHANDRA BHUSHAN PRASAD
266.	CR. MISC./14273/2025 329(3),126(2),115 A.BAIL	2 NAVNEET KUMAR @ DIPESH YADAV KUMARI ANUPAM @ DIBUU YADAV AND ORS vs THE STATE OF BIHAR		RANA RANDHIR SINGH SYED. RIZWANUL HAQUE
267.	CR. MISC./14276/2025 354(A),354(D),500 A.BAIL	2 RAJIV KUMAR SINGH vs THE STATE OF BIHAR	SHATRUGHAN PANDEY BIKRAM VISHAL KUMAR	RAJIV NAYAN
268.	CR. MISC./14592/2025 126(2),127(2),115 A.BAIL	2 LALBABU SAHNI vs THE STATE OF BIHAR	MADHAV KUMAR ANUBHAV PANDEY	SHARDA KUMARI
269.	CR. MISC./14779/2025 341,324,325,307,3 A.BAIL	3 RAVINDRA KUMAR AND ORS vs THE STATE OF BIHAR	UDAY KUMAR	RAM PRIYA SHARAN SINGH ALOK KUMAR JHA
270.	CR. MISC./14793/2025 498A,341,323,379, A.BAIL	2 ANIL YADAV @ MANTU YADAV @ ANIL KUMAR vs THE STATE OF BIHAR AND ANR	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR MRINAL MOHAN MUKUL	ANIL KUMAR ANUPAM RAJ RASHMI JHA
271.	CR. MISC./14871/2025 406,409,420,120(B) A.BAIL	2 GOPAL JEE JHA @ GOPAL JHA vs THE STATE OF BIHAR	AMIT KUMAR JHA SUBHANKAR CHANDRA ASFAR IMAM	RAJ BALLABH SINGH SANTOSH KUMAR DILIP KUMAR SANJEEV KUMAR SHARMA MD. KHALID QURAISHI
272.	CR. MISC./14879/2025 323,354(B),498(A) A.BAIL	2 SUNIL KUMAR YADAV @ SUNIL KUMAR vs THE STATE OF BIHAR AND ANR	BIJAY BHUSHAN PRASAD SWATI KUMARI ANJUM ARA	MADAN KUMAR ASHOK KUMAR SINGH SURYA NARAYAN ROY
273.	CR. MISC./14934/2025 341,342,323,385,3 A.BAIL	2 RAJKUMAR AND ANR vs THE STATE OF BIHAR	KUMAR AMIT	DAMODAR PRASAD TIWARY ADITYA KUMAR RAM SUMIRAN RAI
274.	CR. MISC./14940/2025 323,341,504,506,4 A.BAIL	2 DHARMENDRA KUMAR vs THE STATE OF BIHAR AND ANR	AJAY KUMAR PRASAD DEEPAK KUMAR KAMAL KISHOR KUMAR	RABINDRA KUMAR SACHIN KUMAR SURESH KUMAR MISHRA RAJIV RANJAN
275.	CR. MISC./14941/2025 191(2),190,126(2) A.BAIL	2 MD. NAWAB AND ORS vs THE STATE OF BIHAR	MD ABU HAIDAR	ANIL KUMAR SINGH NO. 1 VIBHUTI RANJAN SONVADRA
276.	CR. MISC./14957/2025 341,323,324,307,3 A.BAIL	2 RAM PRAVESH MUKHIYA AND ANR vs THE STATE OF BIHAR	SHATRUGHNA PANDEY SURESH MUKHIYA BIKRAM VISHAL KUMAR PRIYANKA KUMARI	RAM SUMIRAN RAI
277.	CR. MISC./15096/2025 341,323,307,34, A.BAIL	2 NITISH KUMAR AND ANR vs THE STATE OF BIHAR	ARUN KUMAR AMAN KUMAR SHUBHAM ANAND	RAJENDRA NATH JHA
278.	CR. MISC./15120/2025 75,78,351(2),352, A.BAIL Same ps: CR. MISC/23042/2025	2 BASANT SINGH RAJPUR @ BASANT SINGH RAJPUR @ BASANT SINGH vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA AVINASH RAJ	RAJIV NAYAN BHAVESH KUMAR
With 278.1	CR. MISC./23042/2025 A.BAIL	2 SURJEET SINGH @ SURJIT SINGH @ BASANT SINGH RAJPUR vs THE STATE OF BIHAR	RAKESH KUMAR SINHA SHASHI KUMAR	PREM KUMAR JHA BHAVESH KUMAR
279.	CR. MISC./15185/2025 126(2),118(2),109 A.BAIL	2 SUMIT YADAV vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	KHURSHID ANWAR
280.	CR. MISC./15231/2025 341,323,324,308,4 A.BAIL	2 KUNDAN KUMAR vs THE STATE OF BIHAR	SURAJ KUMAR SANDHYA KUMARI	RAJENDRA SINGH

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281.	CR. MISC./15311/2025 308(5),351(2),3(5) A.BAIL	2 EHSAN ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	ANIL PRASAD SINGH
282.	CR. MISC./15613/2025 341,323,376,427,3 A.BAIL	2 VIKAS KUMAR vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH ADITYA KUMAR PANDEY	AJIT KUMAR
283.	CR. MISC./15671/2025 302,34 A.BAIL	2 SOBHA DEVI AND ANR vs THE STATE OF BIHAR	RAHUL SINGH AMAR KUMAR SINGH	PRANAV KUMAR
284.	CR. MISC./15702/2025 21,22,23, A.BAIL	2 BABLU KUMAR SAH vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	TAPESHWAR SHARMA
285.	CR. MISC./15713/2025 420,467,468,471,1 A.BAIL	2 SWATI KUMARI vs THE STATE OF BIHAR AND ANR	SHASHI BHUSHAN KUMAR	AJAY MISHRA ARVIND KUMAR
286.	CR. MISC./15724/2025 127(2),115(2),103 A.BAIL	2 PAWAN KUMAR SINGH vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	ANIL PRASAD SINGH
287.	CR. MISC./15751/2025 137(2),140(3), A.BAIL	2 RAGHU SAHANI vs THE STATE OF BIHAR	RAJESH KUMAR DEEP ANSHUMAN	MD. MATLOOB RAB
288.	CR. MISC./15753/2025 302,326,34, A.BAIL	2 USHA DEVI vs THE STATE OF BIHAR	THAKUR BRAJESH SINGH TOOBA HERA PRATYUSH	MOHAMMAD SUFYAN
289.	CR. MISC./15774/2025 85,88,3(5), A.BAIL	2 KAMLESH KUMAR OJHA @ KAMLESH OJHA vs THE STATE OF BIHAR AND ANR	BIRENDRA KUMAR SINGH	SHYAMESHWAR DAYAL AMARENDRA KUMAR
290.	CR. MISC./15785/2025 25(1-b)a,26,29,35 A.BAIL	2 SUBODH MISHRA vs THE STATE OF BIHAR	UMESH KUMAR GUPTA	RAJENDRA PRASAD NAT
291.	CR. MISC./15794/2025 318(4),338,336(3) A.BAIL	2 RAKESH KUMAR vs THE STATE OF BIHAR AND ANR	KAHKASHAN ALAM KAMLESH KUMAR	JAI NARAIN THAKUR SURENDRA KUMAR SINGH SUDHA CHANDRA SURENDRA SINGH
292.	CR. MISC./15804/2025 191(2),191(3),126 A.BAIL	2 SANJAY YADAV @ SANJAY KUMAR AND ORS vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA AMAR NATH SHEKHAR SUMAN	RAM BILASH ROY RAMAN
293.	CR. MISC./15806/2025 140(1),140(2),3(5) A.BAIL	2 BUDHAN MANDAL AND ANR vs THE STATE OF BIHAR	GOPAL KUMAR JHA	NARSINGH TANTI
294.	CR. MISC./15815/2025 406,420,467,468, A.BAIL	2 SUSHMA DEVI vs THE STATE OF BIHAR	MILI KUMARI	ANITA KUMARI GYAN PRAKASH SUMIT KUMAR SRIVASTVA
295.	CR. MISC./15829/2025 96 A.BAIL	2 SUMIT KUMAR @ SUMIT PASWAN @ SUMIT KUMAR PASWAN vs THE STATE OF BIHAR AND ANR	ROHIT KUMAR SINGH AJAY KUMAR SINGH	RABINDRA KUMAR NAVIN SHARMA RANJEET KUMAR
296.	CR. MISC./15835/2025 126(2),115(2),352 A.BAIL	2 SAURABH KUMAR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	MD. MUSHTAQUE ALAM
297.	CR. MISC./16069/2025 406,420,403,409,4 A.BAIL	2 HIMANSHU KUMAR VERMA vs THE STATE OF BIHAR AND ANR	NIKHIL KUMAR AGRAWAL VISHESH KUMAR CHOUDHARY ANKIT ANURAG YASH SAHAY	NAND KISHORE PRASAD DEEPSHIKHA AMAR KUMAR DHARMENDRA KUMAR PASWAN
298.	CR. MISC./16076/2025 341,323,307,504,5 A.BAIL	2 MUKESH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	PRABHA MISHRA	SHAHABUDDIN AZEEM @ S. AZEEM SHANKAR KUMAR RAJIV RANJAN SINGH

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299.	CR. MISC./16132/2025 126(2),115(2),329 A.BAIL Same ps: CR. MISC/19433/2025	2	PYARE KHAN @ RIZWANKHAN vs THE STATE OF BIHAR	NAWAZ SHAREEF	ANITA KUMARI
With 299.1	CR. MISC./19433/2025 A.BAIL	2	RAJA KHAN @ ARJU HASAN vs THE STATE OF BIHAR	NAWAZ SHAREEF ANANT SHARMA	RAJENDRA NATH JHA
300.	CR. MISC./16223/2025 341,323,498A,313, A.BAIL	2	NAND KUMAR RAY vs THE STATE OF BIHAR AND ANR	KHUSHI AWADH JITENDRA NARAIN SINHA	PRADEEP NARAIN KUMAR ANU PRIYADARSHNI
301.	CR. MISC./16228/2025 191(2)(3),190,126 A.BAIL Same ps: CR. MISC/18216/2025	2	RATNESH KUMAR AND ORS vs THE STATE OF BIHAR	RAJESH KUMAR	ABHAY KUMAR ROY
With 301.1	CR. MISC./18216/2025 A.BAIL	2	RAVIRANJAN PRASAD @ RAVIRANJAN KUMAR AND ORS vs THE STATE OF BIHAR	RAJESH KUMAR	MD. MATLOOB RAB
302.	CR. MISC./16246/2025 30(a),32(3) A.BAIL	4	SHRAWAN KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	MRITUNJAY KUMAR NIRALA
303.	CR. MISC./16272/2025 103(1),238,3(5), A.BAIL	2	BUDDHAN PASWAN @ BUDHO PASWAN vs THE STATE OF BIHAR	PURNENDU KESHAV	SHYAMESHWAR DAYAL
304.	CR. MISC./16289/2025 126(2),127(2),115 A.BAIL	2	VIKASH KUMAR @ ABHISHEK KUMAR YADAV AND ORS vs THE STATE OF BIHAR	BIPIN KUMAR SARITA KUMARI RAVI KANT	SANJAY KUMAR SINGH
305.	CR. MISC./16293/2025 126,115(2),117(3) A.BAIL	2	NAVIN YADAV @ NAVIN KUMAR AND ORS vs THE STATE OF BIHAR	ANIL KUMAR NO. I SONAM KUMARI	JAI NARAIN THAKUR
306.	CR. MISC./16300/2025 309(4), A.BAIL	2	SURYAKANT SINGH @ SURYAKANT KUMAR @ PADM vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN AASHISH KUMAR	RAMCHANDRA SAHNI
307.	CR. MISC./16321/2025 115(2),126(2),117 A.BAIL Same ps: CR. MISC/17405/2025	2	VIKASH KUMAR @ KARU AND ANR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	JITENDRA KUMAR SINGH ASHOK KUMAR KASHYAP
With 307.1	CR. MISC./17405/2025 A.BAIL	2	DIWAKAR KUMAR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	SUNIL KUMAR PANDEY
308.	CR. MISC./16342/2025 192,126(2),115(2) A.BAIL	2	MD. SALIM MISTRI @ SAKIM @ SALIM AND ANR vs THE STATE OF BIHAR	AMRENDRA KUMAR JHA	PRANAV KUMAR
309.	CR. MISC./16378/2025 126(2),115(2),117 A.BAIL	2	RAM PYARE SINGH AND ORS vs THE STATE OF BIHAR	SHASHIKANT SURENDRA KUMAR MISHRA PRAMOD KUMAR SINGH	YOGENDRA KUMAR
310.	CR. MISC./16381/2025 420,406,323,504,3 A.BAIL	2	KALAWATI DEVI AND ORS vs THE STATE OF BIHAR AND ANR	KARANDEEP KUMAR	PARMANAND KUMAR PRAMOD KUMAR PRASAD
311.	CR. MISC./16569/2025 30(a), A.BAIL	2	USHA DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	KUMAR RANJIT RANJAN
312.	CR. MISC./16769/2025 30(a),41(1) A.BAIL	2	GAURAV JHA @ GAURAV KUMAR MISHRA @ GAURAV MISHRA vs THE STATE OF BIHAR	AMARNATH JHA	ASHOK KUMAR SINGH
313.	CR. MISC./16770/2025 147,149,341,323,3 A.BAIL	2	DEEPAK CHOUHAN AND ORS vs THE STATE OF BIHAR	SADANAND ROY SHASHI SHIKHAR SINGH	ASHOK KUMAR SINGH

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314.	CR. MISC./17457/2025 498A,34, A.BAIL	2 SHYAM SINGH vs THE STATE OF BIHAR AND ANR	VYAS KUMAR MISHRA	SHYAM BIHARI SINGH
315.	CR. MISC./19954/2025 126(2),115(2),118 A.BAIL Same ps: CR. MISC/21446/2025	2 MD. MUNTAJIR ALAM @ MUNTAJIR ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	SYED MOJIBUR RAHMAN AMAL KUMAR SINHA
With 315.1	CR. MISC./21446/2025 A.BAIL	2 MD. NAJRUL HASAN vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	SYED MOJIBUR RAHMAN AMAL KUMAR SINHA
316.	CR. MISC./20196/2025 324,354B,379,386, A.BAIL	2 ASHOK CHOUDHARY @ ASHOK KUMAR CHOUDHARY vs THE STATE OF BIHAR AND ANR	LOVEKUSH KUMAR	SUNIL KUMAR PANDEY RAMCHANDRA SINGH
317.	CR. MISC./20822/2025 126(2),115(2),118 A.BAIL	3 AMARJIT KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH DHANANJAY KUMAR PANDEY	MOHAMMAD SUFYAN RAJESH KUMAR MISHRA
318.	CR. MISC./21293/2025 8,20(c), A.BAIL	2 RAJKUMAR RAI @ RAJKUMAR RAY vs UNION OF INDIA THROUGH N.C.B. (GOVERNMENT OFFICIAL), PATNA AND ANR	KUMAR MRITUNJAY SHILPI KUMARI PINKI KUMARI	DR. KRISHNA NANDAN SINGH (ASG) MITHLESH KUMAR GUPTA (CGC) BHANU PRATAP SINGH
319.	CR. MISC./22451/2025 126(2),115(2),109 A.BAIL	2 KRITI YADAV @ KRITI AZAD vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH CHANDAN KUMAR SINGH	PUSHPA SINHA RABISH KUMAR ADARSH GAURAV
320.	CR. MISC./23180/2025 109(1),115(2),117 A.BAIL	2 MD. SAGIRUDDIN @ GADU @ SAGIRUDDIN vs THE STATE OF BIHAR	ANUJ KUMAR EASHITA RAJ ADITYA RAJ SINGH SAKSHI BHATNAGAR	AMITESH KUMAR
321.	CR. MISC./23880/2025 126(2),115(2),109 A.BAIL	2 MANISH SINGH @ MANISH KUMAR SINGH AND ORS vs THE STATE OF BIHAR	RAJU KUMAR SINGH	GULNAR BEGUM
322.	CR. MISC./25329/2025 147,148,149,302,3 A.BAIL	2 SANJAY KUMAR @ SANJAY SAW AND ORS vs THE STATE OF BIHAR	NAWNIT KUMAR TIWARY VIVEKA NAND PATHAK	NIRMAL KUMAR SINHA
323.	CR. MISC./27682/2025 303(2),317(2),111 A.BAIL Same ps: CR. MISC/29831/2025 CR. MISC/35262/2025	2 RAHUL RAJ AND ORS vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	NITYA NAND TIWARY
324.	CR. MISC./29802/2025 406,420, A.BAIL	2 AJAY KUMAR DAS vs THE STATE OF BIHAR	MILI KUMARI	ADITYA NARAYAN SINGH.1
325.	CR. MISC./29825/2025 74,76 A.BAIL	2 SHEKH SAMRAJYA @ SHEKH SAMRAJI@SHEKH SAMRAJ vs THE STATE OF BIHAR AND ANR	ABHISHEK RANJAN	AHMAD ALI
326.	CR. MISC./29827/2025 64 A.BAIL	2 BRAHM KUMAR @ BRAHMDEV KUMAR vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR MISHRA	LAKSHMI KANT SHARMA SHAILENDRA KUMAR JHA
327.	CR. MISC./29831/2025 303(2),317(2),111 A.BAIL Same ps: CR. MISC/27682/2025 CR. MISC/35262/2025	3 MANTU KUMAR RAUT AND ORS vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	MD. MUSHTAQUE ALAM
328.	CR. MISC./29838/2025 115,126(2),118(1) A.BAIL	2 NILAM DEVI vs THE STATE OF BIHAR	SHASHANK SHEKHAR UTSAV KUMAR MUKUL KUMAR MILI KUMARI	NAGENDRA PRASAD RAM JIBAN PD. SINGH
329.	CR. MISC./29872/2025 120B, A.BAIL	2 ASH MOHAMMAD @ AAS MOHD. @ AAS MD. vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	SYED EHTESHAMUDDIN

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330. CR. MISC./29880/2025 191(2),191(3),190 A.BAIL	2 NANDAN KUMAR @ NANDAN SINGH AND ANR vs THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	DR.MRITYUNJAYA KR.GAUTAM
331. CR. MISC./30113/2025 30A A.BAIL	2 AAITWARU MUSHAR vs THE STATE OF BIHAR	SHASHI KANT SURENDRA KUMAR MISHRA	RAM ANURAG SINGH
332. CR. MISC./31689/2025 191(2),190,126(2) A.BAIL	2 ROSHAN KUMAR @ RAUSHAN KUMAR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY RAHUL RAJ	ABHAY KUMAR
333. CR. MISC./31707/2025 191(2),191(3),190 A.BAIL	2 MAHESH YADAV @ MAHESH PRASAD vs THE STATE OF BIHAR	ARVIND KUMAR	SANJAY KUMAR SINGH
334. CR. MISC./31744/2025 363,366A, A.BAIL	2 MD EJAZ @ MD AZAZ REZA vs THE STATE OF BIHAR AND ANR	MD ZIAUL QUAMAR PUJA KUMARI	MITHLESH KUMAR KHARE NAFISUZZOHA MANJEET KUMAR MISHRA
335. CR. MISC./32742/2025 115,126(2), 76,30 A.BAIL	2 ARUN KUMAR AND ANR vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND ANKIT RAJ	RAM ANURAG SINGH
336. CR. MISC./32801/2025 30(a), A.BAIL	2 PINTU KUMAR YADAV @ PINTU YADAV vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH LOKNATH SINGH	BRAJ KISHORE PD.(APP)

FOR ADMISSION III

337. CR. APP (SJ)/4719/2024 U/S 14A(2) OF SC/S SC/ST ACT (AB)	2 SAKALDEO YADAV @ SAKALDEO KUMAR vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR SINHA	USHA KUMARI 1
338. CR. APP (SJ)/1603/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 RAMBALI SAH AND ANR vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR MISHRA KANHAIYA RAO	SADANAND PASWAN
339. CR. APP (SJ)/3936/2022 U/S 14A(2) SC/ST SC/ST ACT (AB)	3 SURENDRA SAH AND ANR vs THE STATE OF BIHAR AND ANR	ANUJ KUMAR ADITYA PANDEY SHYAM KISHORE RAKESH KUMAR	USHA KUMARI 1 SUMIT JHA SAURAV ANAND
340. CR. APP (SJ)/2673/2023 U/S 14(A)2 SC/ST SC/ST ACT (AB)	6 GHOLAM NABI @ GULAM NABI vs THE STATE OF BIHAR AND ANR	BIJENDRA KUMAR SINGH	USHA KUMARI 1
341. CR. APP (SJ)/3109/2023 U/S 14A(2) SC/ST SC/ST ACT (AB)	4 MAHENDRA MEHTA AND ORS vs THE STATE OF BIHAR AND ANR	ARUN THAKUR BRAJESH SINGH KANIKA	USHA KUMARI 1
342. CR. APP (SJ)/3418/2023 U/S 14A(2) SC/ST SC/ST ACT (AB)	6 AMIT JHA vs THE STATE OF BIHAR AND ANR	SANJIV KUMAR SINGH	SADANAND PASWAN
343. CR. APP (SJ)/3670/2023 U/S 14(A)(2) OF S SC/ST ACT (AB)	5 NITESH KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	CHOUDHARY SHYAM NANDAN RAVI S. PANKAJ KRISHNA KUMAR YADAV	SADANAND PASWAN MD. HUSSAMUDDIN AZAD
344. CR. APP (SJ)/4262/2023 U/S 14 A(2) SC/ST SC/ST ACT (AB)	4 VISHWANATH SAH vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY MITHILESH KUMAR	USHA KUMARI 1
345. CR. APP (SJ)/4364/2023 U/S 14 A(2) SC/ST SC/ST ACT (AB)	4 BADMIYA DEVI @ BADMIYA RISHI AND ORS vs THE STATE OF BIHAR AND ANR	ANIRUDH MISHRA AMIT KUMAR MISHRA PRABHA GAUTAM	BINAY KRISHNA
346. CR. APP (SJ)/4468/2023 U/S 14 A (2) SC/S SC/ST ACT (AB)	4 SHIV KANT KUMAR vs THE STATE OF BIHAR AND ANR	DR. ANJANI PD. SINGH SUNNY KUMAR	USHA KUMARI 1
347. CR. APP (SJ)/4529/2023 U/S 14 A(2) SC/ST SC/ST ACT (AB)	4 PRAMOD MISTRY AND ORS vs THE STATE OF BIHAR AND ANR	BRIJESHWAR NARAYAN SINGH	BINAY KRISHNA SAVITA ALI AKANKSHA MALVIYA AKASH KESHAV

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348. CR. APP (SJ)/4661/2023 U/S 14 A (2) SC/S SC/ST ACT (AB)	4 SUDHIR RANJAN SINGH @ SUDHIR RANJAN SINHA vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY SHASHI ANKIT MUDGAL AMIT KUMAR PASWAN HEMANT RAJ	BINAY KRISHNA PIYUSH KUMAR PANDEY ADITI SHAHI
349. CR. APP (SJ)/4930/2023 U/S 14 A(2) SC/ST SC/ST ACT (AB)	4 ASHISH SINGH @ ASHISH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR JHA SAURAV ANAND	BINAY KRISHNA ADITYA NATH PANDEY
350. CR. APP (SJ)/5298/2023 U/S 14(A)(2) OF S SC/ST ACT (AB)	4 AKASH KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	MUKUL KUMARI	SADANAND PASWAN
351. CR. APP (SJ)/5361/2023 U/S 14(A)2 SC/ST SC/ST ACT (AB) Same ps: CR. APP (SJ)/86/2024	3 JASWANT SINGH @ YASWANT SINGH @ JASWANT KUMAR @ SINGH AND ORS vs THE STATE OF BIHAR AND ANR	INDESHWARI PRASAD MANDAL	USHA KUMARI 1
352. CR. APP (SJ)/5583/2023 U/S 14 A(2) SC/ST SC/ST ACT (AB)	4 ABHISHEK SHANKAR vs THE STATE OF BIHAR AND ANR	PRABHAKAR SINGH PARTH GAURAV	USHA KUMARI 1 HANSRAJ
353. CR. APP (SJ)/5714/2023 U/S 14A(2) SC/ST SC/ST ACT (AB)	3 RAHUL YADAV @ RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	SATYA PRAKASH PARASAR PRAMOD KUMAR	SADANAND PASWAN PRAMOD KUMAR
354. CR. APP (SJ)/5720/2023 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 SHASHI BHUSHAN PRASAD vs THE STATE OF BIHAR AND ANR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA	BINAY KRISHNA
355. CR. APP (SJ)/5722/2023 U/S 14(A)(2) OF S SC/ST ACT (AB)	2 JAGATRANI DEVI vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR SINGH MUKUL JEE	USHA KUMARI 1 DURGESH NANDAN PUJA RASHMI KUMARI SALONI SARAN
356. CR. APP (SJ)/5723/2023 U/S 14 A (2) SC/S SC/ST ACT (AB)	2 MUKESH KUMAR YADAV vs THE STATE OF BIHAR	MOHAMMAD AKHTER HUSSAIN SYED HASEENUL HAQUE	USHA KUMARI 1
357. CR. APP (SJ)/4/2024 U/S 14(A)2 SC/ST SC/ST ACT (AB)	3 SHRI BHAGWAN SAH AND ORS vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH SHYAMA RANI	BINAY KRISHNA ADITYA KUMAR PANDEY RANJEET KUMAR
358. CR. APP (SJ)/7/2024 U/S 14A(2) SC/ST SC/ST ACT (AB)	2 PRABHA DEVI AND ANR vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH SUMIT KUMAR	USHA KUMARI 1 RAJESH KUMAR
359. CR. APP (SJ)/9/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 NAVIN YADAV AND ANR vs THE STATE OF BIHAR	UDAY CHAND PRASAD POOJA PRASAD	BINAY KRISHNA
360. CR. APP (SJ)/13/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 GIRJA YADAV @ GIRIJ YADAV AND ORS vs THE STATE OF BIHAR AND ANR	SHAILESH KUMAR	SADANAND PASWAN PRAVEEN KUMAR
361. CR. APP (SJ)/20/2024 U/S 14A(2) SC/ST SC/ST ACT (AB)	3 CHANARIK YADAV @ CHANDRIKA YADAV @ CHANIRAK YADAV vs THE STATE OF BIHAR AND ANR	DHARMENDRA KUMAR SINHA	BINAY KRISHNA DR. RAMAKANT AKELA
362. CR. APP (SJ)/56/2024 U/S 14A SC/ST ACT SC/ST ACT (AB)	3 UPENDRA KUMAR @ UPENDRA BIND AND ORS vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SINHA	USHA KUMARI 1
363. CR. APP (SJ)/58/2024 U/S 14 A (2) SC/S SC/ST ACT (AB)	3 SUJEET KUMAR SINGH vs THE STATE OF BIHAR AND ANR	RAKESH MOHAN SINGH	USHA KUMARI 1 DINESHWAR MISHRA ROHAN PRIYAM ANKITA RAJ
364. CR. APP (SJ)/117/2024 U/S 14A(2) SC/ST SC/ST ACT (AB)	3 ASHA KUVAR AND ORS vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR GARG SANJIV KUMAR PATHAK	SADANAND PASWAN
365. CR. APP (SJ)/120/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 KUNDAN YADAV @ KUNDAN KUMAR vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	BINAY KRISHNA PRATYUSH PRATAP SINGH RITU RAJ SHUKLA RAVINDRA KUMAR SHUKLA

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366.	CR. APP (SJ)/121/2024 U/S 14(A)(2) OF S SC/ST ACT (AB)	2	MUNNA YADAV AND ANR vs THE STATE OF BIHAR AND ANR	AJIT RANJAN KUMAR	SADANAND PASWAN
367.	CR. APP (SJ)/122/2024 U/S 14(A)(2) OF S SC/ST ACT (AB)	2	DEEPAK KUMAR vs THE STATE OF BIHAR AND ANR	VIJAY KUMAR MAHENDRA THAKUR	SADANAND PASWAN
368.	CR. APP (SJ)/123/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2	PRIYESH SINGH @ PRIYESH KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR RASHMI JHA	BINAY KRISHNA
369.	CR. APP (SJ)/127/2024 U/S 14(A)2 SC/ST SC/ST ACT (AB)	2	YOGENDRA KEWAT @ YOGENDRA MAHTO vs THE STATE OF BIHAR	RAM SUMIRAN RAI ANUJ KUMAR	USHA KUMARI 1
370.	CR. APP (SJ)/128/2024 U/S 14A(2) SC/ST SC/ST ACT (AB)	3	KANHAIYA JHA vs THE STATE OF BIHAR AND ANR	NACHIKETA JHA	BINAY KRISHNA ADITYA KUMAR PANDEY RANJEET KUMAR
371.	CR. APP (SJ)/139/2024 U/S 14(A)2 SC/ST SC/ST ACT (AB)	2	PAPPU YADAV AND ANR vs THE STATE OF BIHAR AND ANR	AJIT KUMAR SINGH	SADANAND PASWAN
372.	CR. APP (SJ)/141/2024 U/S 14 A (2) SC/S SC/ST ACT (AB)	3	UPENDRA SAH AND ANR vs THE STATE OF BIHAR AND ANR	RAM SHANKAR PRASAD RAM SHANKAR PRASAD	BINAY KRISHNA PRAKASH CHANDRA
373.	CR. APP (SJ)/161/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2	BELASH SAH @ RAM BELASH SAH AND ORS vs THE STATE OF BIHAR AND ANR	VIJAY SHANKAR SHRIVASTAVA	SADANAND PASWAN DHANNJAY KUMAR NO 2
374.	CR. APP (SJ)/162/2024 U/S 14(A)(2) OF S SC/ST ACT (AB)	3	MD. HANNAN @ HANNAN @ ABDUL HANNAN AND ANR vs THE STATE OF BIHAR AND ANR	VIJAY KUMAR RAJNISH KUMAR	SADANAND PASWAN BIJENDRA KUMAR SINGH
375.	CR. APP (SJ)/168/2024 U/S 14(A)2 SC/ST SC/ST ACT (AB)	2	DOMAN SAHU @ UDAY KUMAR @ DOMAN SAH vs THE STATE OF BIHAR AND ANR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	BINAY KRISHNA
376.	CR. APP (SJ)/173/2024 U/S 14A(2) SC/ST SC/ST ACT (AB)	2	AMIT KUMAR @ AMIT CHAUDHARY vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR RAM KISHUN PRASAD	USHA KUMARI 1
377.	CR. APP (SJ)/190/2024 U/S 14(A)(2) OF S SC/ST ACT (AB)	2	PAGO SINGH @ FULENA RAY vs THE STATE OF BIHAR AND ANR	SHUBHESH PANDEY VINIT KUMAR	SADANAND PASWAN VIKRAM ANURAG ABHIJEET ABHIGYAN SHARVESH CHANDRA VERMA
378.	CR. APP (SJ)/206/2024 U/S 14 A (2) SC/S SC/ST ACT (AB)	3	HARICHANDRA SAH AND ORS vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SINGH	USHA KUMARI 1 SURAJ KUMAR TIWARI
379.	CR. APP (SJ)/212/2024 U/S 14 A (2) SC/S SC/ST ACT (AB)	2	RATAN KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ANR	ANKIT RAJ SAURAV ANAND	SADANAND PASWAN RAJIVE RANJAN SINGH
380.	CR. APP (SJ)/221/2024 U/S 14(A)(2) OF S SC/ST ACT (AB)	2	MERA LAL PRASAD vs THE STATE OF BIHAR AND ANR	ANUJ KUMAR ADITYA PANDEY SHYAM KISHORE	USHA KUMARI 1 ANIL KUMAR SINGH SHIWANI KUMARI
381.	CR. APP (SJ)/232/2024 U/S 14A(2) SC/ST SC/ST ACT (AB)	2	SHAMBHU SAH AND ANR vs THE STATE OF BIHAR AND ANR	ALOK KUMAR ALOK	SADANAND PASWAN

Monday the 26th May 2025
CENTENARY BUILDING
Court No. 203 (AT 08:30 A.M.)
Mr. Justice S. B. P. Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
1.	CR. MISC./1732/2025 363,366A,34, R.BAIL-1	5 MANOJ KUWAR @ MANOJ KUMAR @ MANOJ KUNWAR vs THE STATE OF BIHAR AND ANR	UMESH KUMAR GUPTA ARYAN YASHRAJ	RAM NARESH RAY
2.	CR. MISC./19778/2025 302,379,120B, R.BAIL-1	2 JHUNNA MISHRA @ JHUNA MISHRA @ JHUNU MISHRA @ PARITOSH MISHRA vs THE STATE OF BIHAR	DEWANAND TIWARI AMRESH KUMAR SINGH	MOHAMMAD SUFYAN
3.	CR. MISC./31571/2025 341,323,325,307,5 R.BAIL-1	2 JITENDRA SINGH @ GORKHA vs THE STATE OF BIHAR	RISHI SINHA PIYUSH PARASAR	KUMAR VEERENDRA NARAYAN
4.	CR. MISC./34479/2025 103(1),3(5), R.BAIL-1	1 ADITYA MEHTA @ ADITYA KUMAR vs THE STATE OF BIHAR	JAGJIT ROSHAN SHASHANK SHEKHAR ANJANI KUMAR JAYANT KUMAR RAY	DASHRATH MEHTA
5.	CR. MISC./81438/2024 4,8 R.BAIL-1	3 SUNIL KUMAR @ SUNIL PASWAN @ SNIL PASWAN vs THE STATE OF BIHAR AND ANR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	MD. SHAKIR AHMAD DEEPAK KUMAR
6.	CR. MISC./87414/2024 4,8,18, R.BAIL-1	5 RANJIT KUMAR SAHANI @ RANJEET SAHNI @ RANJIT KUMAR @ RANAJIT SAHNI vs THE STATE OF BIHAR AND ANR	REWTI KANT RAMAN	MD. MUSHTAQUE ALAM DEEPAK KUMAR SINGH
7.	CR. MISC./1136/2025 8,20(b)(ii)(c),29 R.BAIL-1	3 MD. SHARIF vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH NEHA RANI	UMA SHANKAR PRASAD SINGH
8.	CR. MISC./1154/2025 363,366(A),34, R.BAIL-1	5 HOJIR ALAM @ HAJIR ALAM vs THE STATE OF BIHAR AND ANR	AJIT KUMAR SINGH	MD. ANZARUL HAQUE SAHARA
9.	CR. MISC./1544/2025 147,148,149,323,3 R.BAIL-1	2 AINUL MIYAN @ GOBINDJEE vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH RAJNISH RANJAN NUTAN JHA	HUMAYOU AHMAD KHAN
10.	CR. MISC./2583/2025 80,238,3(5) R.BAIL-1	2 SUSHIL PASWAN vs THE STATE OF BIHAR	RUPESH KUMAR MD. EJAZ AKHTER	SHANTANU KUMAR
11.	CR. MISC./17939/2025 363,366(A),34, R.BAIL-1	2 NAGENDRA YADAV vs THE STATE OF BIHAR AND ANR	ADITYA NATH JHA	ANIL KUMAR
12.	CR. MISC./17951/2025 376,341,323,504,5 R.BAIL-1	2 ASHRAF ALI @ TEDHU vs THE STATE OF BIHAR AND ANR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	SHAHEEN BEGUM
13.	CR. MISC./17953/2025 96,303(2), R.BAIL-1	2 MD. SAMSHER @ MD. KADIR vs THE STATE OF BIHAR AND ANR	SURAJ KUMAR TIWARI AKSHAY TRIPATHI ABHISHEK KUMAR	DILIP KUMAR NO. 1
14.	CR. MISC./19956/2025 302,201,34, R.BAIL-1	2 RAM CHANDRA CHOUDHARY vs THE STATE OF BIHAR	JAI KISHOR PODDAR	NAND KUMAR
15.	CR. MISC./19964/2025 8(c),21(b),29, R.BAIL-1	2 MD. HARUN AND ANR vs THE STATE OF BIHAR	MD. SHAH NAWAZ ALI	SATYENDRA PRASAD
16.	CR. MISC./19975/2025 132 R.BAIL-1	2 VIKKY KUMAR @ VIKKY CHAUHAN vs THE STATE OF BIHAR	ANIL KUMAR	NIRMALA KUMARI
17.	CR. MISC./22530/2025 126(2),109,352,3(R.BAIL-1	2 MUNNA KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	SHYAM KUMAR SINGH

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18. CR. 1 SONU KUMAR VIKRAM SINGH ASHOK KUMAR SINGH
MISC./34798/2025 vs THE STATE OF BIHAR
8(c),21(b), R.BAIL-1
Same ps:
CR. MISC/33349/2025

FOR ORDERS (ON PETITIONS)

19. CR. APP 2 NILENDRA KUMAR SINGH INDU BHUSHAN USHA KUMARI 1
(SJ)/1294/2025 vs THE STATE OF BIHAR AND ANR PRIYESHI BHUSHAN
U/S 14 A(2) SC/ST ABHISHEK RANJAN
SC/ST ACT (RB)
IA-1/2025)
LIMITATION PETITIO

FOR ADMISSION - FRESH CASES

20. CR. 1 RANVIR YADAV AND ANR SHAILENDRA KUMAR AMITESH KUMAR
MISC./27638/2025 vs THE STATE OF BIHAR SINGH
127(2),115(2),109 SEEMA KUMARI
R.BAIL-1
21. CR. 1 SEEMA KUMARI @ SEEMA DEVI ANISH KUMAR ASHOK KUMAR SINGH
MISC./33424/2025 vs THE STATE OF BIHAR
8(c),21(b), R.BAIL-1
22. CR. 1 AMRESH KUMAR AND ORS PUSHPENDRA KUMAR KANHAIYA KISHORE
MISC./34363/2025 vs THE STATE OF BIHAR SINGH (APP.100)
126(2),115(2),118 DIVYA BHARTI
R.BAIL-1 AMIT KUMAR
23. CR. 1 MUNNA KUMAR @ MUNNA KUMAR RAKESH KUMAR PUSHPA SINHA
MISC./35335/2025 vs THE STATE OF BIHAR SINGH ABNEESH KUMAR
356,379, R.BAIL-1
24. CR. 1 ABDUL RAHMAN BAIDYANATH PRASAD AJIT KUMAR
MISC./32220/2025 vs THE STATE OF BIHAR
103,3(5) R.BAIL-1
25. CR. 1 MAHANG SAH ASHOK KUMAR JHA JHARKHANDI UPADHYAY
MISC./33178/2025 vs THE STATE OF BIHAR SAURAV ANAND
103,3(5), R.BAIL-1
Same ps:
CR. MISC/34433/2025
26. CR. 1 SHAMBHU KUMAR MAHTO SHUBHESH PANDEY SHAILENDRA KUMAR
MISC./33195/2025 vs THE STATE OF BIHAR VINIT KUMAR SINGH
30(a) R.BAIL-1
27. CR. 1 AMAN AARIF @ VIDHAYAK ASHAD SANJAY KUMAR SINGH
MISC./33198/2025 vs THE STATE OF BIHAR MD. SOBAN ASGHAR
8(b),21(a),22,29, SUNIL KUMAR SINGH
R.BAIL-1
28. CR. 1 FEKU KHA @ FEKU KHAN RUPESH KUMAR MD. SHAKIR AHMAD
MISC./33202/2025 vs THE STATE OF BIHAR LAXMI KUMARI
103(1),61,3(5),
R.BAIL-1
29. CR. 1 GUDDU KUMAR CHANDRA SHEKHAR SURENDRA PRASAD
MISC./33212/2025 vs THE STATE OF BIHAR SINGH
30(a),32(3) R.BAIL-1
30. CR. 1 MD. IMRAN @ LALLU @ IMRAN PRAMOD KUMAR RITA VERMA
MISC./33214/2025 vs THE STATE OF BIHAR
341,324,302,34,
R.BAIL-1
31. CR. 1 KRISHNA KUMAR YASHRAJ BARDHAN LALAN KUMAR
MISC./33220/2025 vs THE STATE OF BIHAR RANANJAY KUMAR
317(2),317(4),317 RAJAN SINGH
R.BAIL-1
32. CR. 1 JITENDRA SADA @ KHIKHARA @ MURARI NARAIN SANJAY KUMAR TIWARY
MISC./33228/2025 vs THE STATE OF BIHAR JEETENDRA SADA @ DOKA SADA CHAUDHARY
126(2),115(2),118 VIJAY KUMAR
R.BAIL-1 BRAHMANAND KUMAR
ANIKET KUMAR
33. CR. 1 PUNAM KUMAR SYED ASGHER NAJMI RABINDRA KUMAR
MISC./33229/2025 vs THE STATE OF BIHAR ASHUTOSH KUMAR
30(a), R.BAIL-1 MISHRA
KAINAT AKHTAR
34. CR. 1 GAYA CHAUHAN ADESH RAJ SINGH ARUN KUMAR PANDEY
MISC./33241/2025 vs THE STATE OF BIHAR SWARNIMA
341,323,324,326,3
R.BAIL-1

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35.	CR. MISC./33242/2025 363,366(A),34, R.BAIL-1	1	VIBHASH KUMAR @ BIBHASH KUMAR @ BABLI YADAV vs THE STATE OF BIHAR AND ANR	AMARNATH JHA PRADEEP NARAIN KUMAR
36.	CR. MISC./33243/2025 303(2),317(2),3(5) R.BAIL-1 Same ps: CR. MISC/33275/2025	1	JAYRAM YADAV vs THE STATE OF BIHAR AND ANR	RAJESH RANJAN MOHAMMAD FAROOQ SHAKTI SUMAN KUMAR
37.	CR. MISC./33249/2025 103,3(5), R.BAIL-1	1	RAM BACHAN SHAH vs THE STATE OF BIHAR	ANIL KUMAR SYED MOJIBUR RAHMAN
38.	CR. MISC./33251/2025 30(a) R.BAIL-1	1	SHAILESH YADAV vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA ZAINUL ABEDIN
39.	CR. MISC./33255/2025 304B,328,34, R.BAIL- 1	1	MITHLESH YADAV @ KARE YADAV @ MITHLESH KUMAR @ KARELAL YADAV vs THE STATE OF BIHAR	BIJENDRA KUMAR PRAVINA KUMARI ANUJ KUMAR SHRIVASTAVA
40.	CR. MISC./33257/2025 30(a),32(1),32(3) R.BAIL-1	1	MANISH KUMAR vs THE STATE OF BIHAR	KUMARI PALLAVI MANOJ KUMAR PANDEY DR. AJEET KUMAR
41.	CR. MISC./33262/2025 9,39,40(2),48,48(R.BAIL-1	1	NANHE AND ANR vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA CHANDRA SEN PRASAD SINGH
42.	CR. MISC./33269/2025 30(a),32(2),41(1) R.BAIL-1 Same ps: CR. MISC/35698/2025	1	JITENDRA PASWAN vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR DR.MRITYUNJAYA KR.GAUTAM
43.	CR. MISC./33272/2025 191(2),191(3),190 R.BAIL-1	1	RAVI RANJAN YADAV @ RAVI RANJAN KUMAR AND ANR vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY RAJESH KUMAR RAMCHANDRA SAHNI
44.	CR. MISC./33275/2025 303(2),317(2),3(5) R.BAIL-1 Same ps: CR. MISC/33243/2025	1	SUJIT KUMAR @ SUJIT KUMAR SHAH vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR RENUKA RATNAKAR (APP 125) NARESH DIKSHIT
45.	CR. MISC./33276/2025 30(a),32(c), R.BAIL-1	1	MONU KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR ARUN KUMAR SINGH
46.	CR. MISC./33279/2025 274,275, R.BAIL-1	1	ANAND MAHTO AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR JHA ASHISH KUMAR PALIT ANIL KUMAR SINGH NO. 1
47.	CR. MISC./33281/2025 365,384,307,504,5 R.BAIL-1	1	GUDDU KUMAR vs THE STATE OF BIHAR	UDAY CHAND PRASAD POOJA PRASAD MRITUNJAY KUMAR NIRALA
48.	CR. MISC./33285/2025 77,78,76, R.BAIL-1	1	SHAILESH KUMAR vs THE STATE OF BIHAR AND ANR	DHANESHWAR VASHIST ALOK BESRA SADANAND PASWAN
49.	CR. MISC./33286/2025 363,366A,34, R.BAIL- 1	1	DHANANJAY YADAV @ DHANANJAY KUMAR YADAV vs THE STATE OF BIHAR AND ANR	SHARDA NAND MISHRA ATUL KUMAR DHANDEV KUMAR RITA VERMA
50.	CR. MISC./33298/2025 336(3),338,340(2) R.BAIL-1 Same ps: CR. MISC/33653/2025	1	MANORAMA DEVI @ MANOURI DEVI vs THE STATE OF BIHAR	SADANAND ROY RAJENDRA SINGH
51.	CR. MISC./33300/2025 30(a) R.BAIL-1	1	PANCHA RAI @ PANCHANAND RAI vs THE STATE OF BIHAR	KRITU VERMA RINA SINHA

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52.	CR. MISC./33303/2025 30(a), R.BAIL-1	1	SANJAY YADAV vs THE STATE OF BIHAR	KUNDAN RATHORE ALIAS MOHAMMAD SUFYAN KUNDAN KUMAR	
53.	CR. MISC./33305/2025 30(a) R.BAIL-1	1	AJIT KUMAR vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	PREM KUMAR JHA
54.	CR. MISC./33306/2025 25(1)(a),25(1)(b) R.BAIL-1	1	MIRTUNJAY YADAV @ MRITUNJAY KUMAR @ PILTHA vs THE STATE OF BIHAR	PAWAN KUMAR	PRAMOD KUMAR PANDEY
55.	CR. MISC./33307/2025 140(3),96,3(5) R.BAIL-1	1	AKASH DEEP vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	NARSINGH TANTI
56.	CR. MISC./33311/2025 318(4),338,336(3) R.BAIL-1	1	GOLU KUMAR @ AMRENDER SINGH vs THE STATE OF BIHAR	MITHLESH PRASHAD SINGH NABIN KUMAR	LAKSHMI KANT SHARMA
57.	CR. MISC./33315/2025 191(2),191(3),190 R.BAIL-1	1	GAURAB KUMAR SINGH @ KUMAR GAURAB vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA VIKASH KUMAR NIGAM	RAMESH CHANDRA
58.	CR. MISC./33318/2025 126(1),115(2),109 R.BAIL-1	1	DURGA BHAGAT vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	ANISH CHANDRA ADESH RAJ NRIPENDRA KUMAR NAND KISHOR PATEL
59.	CR. MISC./33319/2025 147,148,149,341,3 R.BAIL-1	1	PARMESHWAR YADAV vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	UDAY CHAND PRASAD
60.	CR. MISC./33322/2025 103(1) R.BAIL-1	1	MD. FIROZ vs THE STATE OF BIHAR	MRIGENDRA KUMAR	AJIT KUMAR AMRIT ABHIJAT GHANSHYAM
61.	CR. MISC./33324/2025 30(a)(d) R.BAIL-1	1	DWARIKA RAJVANSHI vs THE STATE OF BIHAR	SHEO NANDAN PRASAD SWETA BURNWAL	SYED MOJIBUR RAHMAN
62.	CR. MISC./33328/2025 30(a),45,37 R.BAIL-1	1	ABBAS MIYA vs THE STATE OF BIHAR	ALEXANDER ASHOK JAWED AKHTAR	ARUN KUMAR SINGH
63.	CR. MISC./33329/2025 30(a),32(3),41(1) R.BAIL-1	1	BABLU KUMAR vs THE STATE OF BIHAR	MUKUL KUMARI	MOHAMMED ARIF
64.	CR. MISC./33331/2025 304(2) R.BAIL-1	1	MD. JAVED AND ANR vs THE STATE OF BIHAR	PAWAN KUMAR	ARUN KUMAR PANDEY
65.	CR. MISC./33332/2025 392, R.BAIL-1	1	RAJESH YADAV @ RAJESH KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	ARUN KUMAR SINGH
66.	CR. MISC./33333/2025 30(a) R.BAIL-1	1	SUNIL MAHTO vs THE STATE OF BIHAR	TEJ NARAYAN SINGH PRAGYA SINGH HARSH KUMAR SINGH SATYENDRA PRASAD SINGH MINU KUMARI	PARMANAND PRASAD
67.	CR. MISC./33335/2025 331(4),305 R.BAIL-1	1	MD. GANNO @ ANNO vs THE STATE OF BIHAR	MD MUSOWIR SHADAB AKHTER	NARSINGH TANTI
68.	CR. MISC./33337/2025 103(1),3(5) R.BAIL-1 Same ps: CR. MISC/35683/2025	1	SUNNY RAJ vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY MITHILESH KUMAR	MD. SHAKIR AHMAD
69.	CR. MISC./33338/2025 399,402,414,411, R.BAIL-1	1	PRABHU SAHNI vs THE STATE OF BIHAR	ADITI MEDHA UMESH PD. SINGH	SURENDRA PRASAD SINGH
70.	CR. MISC./33341/2025 137(2),96,3(5) R.BAIL-1	1	RAJNISH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	MD. MATLOOB RAB

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71.	CR. MISC./33345/2025 20,22 R.BAIL-1	1 SUSHIL KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	SYED EHTESHAMUDDIN
72.	CR. MISC./33347/2025 87,127(2),69,351(R.BAIL-1	1 CHANDA KUMAR @ CHANDA KUMAR MANDAL vs THE STATE OF BIHAR	AMIT KUMAR SINGH	NAND KISHORE PRASAD
73.	CR. MISC./33349/2025 8(c),21(b) R.BAIL-1 Same ps: CR. MISC/34798/2025	1 KISAN KUMAR @ KRISHNA vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR KAJOL KUMARI	SYED EHTESHAMUDDIN
74.	CR. MISC./33356/2025 137(2), R.BAIL-1	1 AKASH KUMAR vs THE STATE OF BIHAR AND ANR	SAURABH KUMAR SWARNIMA SHASHWAT SAHIL SINGH	ANUJ KUMAR SHRIVASTAVA
75.	CR. MISC./33362/2025 30(a),32(3), R.BAIL-1	1 SUDHIR KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	RAM NARESH RAY
76.	CR. MISC./33364/2025 30(a), R.BAIL-1	1 SHANKAR KUMAR vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR BRAHMANAND KUMAR	ABHAY KUMAR
77.	CR. MISC./33367/2025 30(a) R.BAIL-1	1 RAJIV KUMAR vs THE STATE OF BIHAR	ABHAY KUMAR	SHAIENDRA KUMAR
78.	CR. MISC./33369/2025 30(a),41 R.BAIL-1 Same ps: CR. MISC/33482/2025	1 UMESH YADAV @ UMASHANKAR AND ANR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	PUSHPA SINHA
79.	CR. MISC./33373/2025 303(2) R.BAIL-1	1 GAURAV KUMAR @ GAURABH KUMAR vs THE STATE OF BIHAR	DAYANAND SINGH PALLAVI TRIVEDI NAGADEO CHOUBEY DHANANJAY KASHYAP KUMAR SAURAV SHIVANGI CHIRAG	SHYAMESHWAR DAYAL
80.	CR. MISC./33381/2025 74,76,115(2),3(5) R.BAIL-1	1 DEEPAK KUMAR vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR MISHRA GYAN SHANKAR SHAILESH KUMAR	ANIL KUMAR
81.	CR. MISC./33384/2025 310(4),310(5) R.BAIL- 1 Same ps: CR. MISC/33617/2025 CR. MISC/34321/2025	1 GOLU KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH SHYAMLI KUMARI	SANJAY KUMAR SINGH
82.	CR. MISC./33385/2025 30(a), R.BAIL-1	1 NIKKI KUMAR @ MIKKI SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR	KANHIYA KISHOR
83.	CR. MISC./33387/2025 30(a), R.BAIL-1	1 PRAMOD SAHANI vs THE STATE OF BIHAR	PRERNA RISHI GAUTAM KUMAR NISHANT SHEKHAR KUNDAN KUMAR AKASH DEEP PATANJALI RISHI	INDU KUMARI SRIVASTAVA
84.	CR. MISC./33388/2025 96,3(5), R.BAIL-1	1 MANI BHUSAN KUMAR vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	UMESHANAND PANDIT
85.	CR. MISC./33391/2025 30(a) R.BAIL-1	1 SHIV POOJAN KUMAR vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY	DR. AJEET KUMAR
86.	CR. MISC./33395/2025 309(4) R.BAIL-1	1 SHAMBHU MAHTO vs THE STATE OF BIHAR	MUKESH KUMAR BIJAY KUMAR PANDEY SHREEKANT VAIDYA	MEENA SINGH
87.	CR. MISC./33402/2025 80(2),238(a),3(5) R.BAIL-1	1 ANIL KUMAR @ ANIL YADAV vs THE STATE OF BIHAR	UDAY KUMAR	KALYAN SHANKAR BRIJ MOHAN DAS

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88.	CR. MISC./33404/2025 379,285,411,427,4 R.BAIL-1	1	MD. DAWLOO vs THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI SATYENDRA PRASAD SINGH	PARMESHWAR MEHTA ABHASH PRIYADARSHI PRATIK KUMAR RAJ KUMAR
89.	CR. MISC./33408/2025 126(2),109,352,35 R.BAIL-1	1	DILIP YADAV AND ANR vs THE STATE OF BIHAR	PRIYANSHU RANJAN RAJESH KUMAR AJIT KUMAR PATHAK	ZAINUL ABEDIN
90.	CR. MISC./33414/2025 30A,32,41(i) R.BAIL-1 Same ps: CR. MISC/35107/2025	1	CHANDAN GUPTA @ RAJ CHANDAN vs THE STATE OF BIHAR	ANIL KUMAR	LAKSHMI KANT SHARMA
91.	CR. MISC./33417/2025 274,275,317(5) R.BAIL-1	1	OM KUMAR GIRI @ OM PRAKASH GIRI vs THE STATE OF BIHAR	KUMARI PALLAVI MANOJ KUMAR PANDEY	PRNOTI SINGH
92.	CR. MISC./33418/2025 96,3(5) R.BAIL-1	1	SACHIN KUMAR @ SACHIN KUMAR RAM vs THE STATE OF BIHAR AND ANR	RAM KISHUN PRASAD	ABHAY KUMAR ROY
93.	CR. MISC./33421/2025 30(a), R.BAIL-1	1	BRAJESH CHOUHAN vs THE STATE OF BIHAR	KUMARI ANUPAM	BINOD KUMAR
94.	CR. MISC./33423/2025 8,20(b),20(ii)(c) R.BAIL-1	1	BINOD MANDAL vs THE STATE OF BIHAR	ARUN KUMAR	JAGDHAR PRASAD
95.	CR. MISC./33426/2025 336(3),332,340(2) R.BAIL-1 Same ps: CR. MISC/35676/2025	1	SUBHASH RAI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	NAND KISHORE PRASAD
96.	CR. MISC./33461/2025 341,323,376D,504, R.BAIL-1	1	AHSAN @ BABUL vs THE STATE OF BIHAR	MUKESH KUMAR RANA	PREM KUMAR JHA
97.	CR. MISC./33463/2025 376D,376(3),376DA R.BAIL-1	1	ANIL BHUIYAN vs THE STATE OF BIHAR AND ANR	VIJAY KUMAR MAHENDRA THAKUR	PARMANAND KUMAR
98.	CR. MISC./33465/2025 30(a), R.BAIL-1	1	KAMRUDIN ANSARI @ KAMRUDDIN ANSARI vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	AJAY KUMAR NO. 2
99.	CR. MISC./33468/2025 137(2),96,3(5) R.BAIL-1	1	MUKESH KUMAR vs THE STATE OF BIHAR	HARSH VARDHAN RANJEET KUMAR	SATYENDRA PRASAD
100.	CR. MISC./33477/2025 30A,41(i) R.BAIL-1	1	NARESH RAM vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	RAJENDRA SINGH
101.	CR. MISC./33482/2025 30A,41 R.BAIL-1 Same ps: CR. MISC/33369/2025	1	CHANDAN KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SHWETA PRIYA	MADHURA NAND JHA
102.	CR. MISC./33487/2025 274,275,3(5) R.BAIL- 1	1	PAPPU KUMAR SAHNI @ PAPPU KUMAR vs THE STATE OF BIHAR	MD SOBAN ASGHAR ASHAD SUNIL KUMAR SINGH	DAMODAR PRASAD TIWARY
103.	CR. MISC./33489/2025 126(2),115(2),117 R.BAIL-1	1	VIJAY PASSI vs THE STATE OF BIHAR	KUMAR HARSHVARDHAN SUDHANSHU PRAKASH	VINOD SHANKER MODI
104.	CR. MISC./33496/2025 30(a),32(2), R.BAIL-1	1	SUSHIL KUMAR vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	MEENA SINGH

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105.	CR. MISC./33497/2025 310(4),310(5), R.BAIL-1 Same ps: CR. MISC/34349/2025 CR. MISC/34812/2025	1 VICKY @ VICKY KUMAR @ VIKRAM KUMAR vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	SHAIENDRA KUMAR
106.	CR. MISC./33498/2025 30(A) R.BAIL-1	1 DHARVENDRA KUMAR @ DHARMENDRA KUMAR @ DHARMENDRA SAH @ BAUAA vs THE STATE OF BIHAR	MAHENDRA PRATAP	SANJAY KUMAR SHARMA
107.	CR. MISC./33500/2025 30(a) R.BAIL-1 Same ps: CR. MISC/34475/2025 CR. MISC/35153/2025	1 VIVEKA DEVI vs THE STATE OF BIHAR	RAHUL SINGH AMAR KUMAR SINGH	SHAHEEN BEGUM
108.	CR. MISC./33503/2025 30(a) R.BAIL-1	1 RAMKISHUN RAM vs THE STATE OF BIHAR	ANISH KUMAR	MD. ANZARUL HAQUE SAHARA
109.	CR. MISC./33520/2025 302,34, R.BAIL-1	1 BABLU KUMAR YADAV @ BABLU YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	UMA SHANKAR PRASAD SINGH
110.	CR. MISC./33522/2025 126(2),115(2),76, R.BAIL-1	1 SONU KUMAR @ SONU vs THE STATE OF BIHAR	PINTU KUMAR PATEL JUHI	MD. ANZARUL HAQUE SAHARA PRIYA RANJAN ANUNAY SHAHI
111.	CR. MISC./33526/2025 302,363,366,376,3 R.BAIL-1	1 GOLU KUMAR @ SONU KUMAR @ SONU SINGH vs THE STATE OF BIHAR	RAJESH ROY	UDAY PRATAP SINGH
112.	CR. MISC./33527/2025 30(a),32,41(1) R.BAIL-1	1 KALIYA YADAV @ RAJESH YADAV @ RAJESH KUMAR vs THE STATE OF BIHAR	SUBODH KUMAR BARNWAL	RAMESH CHANDRA
113.	CR. MISC./33531/2025 30(a) R.BAIL-1	1 RAJAT SAH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	MOHAMMAD SUFYAN
114.	CR. MISC./33534/2025 25(1-B)A,26, R.BAIL-1	1 AKASH KUMAR vs THE STATE OF BIHAR	ABHAY SHANKER SINGH AKSHANSH SHANKER BARUN KUMAR SINGH	SATYENDRA NARAYAN SINGH
115.	CR. MISC./33536/2025 3(5),61(2), R.BAIL-1	1 SOMARU YADAV vs THE STATE OF BIHAR	SATYAPAL SINGH	SHAHABUDDIN AZEEM @ S. AZEEM
116.	CR. MISC./33538/2025 30(a) R.BAIL-1	1 RAM SUJEET KUMAR vs THE STATE OF BIHAR	MAHENDRA PRATAP	ASHA KUMARI
117.	CR. MISC./33541/2025 147,148,149,341,3 R.BAIL-1	1 ANKIT KUMAR vs THE STATE OF BIHAR	RABIA GULNAZ	UDAY PRATAP SINGH
118.	CR. MISC./33543/2025 30(a),32(c), R.BAIL-1	1 PANKAJ KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	UMESHANAND PANDIT
119.	CR. MISC./33545/2025 137(2),96,303(2), R.BAIL-1	1 MANISH KUMAR MANDAL vs THE STATE OF BIHAR AND ANR	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA RITESH KUMAR SINHA ANKITA	ARUN KUMAR PANDEY
120.	CR. MISC./33546/2025 30(a) R.BAIL-1	1 MUKESH KUMAR vs THE STATE OF BIHAR AND ANR	ANKITA KUMARI	PRADEEP NARAIN KUMAR
121.	CR. MISC./33547/2025 331(4),305,3(5),3 R.BAIL-1	1 AMIT KUMAR @ AMIT PASWAN vs THE STATE OF BIHAR	MOHIT RAJ ANKIT KUMAR	MURLI DHAR
122.	CR. MISC./33565/2025 126(2),115(2),137 R.BAIL-1	1 DILNAWAZ ALAM vs THE STATE OF BIHAR	DURGA NAND JHA SONI KUMARI	SANJAY KUMAR SINGH

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123.	CR. MISC./33566/2025 30(a),30(c) R.BAIL-1	1	NANHAK CHAUDHARY @ RAJINDRA CHAUDHARY @ RAJENDRA CHAUDHARY AND ORS vs THE STATE OF BIHAR	MUKUL KUMARI	MOHAMMED ARIF
124.	CR. MISC./33568/2025 140(3),87,79,352, R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	SHAIENDRA KUMAR SINGH
125.	CR. MISC./33617/2025 310(4),310(5), R.BAIL-1 Same ps: CR. MISC/33384/2025 CR. MISC/34321/2025	1	VISHAL KUMAR @ HANI @ HONI vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	MITHLESH KUMAR KHARE
126.	CR. MISC./33653/2025 336(3),338,340(2) R.BAIL-1 Same ps: CR. MISC/33298/2025	1	PRABHAKAR JHA vs THE STATE OF BIHAR	SADANAND ROY	CHANDRA BHUSHAN PRASAD
127.	CR. MISC./33771/2025 120B,341,323,324, R.BAIL-1	1	ASHISH DAS AND ANR vs THE STATE OF BIHAR	NIRANJAN PARIHAR	NAVIN KUMAR PANDEY
128.	CR. MISC./33806/2025 190,191,329(4),35 R.BAIL-1	1	AMRESH YADAV AND ANR vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK SADANAND PRASAD DEO	ADITYA NARAYAN SINGH.1
129.	CR. MISC./34321/2025 310(4),310(5), R.BAIL-1 Same ps: CR. MISC/33384/2025 CR. MISC/33617/2025	1	RAJEEV KUMAR SINGH vs THE STATE OF BIHAR	MRITUNJAY SINGH BINAY KUMAR SINHA AJAY KUMAR SINGH	SANJAY KUMAR TIWARY
130.	CR. MISC./34349/2025 310(4),310(5), R.BAIL-1 Same ps: CR. MISC/33497/2025 CR. MISC/34812/2025	1	UPEN MIRDHA @ UPEEN MIRDHA vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	MRITUNJAY KUMAR NIRALA
131.	CR. MISC./34433/2025 103,3(5) R.BAIL-1 Same ps: CR. MISC/33178/2025	1	GAURI SHANKAR SAH vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	JHARKHANDI UPADHYAY
132.	CR. MISC./34475/2025 30(a), R.BAIL-1 Same ps: CR. MISC/33500/2025 CR. MISC/35153/2025	1	LALITA DEVI vs THE STATE OF BIHAR	RAHUL SINGH AMAR KUMAR SINGH	SHAHEEN BEGUM
133.	CR. MISC./34812/2025 310(4),310(5) R.BAIL- 1 Same ps: CR. MISC/33497/2025 CR. MISC/34349/2025	1	MD. JUNAID @ JUNAID @ MD. JANABUL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	DASHRATH MEHTA
134.	CR. MISC./35107/2025 30(a),32,41(i) R.BAIL- 1 Same ps: CR. MISC/33414/2025	1	SUJAY SAHANI vs THE STATE OF BIHAR	PRERNA RISHI PATANJALI RISHI AKASH DEEP KUNDAN KUMAR NISHANT SHEKHAR GAUTAM KUMAR	INDU KUMARI SRIVASTAVA
135.	CR. MISC./35153/2025 30(A), R.BAIL-1 Same ps: CR. MISC/33500/2025 CR. MISC/34475/2025	1	SHABANA vs THE STATE OF BIHAR	RAHUL SINGH AMAR KUMAR SINGH	SANJAY KUMAR TIWARY

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136. CR. 1 AKASH KUMAR vs THE STATE OF BIHAR MADHURENDRA KUMAR RABINDRA KUMAR
MISC./35676/2025
336(3),332,340(2)
R.BAIL-1
Same ps:
CR. MISC/33426/2025
137. CR. 1 DILIP BAIHA vs THE STATE OF BIHAR BIMLESH KUMAR PANDEY MANOJ KUMAR
MISC./35683/2025 MITHILESH KUMAR
103(1),3(5), R.BAIL-1 VIKASH KUMAR SHUKLA
Same ps:
CR. MISC/33337/2025
138. CR. 1 JITENDRA KUMAR @ JITIYA vs THE STATE OF BIHAR MANISH CHANDRA AJAY KUMAR NO. 2
MISC./35698/2025 GANDHI
30(a),32(2),41(1) HIMANSHU RANJAN
R.BAIL-1
Same ps:
CR. MISC/33269/2025

FOR ADMISSION

139. CR. 4 SUDHIR KUMAR vs THE STATE OF BIHAR AND ANR SANTOSH KUMAR NAND KISHORE PRASAD
MISC./88282/2024 PANDEY ASHOK KUMAR SINGH
87 R.BAIL-1 ABHISHEK KUMAR SINGH
140. CR. MISC./7485/2025 4 DR MUNNA GUPTA @ MUNNA GUPTA @ MUNNA PRASAD vs THE STATE OF BIHAR AND ANR KRISHNA KUMAR YADAV ANITA KUMARI
3(i)(r)(s),3(2)(v)
R.BAIL-1
141. CR. MISC./8054/2025 3 SHIVI KUMAR vs THE STATE OF BIHAR AND ANR RUDAL PRASAD PREM KUMAR JHA
363,365,366,366A, SHAMBHU KUMAR SINHA
R.BAIL-1 SHARMA SHARMAN
142. CR. 3 MD. SAHABUDDIN @ SUBIYA @ SAHABUDDIN vs THE STATE OF BIHAR RANJAN KUMAR JHA SANJAY KUMAR TIWARY
MISC./11803/2025 MIRTUNJAY KUMAR
22, R.BAIL-1 MISHRA
VIKAS KUMAR
143. CR. 2 GAURI RAI @ GAURI RAY vs THE STATE OF BIHAR DHIRENDRA KUMAR MD. ANZARUL HAQUE
MISC./12156/2025 SINHA SAHARA
27 R.BAIL-1 YASHPAL YADAV TEJ NARAYAN SINGH
SONI KUMARI HARSH KUMAR SINGH
SATYENDRA PRASAD SINGH
144. CR. 2 MANISH KUMAR YADAV AND ANR vs THE STATE OF BIHAR RAM SUMIRAN RAI RAMCHANDRA SAHNI
MISC./12505/2025 MANOJ KUMAR
30(a) R.BAIL-1
145. CR. 2 HIMANSHU NARAYAN @ NIKHIL KUMAR vs THE STATE OF BIHAR SMITA KUMARI ANIL KUMAR SINGH NO. 1
MISC./12866/2025 GANESH PRASAD YADAV
103(1),61(2) R.BAIL-1
146. CR. 3 CHHANGURI PASWAN AND ANR vs THE STATE OF BIHAR AMBRISH KR JHA NAWAL KISHORE
MISC./15029/2025 SHASHI PRIYA PATHAK PRASAD
103(1),238,3(5)
R.BAIL-1
147. CR. 2 KAMRAN ASHRAF vs THE STATE OF BIHAR ANUJ KUMAR MD. SHAKIR AHMAD
MISC./15128/2025 EASHITA RAJ RAJESH RANJAN
409,406,420, R.BAIL-1 SHYAM KISHORE MOHAMMAD FAROOQ
1 SHREYANSHU KUMAR AKSHAY TRIPATHI
SAKSHI BHATNAGAR
148. CR. 3 RUBI KUMARI @ RUBI DEVI vs THE STATE OF BIHAR VISHAL VIKRAM RANA SATYA NAND SHUKLA
MISC./16781/2025 MISHA BHARTI
20(b)(ii)(c),29, ZEESHAN KHAN
R.BAIL-1
149. CR. 3 MUMTAJ MIAN @ MUMTAJ MIYA vs THE STATE OF BIHAR DHANNJAY KUMAR NO 2 AKSHAY LAL PANDIT
MISC./17007/2025
69,126(2),115(2),
R.BAIL-1
150. CR. 2 SHANKAR RAI @ SHANKAR YADAV @ VINAY RAI @ VINAY KUMAR vs THE STATE OF BIHAR GHANSHYAM TIWARY AJIT KUMAR
MISC./17130/2025 PRINCY RAJ
302,120B,34, R.BAIL-1 MITHILESH KR. ARYA
1
151. CR. 2 ROHIT KUMAR vs THE STATE OF BIHAR SUNIL KUMAR MADHURI LATA
MISC./17766/2025 PANKAJ KUMAR
30(a) R.BAIL-1 ADITYA KUMAR PANDEY
152. CR. 2 RAJEEV RANJAN vs THE STATE OF BIHAR ANUJ KUMAR RENU KUMARI
MISC./18725/2025 SHYAM KISHORE BINOD KUMAR SINHA
126(2),109,61(2),
R.BAIL-1 EASHITA RAJ
REESHAV PARAG

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153. CR. MISC./19685/2025 420,406,409,34, R.BAIL-1	2 MANISH KUMAR CHAUBEY vs THE STATE OF BIHAR AND ANR	DHANNJAY KUMAR II	PARMESHWAR MEHTA UMESH KUMAR SINGH
154. CR. MISC./22540/2025 30(a), R.BAIL-1	2 PRAMOD KUMAR vs THE STATE OF BIHAR	SWARNIMA SAURABH KUMAR	MANOJ KUMAR
155. CR. MISC./22673/2025 87,137(2),64,144(R.BAIL-1	2 SABO KHATOON vs THE STATE OF BIHAR AND ANR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	NIRMALA KUMARI
156. CR. MISC./25402/2025 8C,18B,29 R.BAIL-1	2 MANTU KUMAR vs THE UNION OF INDIA THROUGH INTELLIGENCE OFFICER, NARCOTICS CONTROL BUREAU, PATNA ZONAL UNIT, PATNA	RISHI SINHA	DR. KRISHNA NANDAN SINGH (A.S.G) ARVIND KUMAR AWADHESH KUMAR PANDEY
157. CR. MISC./26048/2025 30(a),32(1),32(2) R.BAIL-1	2 AJIT KUMAR vs THE STATE OF BIHAR	SATISH KUMAR SINHA	MD. IFTEKHAR MAHMOOD
158. CR. MISC./26579/2025 30(a), R.BAIL-1	2 RAHUL SINGH @ ABHISHEK KUMAR AND ANR vs THE STATE OF BIHAR	DHANANJAY KUMAR RAJNISH KUMAR	RAM NARESH RAY
159. CR. MISC./27958/2025 303(2),318(4) R.BAIL- 1	2 SANJEET KUMAR vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	YOGENDRA KUMAR
160. CR. MISC./66044/2023 376,328 R.BAIL-1	9 SURAJ KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR SINHA ANISHA SINHA	BHANU PRATAP SINGH
161. CR. MISC./22391/2024 406,407,408,409,4 R.BAIL-1	9 DHRUV KUMAR vs THE STATE OF BIHAR	ARVIND PRASAD SINGH UTTAM KUMAR MISHRA ABHAY KUMAR THAKUR BIBHU BHUSHAN TRIVEDI SUMAN KUMAR SINGH ARVNENDRA KUMAR THAKUR SUKRITI KUMARI ANOKHI KHAN	PARMESHWAR MEHTA
162. CR. MISC./34853/2024 66,67,68, R.BAIL-1	3 MOHAMMAD UMAR ALI @ UMAR ALI @ SAMIR vs THE STATE OF BIHAR	SHANKAR KUMAR	PAWAN KUMAR CHAURASIA SHAILESH KUMAR RANJEET KUMAR MISHRA
163. CR. MISC./36458/2024 27 R.BAIL-1	13 ANJANI MANDAL vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	PAWAN KUMAR CHAURASIA MD DANISH QUAMAR ARINJAY KUMAR RAJIV KUMAR ADARSH SINGH AVIJEET KUMAR RAHUL PRIYANKA SINGH KHALID FAIZAN
164. CR. MISC./39099/2024 341,323,354,379,4 R.BAIL-1	11 KRIPA NATH TIWARI vs THE STATE OF BIHAR AND ANR	AMIT KUMAR ANAND SATYA NARAYAN YADAV RAM JIBAN PD. SINGH	RANA RANDHIR SINGH CHANDRA SHEKHAR ANAND
165. CR. MISC./50330/2024 498A,341,323,307, R.BAIL-1	11 BUDUR KAMAT vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	BRAJ KISHORE PD.(APP)
166. CR. MISC./55563/2024 302,201, R.BAIL-1	6 RANI PRAWEEEN vs THE STATE OF BIHAR	TEJ NARAYAN SINGH HARSH KUMAR SINGH PRAGYA SINGH	BHANU PRATAP SINGH
167. CR. MISC./60866/2024 420,467,468,471,1 R.BAIL-1	5 KUNAL CHAKRABARTY @ KUNAL CHAKBARTY @ KUNAL CHAKRABARTY vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR RAM MURTI NIRANJAN KUMAR PINTU KUMAR PATEL SHIVNANDAN BHARTI PRIYANKA	JAI NARAIN THAKUR
168. CR. MISC./62529/2024 18,20,22 R.BAIL-1	6 RAHUL KUMAR @ RAHUL KUMAR SINGH vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	NARSINGH TANTI

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169.	CR. MISC./62709/2024 4,6 R.BAIL-1	6 SURAJ KUMAR SAHNI @ SURAJ SAHNI vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	SHANTANU KUMAR RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR RAJESH KUMAR UDESHYA KUMAR YADAV
170.	CR. MISC./66193/2024 67(B) R.BAIL-1	6 ANUP SHANKAR SAHAY vs THE STATE OF BIHAR	NAGADEO CHOUBEY PANKAJ MAIJORWAR VISHAL VIKRAM RANA MISHA BHARTI ZEESHAN KHAN	HARENDRA PRASAD NIVEDITA NIRVIKAR
171.	CR. MISC./68041/2024 363,366 R.BAIL-1	5 INDAL CHAUDHARY vs THE STATE OF BIHAR	SADANAND ROY SHASHI SHEKHAR SINGH	NITYA NAND TIWARY
172.	CR. MISC./70062/2024 3,4, R.BAIL-1	7 PRAMOD RAI @ PRAMOD KUMAR ROY vs THE STATE OF BIHAR AND ANR	ARYA ACHINT SUPRAGYA AMARSHAKTI	UMANATH MISHRA MD. HELAL AHMAD MD. EJAZ AKHTER
173.	CR. MISC./70106/2024 366A R.BAIL-1	5 SACHIN SETH vs THE STATE OF BIHAR	AQUAIB KHAN PAWAN KUMAR SINGH	PARMANAND PRASAD BASANT KUMAR SOURENDRA PANDEY RAJESH KUMAR MISHRA
174.	CR. MISC./70817/2024 27 R.BAIL-1	6 MD. PINTU @ PINTU @ LULHA vs THE STATE OF BIHAR	PRAMOD KUMAR VISHAL VIKRAM RANA MISHA BHARTI ZEESHAN KHAN RAMASHISH	BINOD KUMAR SAURAV ANAND
175.	CR. MISC./72570/2024 27 R.BAIL-1	5 BANDHU MAHTO vs THE STATE OF BIHAR AND ANR	RAJA RAM MISHRA RAJ KUMAR	DR.MRITYUNJAYA KR.GAUTAM
176.	CR. MISC./72973/2024 64 R.BAIL-1	4 MAHRUL SAH @ MD. MAHRUL SAH vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	MADAN KUMAR
177.	CR. MISC./73934/2024 20,25,29,8(c), R.BAIL-1	10 YOGESH KUMAR @ YOGESH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	ANUJ KUMAR SHYAM KISHORE ADITYA RAJ SINGH	DR.MRITYUNJAYA KR.GAUTAM ANKIT KATRIAR ANKIT KUMAR SINGH DR KRISHNA NANDAN SINGH (ASG) DR KRISHNA NANDAN SINGH (ASG)
178.	CR. MISC./75280/2024 27 R.BAIL-1	7 AJJU YADAV @ AJAY YADAV @ AJJU @ AJAY KUMAR YADAV @ AJAY KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR	CHOUBEY JAWAHAR
179.	CR. MISC./75419/2024 406,420,467,468,4 R.BAIL-1	6 RAMAN KUMAR SINGH vs THE STATE OF BIHAR	YASHRAJ BARDHAN RANANJAY KUMAR	PREM KUMAR JHA AVINASH KUMAR PANDEY
180.	CR. MISC./76723/2024 366A,376 R.BAIL-1	6 PRADEEP PASWAN vs THE STATE OF BIHAR AND ANR	PRAMOD KUMAR SINHA	KANHIYA KISHOR
181.	CR. MISC./76980/2024 302,201,120(B) R.BAIL-1 Same ps: CR. MISC/78500/2024	5 DEVILAL vs THE STATE OF BIHAR	AJAY KUMAR SINHA	KALYAN SHANKAR
With 181.1	CR. MISC./78500/2024 R.BAIL-1	4 PAWAN KUMAR @ PAWAN YADAV vs THE STATE OF BIHAR	RAJ KRISHNA JHA ASHOK KUMAR SINHA PRAMOD KUMAR	ANISH CHANDRA
182.	CR. MISC./77393/2024 364(A) R.BAIL-1	3 PRAVEEN KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR YADAV UGRESH KUMAR	PUSHPA SINHA
183.	CR. MISC./77889/2024 8, R.BAIL-1	5 VIKASH KUMAR @ VIKAS MAHTO vs THE STATE OF BIHAR AND ANR	SHEO NANDAN PRASAD RAJNISH KUMAR	MD. SHAKIR AHMAD
184.	CR. MISC./78508/2024 302,201, R.BAIL-1	5 MANGNI DEVI @ NIRMA DEVI vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	SHYAM KUMAR SINGH
185.	CR. MISC./78607/2024 4,6 R.BAIL-1	4 ABHISHEK KUMAR vs THE STATE OF BIHAR AND ANR	CHANDRA SHEKHAR SHARMA DHIRENDRA NATH JHA	BINOD KUMAR OM PRAKASH PRASAD

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Hon'ble Mr. Justice S. B. P. Singh					
186.	CR. MISC./80249/2024 3,4, R.BAIL-1	4	AWADHESH KUMAR vs THE STATE OF BIHAR	NITYANAND NEERAJ KUMARI ANJANI SINHA	KANHIYA KISHOR
187.	CR. MISC./80695/2024 304B,34, R.BAIL-1	5	SUBODH KUMAR vs THE STATE OF BIHAR	AJIT KUMAR SINHA AJAY PRASAD	AJIT KUMAR KUMAR PRAVEEN
188.	CR. MISC./80999/2024 304(B),201,34, R.BAIL-1	6	GAJENDAR PANDIT @ GAJENDRA PANDIT vs THE STATE OF BIHAR	MRITUNJAY KUMAR SANTOSH KUMAR	SUNIL KUMAR PANDEY
189.	CR. MISC./81271/2024 27 R.BAIL-1	5	PAWAN SHARMA vs THE STATE OF BIHAR	DINESH PRASAD VERMA VIVEK KUNWAR	UMA SHANKAR PRASAD SINGH
190.	CR. MISC./81644/2024 318(4),336(3),340 R.BAIL-1 Same ps: CR. MISC/89525/2024	5	BHAVNA PRIYA @ BHAWANA PRIYA vs THE STATE OF BIHAR	VIJAY SHANKAR UPADHYAY RANJEET KUMAR SINGH	BINOD KUMAR RAJIV KUMAR SINGH NARENDRA KUMAR SINGH
With 190.1	CR. MISC./89525/2024 R.BAIL-1	3	BRAJENDRA KUMAR vs THE STATE OF BIHAR	VIJAY SHANKAR UPADHYAY RANJEET KUMAR SINGH	RAJ BALLABH SINGH NARENDRA KUMAR SINGH
191.	CR. MISC./82230/2024 8,12, R.BAIL-1	4	SHIVAM KUMAR vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR MUKESH KUMAR	SATYA NAND SHUKLA
192.	CR. MISC./82649/2024 304(B),201,34, R.BAIL-1	6	GOBIND RAY @ GOBINDA RAY vs THE STATE OF BIHAR	ARUN KUMAR ANAND SHANKAR	RAM ANURAG SINGH RAVI RANJAN DIXIT
193.	CR. MISC./83265/2024 376, R.BAIL-1	7	SHAMBHU SHARMA vs THE STATE OF BIHAR	BANDANA SINGH SUDHIR KUMAR SINGH	ANIL KUMAR SINGH NO. 1 MRITYUNJAY KUMAR
194.	CR. MISC./83448/2024 25(1-b)a,26,35 R.BAIL-1	5	RAHUL KUMAR vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR NITISH KUMAR CHANDNI KUMARI	ANIL KUMAR SINGH NO. 1
195.	CR. MISC./83548/2024 3,4 R.BAIL-1	3	INDAL PASWAN vs THE STATE OF BIHAR AND ANR	ARYAN SINGH GAJENDRA KUMAR SINGH	UPENDRA KUMAR
196.	CR. MISC./83676/2024 363,365,302,201,3 R.BAIL-1	5	SURAJ TIWARY @ SURAJ KUMAR vs THE STATE OF BIHAR	SAURAV ANAND LAKSHAMAN PANDEY PUJA ASHOK KUMAR JHA	UDAY PRATAP SINGH ASHOK KUMAR SINHA
197.	CR. MISC./84669/2024 27 R.BAIL-1	4	RAM AWTAR BHAGAT vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	MD. FAHIMUDDIN
198.	CR. MISC./84725/2024 365,34 R.BAIL-1	2	OM PRAKASH MANDAL vs THE STATE OF BIHAR	SURENDRA PRASAD SINGH KUMAR SAMEER GAURAV KUMAR	CHOUBEY JAWAHAR
199.	CR. MISC./84741/2024 342,323,365,366(A R.BAIL-1	4	SUKHU BIND vs THE STATE OF BIHAR AND ANR	MANISH KUMAR NO 13 ROHIT KUMAR	TAPESHWAR SHARMA
200.	CR. MISC./85337/2024 366A R.BAIL-1 Same ps: CR. MISC/86406/2024	5	JITENDRA KUMAR @ JITENDRA RAY @ MAHTO vs THE STATE OF BIHAR	ANSHU DHAR SHARMA NAMITA SHARMA @ NAMITA KUMARI	ARVIND KUMAR PANDEY (APP.84)
With 200.1	CR. MISC./86406/2024 R.BAIL-1	5	BABLOO MAHTO @ BABLU RAY vs THE STATE OF BIHAR	ASHOK KUMAR ARJUN PRASAD	PUSHPA SINHA
201.	CR. MISC./88656/2024 147,149,307,302,5 R.BAIL-1	3	RAJESH SAHANI vs THE STATE OF BIHAR	RAKESH KUMAR	ABHAY KUMAR PANKAJ KUMAR
202.	CR. MISC./7165/2025 21(c), R.BAIL-1	3	PRABHAT KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	NAVIN KUMAR PANDEY
203.	CR. MISC./8068/2025 8(c),21(c),25,29, R.BAIL-1	3	HAMIDA KHATOON vs THE STATE OF BIHAR	BIDHU RANJAN UMESH KUMAR GUPTA	JAI NARAIN THAKUR

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204.	CR. MISC./8098/2025 118(1),109,61(2), R.BAIL-1 Same ps: CR. MISC/9560/2025	3 AMAN KUMAR vs THE STATE OF BIHAR	AMARNATH JHA JAGAT NARAYAN SINGH	DR.MRITYUNJAYA KR.GAUTAM AAKASH CHOUDHARY
With 204.1	CR. MISC./9560/2025 R.BAIL-1	3 ARVIND YADAV @ ARVID YADAV vs THE STATE OF BIHAR	AMARNATH JHA JAGAT NARAYAN SINGH	DR.MRITYUNJAYA KR.GAUTAM AAKASH CHOUDHARY
205.	CR. MISC./13767/2025 77,294, R.BAIL-1	3 VISHAL KUMAR vs THE STATE OF BIHAR AND ORS	SANTOSH CHANDRA BHASKAR BIRENDRA PRASAD	MUKESH KUMAR SINGH VIJAY ANAND VISHWANATH PD. SINHA
206.	CR. MISC./15893/2025 467,468,471,420, R.BAIL-1	4 MANOHAR YADAV vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	AJAY KUMAR NO. 2
207.	CR. MISC./16160/2025 147,148,149,341,3 R.BAIL-1	5 ARIF @ ARIF KHAN vs THE STATE OF BIHAR	HARSH VARDHAN SHATABDI SINHA	BHARAT BHUSHAN PRAVIN KUMAR GUPTA
208.	CR. MISC./16434/2025 363,365,34, R.BAIL-1	3 BHAWESH KUMAR @ BHAVESH KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR	SANGEETA SHARMA
209.	CR. MISC./17538/2025 317(5), R.BAIL-1	3 HARSH KUMAR MISHRA@ ASHISH vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	ANIL PRASAD SINGH
210.	CR. MISC./17868/2025 420,467,468,471,3 R.BAIL-1	2 NARAYAN KUMAR MALLICK @ NARAYAN MALLICK vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	ASHOK KUMAR SINGH KUNDAN KUMAR SINGH SANJAY SINGH
211.	CR. MISC./17927/2025 126(2),127(2),70(R.BAIL-1	2 RAJESH KUMAR @ RAJESH YADAV vs THE STATE OF BIHAR	PAWAN KUMAR	INDU KUMARI SRIVASTAVA
212.	CR. MISC./19884/2025 302,201,34, R.BAIL-1	2 SANTU KUMAR @ PINTU KUMAR @ GOLU KUMAR vs THE STATE OF BIHAR	VINOD KUMAR	MD. FAHIMUDDIN
213.	CR. MISC./19937/2025 147,149,341,323,3 R.BAIL-1	2 VIKASH KUMAR vs THE STATE OF BIHAR	VIRENDRA PRASAD RANANJAY KUMAR YASHRAJ BARDHAN	RAM ANURAG SINGH
214.	CR. MISC./19974/2025 147,148,149,436,4 R.BAIL-1	2 KARE LAL KODA @ PYARELAL KODA vs THE STATE OF BIHAR	MUKESH KUMAR BIJAY KUMAR PANDEY	DR. INDIWAR KUMARI
215.	CR. MISC./19991/2025 191(2),190,127(1) R.BAIL-1	2 RAJ KAMAL KUMAR AND ORS vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	RAJENDRA NATH JHA SAVITESH KUMAR PARAS NATH
216.	CR. MISC./22509/2025 120B, R.BAIL-1	2 MD. NASIM vs THE STATE OF BIHAR	RAVI RANJAN	ZAINUL ABEDIN
217.	CR. MISC./22521/2025 137(2),87,3(5) R.BAIL-1	2 AMRENDRA KUMAR @ SUDHIR KUMAR @ SUDHIR vs THE STATE OF BIHAR	UMESH KUMAR TAHSIN NAYYAR SIDDIQUI SHUBHANKAR RAJ SRISTY PATEL	BHANU PRATAP SINGH LOKESH KUMAR DIGAMBAR KUMAR VARGISH KUMAR
218.	CR. MISC./22526/2025 363,365,34, R.BAIL-1	2 MANISH YADAV @ MANISH KUMAR YADAV @ MANISH KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	NAND KUMAR
219.	CR. MISC./22562/2025 121A,120B R.BAIL-1	2 VIDEO KODA @ VINAY KODA @ VIDEKODA vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI RAKESH KUMAR TIWARY	NAWAL KISHORE PRASAD
220.	CR. MISC./22860/2025 302,120B, R.BAIL-1	2 DEVENDAR RAY @ DEVENDRA RAY vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE	DR.MRITYUNJAYA KR.GAUTAM
221.	CR. APP (SJ)/5403/2024 U/S 14A(2) SC/ST SC/ST ACT (RB)	2 SANJAY SINGH @ FUTUSH SINGH vs THE STATE OF BIHAR AND ANR	DAVENDRA KUMAR PANDEY	USHA KUMARI 1

FOR ADMISSION III

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| 222. CR. APP
(SJ)/1716/2025
U/S - 14 A (2) SC
SC/ST ACT (RB) | 2 PRAMOD SINGH @ DEVAN SINGH
vs THE STATE OF BIHAR AND ANR | RAVI PRAKASH
GAGAN DEO YADAV
VINOD KUMAR
UDESHYA KUMAR YADAV
RAJESH KUMAR | USHA KUMARI 1 |
| 223. CR. APP
(SJ)/5019/2024
U/S 14 A (2) SC/S
SC/ST ACT (RB) | 4 RAHUL KUMAR KAMAT
vs THE STATE OF BIHAR AND ANR | ARVIND KUMAR | USHA KUMARI 1 |
| 224. CR. APP
(SJ)/240/2025
U/S 14 A(2) SC/ST
SC/ST ACT (RB) | 3 SHIVA @ SHIVM @ SHIVAM
SHARMA @ SHIVAM KUMAR
SHARMA
vs THE STATE OF BIHAR | DIGVIJAY NARAYAN
SINGH
ANKIT VIKAS | SADANAND PASWAN |
| 225. CR. APP
(SJ)/417/2025
u/s 14A(2) SC/ST
SC/ST ACT (RB) | 2 NANDLAL BHARTI @ NANDLAL RAM ARUN KUMAR GUPTA
vs THE STATE OF BIHAR AND ANR | | SADANAND PASWAN |
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Monday the 26th May 2025
CENTENARY BUILDING
Court No. 214 (AT 08:30 A.M.)
Mr. Justice Sourendra Pandey

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ORDERS</u>					
1.	CR. MISC./436/2025 302,341,325,34 R.BAIL-1	4 ANOOP KUMAR SHRIVASTAVA @ ANUP KUMAR SRIVASTAV @ PANKAJ KUMAR SHRIVASTAVA @ PANKAJ KUMAR SRIVASTAVA AND ANR vs THE STATE OF BIHAR	KUMAR PRABHAKAR	CHANDRA SEN PRASAD SINGH DHIRENDRA NATH JHA AJAY KUMAR JHA SUNIL KUMAR	
<u>FOR ADMISSION -I</u>					
2.	CR. MISC./86037/2024 323,354(B),379,38 R.BAIL-1	4 MITHUN KUMAR vs THE STATE OF BIHAR	BRAJ BHUSAN PODDAR JYOTI KUMARI	PRAMOD KUMAR PANDEY UDAY SHANKAR CHOUDHARY ADARSH	
3.	CR. MISC./19181/2025 318(4),338,336(3) R.BAIL-1	2 MOHAN KUMAR vs THE STATE OF BIHAR	KUMOD KUMAR SHRIVASTAW HIRA SHARMA KUMAR AMAN	PARMESHWAR MEHTA	
4.	CR. MISC./20202/2025 191(2),191(3),190 R.BAIL-1	2 AJIJU RAHMAN @ AJIJUL RAHMAN @ AJIJUR RAHMAN AND ANR vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA KHUSHI AWADH SHRUTI SINHA	ABHAY KUMAR ARIF DAULA SIDDIQUIE MAHTAB ALAM NOUMAAN AHMAD	
5.	CR. MISC./20759/2025 310(3), R.BAIL-1	2 RAM BABU SHARMA vs THE STATE OF BIHAR	SANJAY KUMAR S.K. ANJANA	MITHLESH KUMAR KHARE	
6.	CR. MISC./33357/2025 8(c),21(b) R.BAIL-1	1 GAURAV JHA @ GAURAV KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	MADHURI LATA	
7.	CR. MISC./33505/2025 309(4), R.BAIL-1	1 AJAY KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	TARUN PRASAD MANDAL	
8.	CR. MISC./34739/2025 191(2),191(3),190 R.BAIL-1	1 HAPPY KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR AKANKSHA RANJAN PREMLATA KUMARI	SANJAY KUMAR TIWARY	
9.	CR. MISC./34918/2025 334(1),305 R.BAIL-1	1 SAHID AHMAD @ PAPPU @ KANA @ MD. SAHID AHMAD @ PAPPU KANA vs THE STATE OF BIHAR	AMIT RANJAN VIKRAM SINGH	PUSHPA SINHA	
10.	CR. MISC./34993/2025 30(a), R.BAIL-1	1 KRISHNA KUMAR vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH	KUMAR RANJIT RANJAN	
11.	CR. MISC./35101/2025 30(a) R.BAIL-1	1 NITISH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	SANJAY KUMAR PANDEY	
12.	CR. MISC./35254/2025 341,323,324,325,3 R.BAIL-1	1 GUDDU SINGH @ GUDDU KUMAR SINGH @ GODDOO KUMAR SINGH vs THE STATE OF BIHAR	ANUJ KUMAR JAWED GAFFAR KHAN	RENU KUMARI	
<u>FOR ORDERS (ON OFFICE NOTES)</u>					
13.	CR. APP (SJ)/540/2025 U/S 14 A(2) SC/ST SC/ST ACT (RB)	2 RAJA MIAN @ MD. RIZWAN AND ANR vs THE STATE OF BIHAR AND ANR	BINAY KUMAR	USHA KUMARI 1	
14.	CR. MISC./26085/2025 147,148,149,323,3 R.BAIL-1	3 PRAMOD YADAV vs THE STATE OF BIHAR	MANOJ KUMAR SINGH RISHUP SAURAV KARN SALONI	ASHA DEVI	
15.	CR. MISC./20762/2025 103(1),80(2),238, R.BAIL-1	2 MRITYUNJAY JHA @ MUNNA JHA vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	RENU KUMARI	

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16.	CR. MISC./21042/2025 304B,34, R.BAIL-1	2	CHANDESHWAR RAM AND ANR vs THE STATE OF BIHAR	MRITUNJAY KUMAR SANTOSH KUMAR	RAM PRIYA SHARAN SINGH ASHAD MD. SOBAN ASGHAR
17.	CR. MISC./22330/2025 126(2),115(2),351 R.BAIL-1	2	KANHAIYA KUMAR @ TENI RAM @ KRISHNA KUMAR @ KRISHNA RAM @ KANHAIYA vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	YOGENDRA KUMAR SINGH SUKESH RANJAN SHREYANSHU KUMAR
18.	CR. MISC./22484/2025 147,148,149,120(B) R.BAIL-1	1	BADHAN YADAV @ BIHARI YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH RAJNISH RANJAN	AJAY KUMAR NO. 2
19.	CR. MISC./22960/2025 414,401,34, R.BAIL-1	2	ANSHU RAI @ ANSHU KUMAR vs THE STATE OF BIHAR	MAHESHWAR PRASAD	ANIL KUMAR
20.	CR. MISC./23028/2025 103,61,238,3(5), R.BAIL-1	1	BRIJESH KUMAR AND ANR vs THE STATE OF BIHAR	AKSHAY ASHISH NAMRATA AKSHAY ASHISH	ANIL KUMAR SINGH NO. 1
21.	CR. MISC./24481/2025 103,61(2),238,3(5) R.BAIL-1	2	ABHISHEK KUMAR @ ABHISHEK MATHUR @ SHIVAM @ SHUBHAM vs THE STATE OF BIHAR	SHASHANK KUMAR SINGH BINAY KUMAR ASHOK KUMAR SINGH JAWED AKHTAR AMIT KUMAR	JHARKHANDI UPADHYAY SANJEET KUMAR ADITYA DEV PRANAV RANJAN
22.	CR. MISC./24557/2025 302,201,120B,34 R.BAIL-1	2	ADITYA KUMAR AND ANR vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA AVINASH KUMAR	DR. KUMAR UDAY PRATAP
23.	CR. MISC./24567/2025 137,96,3(5), R.BAIL-1	1	RAJESH PATHAK @ RAJESH KUMAR PATHAK vs THE STATE OF BIHAR AND ANR	MD ABU HAIDAR SANJIV KUMAR	AWADHESH KUMAR SINGH
24.	CR. MISC./24587/2025 30(a), R.BAIL-1	1	MADAN RAI vs THE STATE OF BIHAR	GANESH PRASAD SINGH	SANJAY KUMAR

FOR ADMISSION - FRESH CASES
MATTER -1

25.	CR. MISC./32092/2025 309(2),309(4) R.BAIL- 1	1	MD. TANVEER @ TANVEER @ MD. TANWIR vs THE STATE OF BIHAR	MD MUSOWIR SHADAB AKHTER	NIRMAL KUMAR SINHA
26.	CR. MISC./32101/2025 363,366A,34 R.BAIL- 1	1	LAW KUSH SAHANI @ LAVKUSH KUMAR @ LAVKUSH SAHNI @ LAKUSH KUMAR vs THE STATE OF BIHAR AND ANR	MANJEET KUMAR MISHRA SAMA AKHTAR	HUMAYOU AHMAD KHAN MD. WALIUR RAHMAN
27.	CR. MISC./32138/2025 309(4), R.BAIL-1	1	ROHIT YADAV @ ROHIT KR. YADAV vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA VIKASH KUMAR NIGAM	ANIL KUMAR
28.	CR. MISC./32140/2025 20(b)(ii)(c),22(c) R.BAIL-1	1	CHANDAN KUMAR BISWAS vs THE STATE OF BIHAR	MUKESH KUMAR RANA	NIRMALA KUMARI
29.	CR. MISC./32141/2025 399,402,414, R.BAIL- 1	1	ANGAD MISHRA vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	MD. MUSHTAQUE ALAM
30.	CR. MISC./32406/2025 309(4),310(2)(5)(R.BAIL-1 Same ps: CR. MISC/34326/2025 CR. MISC/34754/2025 CR. MISC/35790/2025	1	GRIJESH @ BULETAN @ GRIJESH KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR RAJIV RANJAN SINGH	KUMAR VEERENDRA NARAYAN
With 30.1	CR. MISC./34326/2025 R.BAIL-1	1	KUNDAN PRASAD vs THE STATE OF BIHAR	ANIL KUMAR SAXENA	UPENDRA KUMAR
With 30.2	CR. MISC./34754/2025 R.BAIL-1	1	SHAILESH KUMAR @ SUGGI vs THE STATE OF BIHAR	SAMEER DARSHAN ANURADHA KUMARI SUJATA SINHA BIRENDRA PRASAD SHALU SINHA	MD. ASLAM ANSARI

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With 30.3	CR. MISC./35790/2025 R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	ANAND KUMAR OJHA BACHAN JEE OJHA	CHOUBEY JAWAHAR
31.	CR. MISC./33267/2025 140(2),61(2) R.BAIL-1	1	RAMESH KUMAR vs THE STATE OF BIHAR	NAWAL KISHOR PRASAD	RENU KUMARI
32.	CR. MISC./33419/2025 303(2), R.BAIL-1 Same ps: CR. MISC/35270/2025	1	OM BABU @ OMBABU vs THE STATE OF BIHAR	KUMAR PRABHAKAR	HARENDRA PRASAD
With 32.1	CR. MISC./35270/2025 R.BAIL-1	1	MANISH KUMAR vs THE STATE OF BIHAR	HANS LAL KUMAR	MURLI DHAR
33.	CR. MISC./33574/2025 115,118(1),352,35 R.BAIL-1	1	RAKESH RAM vs THE STATE OF BIHAR	ALOK KUMAR ALOK NEHA KUMARI VIVEK KUMAR PANDEY ARCHANA KUMARI	BRAJENDRA NATH PANDEY HEMANT KUMAR
MATTER -2					
34.	CR. MISC./32736/2025 318(4),352,109(1) R.BAIL-1	1	RAHUL PANDEY@RAHUL KUMAR PANDEY@ADITYA PANDEY@ADITYA KUMAR PANDEY@RAMU PANDEY@RAMU KUMAR PANDEY vs THE STATE OF BIHAR	RAM ADYA SINGH SHAILESH KUMAR RAM ADYA SINGH	DR. AJEET KUMAR
35.	CR. MISC./32741/2025 302,34 R.BAIL-1	1	RANJAN PASWAN vs THE STATE OF BIHAR	MUNISH KUMAR SHITANSHU SHEKHAR KUMAR GAURAV KUMAR SUDHANSHU SHEKHAR KUMAR MUNNA RAJ MINAKSHI KUMARI	BINOD KUMAR
36.	CR. MISC./32744/2025 318(4),303(2),336 R.BAIL-1	1	RAJU KUMAR BHARTI @ RAJU BHARTI vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA SUMIT JHA	SHAIENDRA KUMAR SINGH RANJAY KUMAR
37.	CR. MISC./32748/2025 25(1-b)a,26, R.BAIL-1	1	RAM EKVAL KUMAR PASWAN @ RAM EKBAL KUMAR PASWAN @ RAM EKBAL KR PASWAN vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	ANANT KUMAR 1
38.	CR. MISC./32759/2025 191(1),191(2),190 R.BAIL-1	1	SUSHILA DEVI vs THE STATE OF BIHAR	MANOJ KUMAR SINGH ABHAY KUMAR PANDEY	MD. ANZARUL HAQUE SAHARA
39.	CR. MISC./32770/2025 3,4,5,7 R.BAIL-1 Same ps: CR. MISC/33378/2025	1	SULEKHA KUMARI vs THE STATE OF BIHAR	SARVOTTAM KUMAR ASMITA BHARTI	DASHRATH MEHTA
With 39.1	CR. MISC./33378/2025 R.BAIL-1	1	RAJU KUMAR vs THE STATE OF BIHAR	NIRAJ KUMAR	JITENDRA KUMAR SINGH
40.	CR. MISC./32778/2025 317(5), R.BAIL-1	1	ANIL KUMAR @ ANIL BHAGAT vs THE STATE OF BIHAR	SWATI PARMAR	SUCHETA YADAV
41.	CR. MISC./32782/2025 376,341,323,34, R.BAIL-1	1	REHAN @ REHAN ALAM vs THE STATE OF BIHAR	DIWAKAR SINHA RAVISH MISHRA	KUMAR RANJIT RANJAN
42.	CR. MISC./32789/2025 126(2),115(2),109 R.BAIL-1	1	SUMIT KUMAR YADAV @ NIKKU vs THE STATE OF BIHAR	ASHOK KUMAR NO.6	RAM ANURAG SINGH
43.	CR. MISC./32798/2025 18,20,22, R.BAIL-1	1	VIFAN SINGH BHOKTA @ BIFAN SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	UDAY PRATAP SINGH
44.	CR. MISC./32799/2025 30(a),32(3), R.BAIL-1	1	SANJAY AND ANR vs THE STATE OF BIHAR	BHAVESH KUMAR	BHARAT LAL

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45.	CR. MISC./32802/2025 30(a),32(3), R.BAIL-1	1	BINIT KUMAR vs THE STATE OF BIHAR	RAGHAV PRASAD URMILA KUMARI CHANDRA SHEKHAR GUN SAGAR MAHTO	RABINDRA KUMAR
46.	CR. MISC./32808/2025 137,140(3),140(1) R.BAIL-1 Same ps: CR. MISC/34781/2025	1	KUNDAN KUMAR @ DHIRAJ KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	ANUJ KUMAR SHRIVASTAVA
With 46.1	CR. MISC./34781/2025 R.BAIL-1	1	BINOD PRASAD vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH MD. IFTEKHAR MAHMOOD HEMANT KUMAR SHARAN AMARDEEP LOKPRIYA	
47.	CR. MISC./32813/2025 274,275,123,110, R.BAIL-1	1	SHUDHU SAHANI @ MAINEJAR SAHANI vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	ASHA KUMARI
48.	CR. MISC./32820/2025 103(1),61(2),238, R.BAIL-1	1	KUNDAN CHAUDHARY @ KUNDAN KUMAR vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	RAM SUMIRAN RAI
49.	CR. MISC./32823/2025 30(a),41, R.BAIL-1 Same ps: CR. MISC/35699/2025	1	KAJU YADAV vs THE STATE OF BIHAR	SHANKAR KUMAR	SANGEETA SHARMA
With 49.1	CR. MISC./35699/2025 R.BAIL-1	1	NAVLESH KUMAR @ NAVLESH YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SHWETA PRIYA	MADHURA NAND JHA
50.	CR. MISC./32840/2025 308(2),308(5), R.BAIL-1	1	RANDHIR KUMAR vs THE STATE OF BIHAR	LALITESHWAR PRASAD SHARMA BIPU SHARMA	SATYA NAND SHUKLA
51.	CR. MISC./32846/2025 8,20(b)(ii)(c), R.BAIL- 1 Same ps: CR. MISC/34046/2025	1	DIPEN PASWAN @ DIPEN KUMAR PASWAN @ DIPESH PASWAN @ DIPESH KUMAR PASWAN vs THE STATE OF BIHAR	ARVIND KUMAR	CHANDRA BHUSHAN PRASAD
With 51.1	CR. MISC./34046/2025 R.BAIL-1	1	BHOLANAND PASWAN @ BHOLAN PASWAN @ BHOLAN KUMAR PASWAN vs THE STATE OF BIHAR	GOPAL KUMAR JHA	BHANU PRATAP SINGH
52.	CR. MISC./32850/2025 30(a),32,36,41, R.BAIL-1	1	SATYENDRA KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR RAM PRAWESH SHARMA	TAPESHWAR SHARMA
53.	CR. MISC./32857/2025 394, R.BAIL-1	1	DINESH PASWAN vs THE STATE OF BIHAR	BACHAN JEE OJHA DAIZY KUMARI	CHANDRA SEN PRASAD SINGH
54.	CR. MISC./32865/2025 109, R.BAIL-1	1	NITISH KUMAR @ NITESH KUMAR @ DEEPAK KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA AMRESH KUMAR RABINDRA KUMAR	ADITYA NARAYAN SINGH.1
55.	CR. MISC./32866/2025 364,120(B),34, R.BAIL-1	1	MUKESH KUMAR SINGH @ MUKESH KUMAR AND ANR vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR KAJOL KUMARI	RAM SUMIRAN RAI
56.	CR. MISC./32874/2025 126(2),115(2),118 R.BAIL-1 Same ps: CR. MISC/35157/2025	1	UPENDRA RAUT vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	MD. ATAUR RAHMAN
With 56.1	CR. MISC./35157/2025 R.BAIL-1	1	SIKINDAR RAUT @ SIKANDAR RAUT @ SIKENDRA RAUT vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	RAMESH CHANDRA
57.	CR. MISC./32876/2025 457,380,411,34, R.BAIL-1	1	TULLU KUMAR @ TULO vs THE STATE OF BIHAR	RANDHIR KUMAR NO 1	RAM SEVAK CHOUDHARY

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58.	CR. MISC./32878/2025 310(4),310(5),111 R.BAIL-1 Same ps: CR. MISC/35765/2025	1	MD. USHMAAN vs THE STATE OF BIHAR	AMRITANSHU DANGI MD. AATIF IQBAL	PARMANAND KUMAR
With 58.1	CR. MISC./35765/2025 R.BAIL-1	1	MD. IMTEYAJ @ FULTUN vs THE STATE OF BIHAR	SANJAY KUMAR SINHA	SHARDA KUMARI
59.	CR. MISC./32883/2025 30(a), R.BAIL-1	1	ANAND KUMAR THAKUR @ ANAND KUMAR vs THE STATE OF BIHAR	DHEERAJ KUMAR	ASHA KUMARI
60.	CR. MISC./32888/2025 317(5),3(5), R.BAIL-1	1	DEWENDRA KUMAR @ DAWENDRA KUMAR AND ANR vs THE STATE OF BIHAR	BAIJNATH SAH	RAMCHANDRA SAHNI
61.	CR. MISC./32891/2025 140(3),140(1),3(5) R.BAIL-1	1	MD. NABIB vs THE STATE OF BIHAR	ARUN THAKUR BRAJESH SINGH MD. ANWAR TOOBA HERA	GULNAR BEGUM
62.	CR. MISC./32892/2025 126(2),118(1),109 R.BAIL-1	1	RAMAN YADAV vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	MD. FAHIMUDDIN
63.	CR. MISC./32896/2025 103(1),80,3(5) R.BAIL-1	1	NADIR @ MD NADIR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	RITA VERMA
64.	CR. MISC./32900/2025 30(a) R.BAIL-1	1	YESH KUMAR vs THE STATE OF BIHAR AND ANR	RAKI ALAM BIJENDRA KUMAR SUNIL KUMAR NO.III	SHARDA KUMARI
65.	CR. MISC./33080/2025 126(2),115(2),118 R.BAIL-1	1	UPPA DAS @ UMA DAS vs THE STATE OF BIHAR	MUKESH KUMAR RANA	NIRMALA KUMARI
66.	CR. MISC./33083/2025 356,379,307,411 R.BAIL-1	1	ARVIND KUMAR @ CHHOTU vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	AJAY KUMAR JHA
67.	CR. MISC./33087/2025 498A,323,324,379, R.BAIL-1	1	MUSHKAN MOHIT @ MUSKAN MOHIT vs THE STATE OF BIHAR AND ANR	AJAY MUKHERJEE GANESH SHARMA VIKASH KUMAR NIGAM	DR. KUMAR UDAY PRATAP
68.	CR. MISC./33092/2025 103(1),3(5) R.BAIL-1	1	SATENDRA GIRI vs THE STATE OF BIHAR	RAGHAV PRASAD URMILA KUMARI CHANDRA SHEKHAR GUN SAGAR MAHTO	GAURI SHANKAR GUPTA
69.	CR. MISC./33098/2025 281,125, R.BAIL-1	1	SAJID ANWAR vs THE STATE OF BIHAR	ARVIND KUMAR	UDAY CHAND PRASAD
70.	CR. MISC./33108/2025 483 and 484 R.BAIL-1	1	UTTAM KUMAR @ RAJU KUMAR @ RAJ KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH SATYENDRA PRASAD SINGH	ARUN KUMAR SINGH
71.	CR. MISC./33110/2025 147,148,323,504,3 R.BAIL-1	1	RAJU YADAV @ RAJU KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	GANESH PRASAD SINGH
72.	CR. MISC./33117/2025 30A,56B R.BAIL-1	1	SUMIT KUMAR AND ANR vs THE STATE OF BIHAR	RAM JIBAN PD SINGH	NIRMALA KUMARI
73.	CR. MISC./33121/2025 316(2),318(4),61(R.BAIL-1 Same ps: CR. MISC/33782/2025 CR. MISC/35228/2025	1	DILKASH RAJA @ DILKASH RAZA vs THE STATE OF BIHAR	SAOBIYA MUSHTAQUE MD. ANISUR RAHMAN	MRITUNJAY KUMAR NIRALA
With 73.1	CR. MISC./33782/2025 R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	VIJAYA LAXMI SRIVASTAWA MUSKAN SINGH RUBY	LALAN KUMAR

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With 73.2	CR. MISC./35228/2025 R.BAIL-1	1 AKHILESH KUMAR vs THE STATE OF BIHAR	HASNAIN HAIDER ARSHAD ALAM AZHAR HUSSAIN	ARUN KUMAR
MATTER -3				
74.	CR. MISC./33570/2025 304B,34, R.BAIL-1	1 MOHAMMAD SHAHID ANWAR vs THE STATE OF BIHAR	ALEXANDER ASHOK JAWED AKHTAR	ARUN KUMAR SINGH SAYED IMRAN GHANI MD. FAHAR IMRAN MAHESH KUMAR NAZIA SHABAH YOHAIB RAZA SHAHNAWAZ KHAN
75.	CR. MISC./33577/2025 30(a) R.BAIL-1	1 AJIT KUMAR THAKUR vs THE STATE OF BIHAR	ABHAY KUMAR	ARUN KUMAR SINGH
76.	CR. MISC./33581/2025 399,402, R.BAIL-1	1 RAJA KUMAR vs THE STATE OF BIHAR	PRATIK	NAGENDRA PRASAD
77.	CR. MISC./33584/2025 137(2),140(1),61(R.BAIL-1	1 RAM BHAWAN KUMAR vs THE STATE OF BIHAR	ALLAMA ABDUL QUADIR JAMAL FARIDI HAFIZ SHAHBAZ ARIF	AJAY KUMAR JHA MAYANK BILOCHAN
78.	CR. MISC./33586/2025 304B,34, R.BAIL-1	1 AKHILESH KUMAR vs THE STATE OF BIHAR	VASANT VIKAS SAROJ KUMAR	RAM BILASH ROY RAMAN
79.	CR. MISC./33587/2025 30(a),32(3), R.BAIL-1 Same ps: CR. MISC/35690/2025	1 SUMAN KUMAR AND ANR vs THE STATE OF BIHAR	RAJ KUMAR PRATIK KUMAR RAJNISH KUMAR	UMA SHANKAR PRASAD SINGH
80.	CR. MISC./33589/2025 30(a) R.BAIL-1	1 ARUN KUMAR JHA @ FULLBABU JHA vs THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA SNEHIL KUMAR UPENDRA YADAV SANJAY SINGH GHANSHYAM	MUKESH KUMAR SINGH
81.	CR. MISC./33591/2025 103(1), R.BAIL-1	1 AKASH KUMAR @ AKASH YADAV vs THE STATE OF BIHAR	RAJESH KUMAR SINGH VINAY KUMAR MISHRA	MD. ATAUR RAHMAN
82.	CR. MISC./33592/2025 303(2),317(2),111 R.BAIL-1	1 ABHISHEK YADAV AND ANR vs THE STATE OF BIHAR AND ANR	NILENDU KUMAR CHOUDHARY	MADHURI LATA NARESH DIKSHIT NARESH DIKSHIT
83.	CR. MISC./33595/2025 30(a), R.BAIL-1	1 MRITUNJAY KUMAR vs THE STATE OF BIHAR	SANJIV KUMAR	SATYENDRA NARAYAN SINGH
84.	CR. MISC./33600/2025 30(a), R.BAIL-1	1 RAJESH PASWAN vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	RAJENDRA PRASAD NAT
85.	CR. MISC./33604/2025 137(2),96 R.BAIL-1	1 RAJESH KUMAR @ RAJESH KUMAR SAU vs THE STATE OF BIHAR	MAHESH KUMAR INDRAJIT KUMAR	SATYENDRA PRASAD
86.	CR. MISC./33605/2025 118(1),109,61(2), R.BAIL-1	1 MAKSUD ALAM @ MAKSUD vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR PRATIK KUMAR	AJAY KUMAR NO. 2
87.	CR. MISC./33607/2025 30A R.BAIL-1	1 RAMJEE CHAUDHARY vs THE STATE OF BIHAR	ASHOK SINGH ABHISHEK KUMAR SINGH	SANJAY KUMAR
88.	CR. MISC./33608/2025 419,420,467,468,1 R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	SHYAMESHWAR DAYAL
89.	CR. MISC./33609/2025 365,364,302,120B, R.BAIL-1	1 SUSHIL KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH SANDIP KUMAR	SHARDA KUMARI
90.	CR. MISC./33611/2025 302,379,34, R.BAIL-1	1 PRAMOD MANDAL vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR PRANSHU	SATYA NAND SHUKLA

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91.	CR. MISC./33612/2025 30A,32(3),41(1)(2) R.BAIL-1	1	SUNIL KUMAR AND ANR vs THE STATE OF BIHAR	ANISH KUMAR	MEENA SINGH
92.	CR. MISC./33613/2025 80,3(5) R.BAIL-1	1	PRABHAT RANJAN vs THE STATE OF BIHAR	BHUBNESHWAR PRASAD PAWAN KUMAR	SATYENDRA PRASAD
93.	CR. MISC./33614/2025 30(a) R.BAIL-1	1	PRAKASH CHAUDHARY vs THE STATE OF BIHAR	SANJEEV KUMAR	SHAHEEN BEGUM
94.	CR. MISC./33615/2025 30(a) R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	DR.MRITYUNJAYA KR.GAUTAM
95.	CR. MISC./33616/2025 341,323,307,354,4 R.BAIL-1	1	MUNNA KUMAR @ MUNNA PASWAN AND ANR vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA GOPAL KRISHNA NISHANT SHUBHAM KUMAR	RAM NARESH RAY
96.	CR. MISC./33621/2025 30(a) R.BAIL-1	1	SANTOSH KUMAR vs THE STATE OF BIHAR	MADHURESH SINGH DIPAK KUMAR	SUCHETA YADAV
97.	CR. MISC./33627/2025 30(a),32(3),56(b) R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	MITHILESH KUMAR ANIL KUMAR JAY GUNJAN	AKSHAY LAL PANDIT
98.	CR. MISC./33631/2025 109,118(2),127,19 R.BAIL-1	1	PRAMOD SINGH @ PRAMODH SINGH vs THE STATE OF BIHAR	KANUPRIYA SINGH ABHISHEK ANAND	JAGDHAR PRASAD
99.	CR. MISC./33634/2025 30A R.BAIL-1	1	DHARMENDRA RAI vs THE STATE OF BIHAR	MRITUNJAY KUMAR	NAND KUMAR
100.	CR. MISC./33636/2025 30(a) R.BAIL-1	1	MUKESH MEHTA @ MUKESH KUMAR MEHTA vs THE STATE OF BIHAR	KAMAL KISHORE SINGH KUMAR AMAN ANIL KUMAR	SATYENDRA NARAYAN SINGH
101.	CR. MISC./33637/2025 30(a) R.BAIL-1	1	CHANDAN CHAUHAN vs THE STATE OF BIHAR	BINDU KUMARI SHREEKANT	PARMANAND KUMAR
102.	CR. MISC./33641/2025 110 R.BAIL-1	1	SUKESH KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR MUKUL KUMAR UTSAV KUMAR MILI KUMARI	RAM PRIYA SHARAN SINGH
103.	CR. MISC./33645/2025 30(a) R.BAIL-1	1	VIJAY KUMAR PRASAD @ SHEDHI vs THE STATE OF BIHAR	SUSHANT SRIVASTAVA SANCHAY SRIVASTAVA RAVI PRAKASH ASHISH KUMAR PALIT	NITYANAND
104.	CR. MISC./33646/2025 30(a),32(3), R.BAIL-1	1	PIYUSH JHA @ PIYUSH KUMAR @ CHHOTU @ CHHOTU JHA @ GULLI vs THE STATE OF BIHAR	SAKET KUMAR MAN MOHAN MURARI	DR. AJEET KUMAR
105.	CR. MISC./33647/2025 274,275,3(5), R.BAIL- 1 Same ps: CR. MISC/34336/2025	1	NITISH KUMAR @ NITESH KUMAR vs THE STATE OF BIHAR	MD SOBAN ASGHAR ASHAD	GULNAR BEGUM
106.	CR. MISC./33648/2025 126(2),115(2),137 R.BAIL-1	1	AMIT SINGH @ MONU SINGH AND ANR vs THE STATE OF BIHAR	PRIYADARSHNI KUMARI DHARAMVEER	ANITA KUMARI
107.	CR. MISC./33649/2025 127(1),115(2),109 R.BAIL-1	1	SATENDRA SAH @ SATYENDRA SAH vs THE STATE OF BIHAR	RAJANI KANT SINGH	ANUJ KUMAR SHRIVASTAVA
108.	CR. MISC./33654/2025 126(2),127(2),115 R.BAIL-1	1	ABDHESH KUMAR @ AWADHESH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR NO.6	RAJENDRA NATH JHA
109.	CR. MISC./33655/2025 126(2),115(2),64, R.BAIL-1	1	ABHISHEK KUMAR@ABHISHEK KUMAR SINGH vs THE STATE OF BIHAR	GIRISH CHANDRA JHA ASHISH	ANUJ KUMAR SHRIVASTAVA

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110. CR. MISC./33657/2025 341,448,323,376,5 R.BAIL-1	1 MAHADEO KUMAR vs THE STATE OF BIHAR	CHANDRA BHUSHAN DAS SATYA NAND SHUKLA	
111. CR. MISC./33658/2025 309(4) R.BAIL-1	1 VIPUL SINGH vs THE STATE OF BIHAR	PRIYESH KUMAR	UDAY PRATAP SINGH
112. CR. MISC./33659/2025 111,317(4) R.BAIL-1	1 DEEPAK KUMAR vs THE STATE OF BIHAR	SHIVENDRA PRASAD	BHARAT BHUSHAN
113. CR. MISC./33660/2025 30(a), R.BAIL-1	1 DINESH HANSDA vs THE STATE OF BIHAR	SANJU SINGH	KHURSHID ANWAR
114. CR. MISC./33662/2025 392, R.BAIL-1	1 KAUSHAL KUMAR SINGH vs THE STATE OF BIHAR	VASANT VIKAS SAROJ KUMAR	AMITESH KUMAR
115. CR. MISC./33664/2025 103(1),238,3(5), R.BAIL-1	1 AJAD ALI vs THE STATE OF BIHAR	RAJ KUMAR PRATIK KUMAR RAJNISH KUMAR	SHAHABUDDIN AZEEM @ S. AZEEM
116. CR. MISC./33665/2025 8C,20(b)(ii)(B),2 R.BAIL-1 Same ps: CR. MISC/35454/2025	1 DIWAKAR KUMAR vs THE STATE OF BIHAR	MD FAZLE KARIM MADHUMITA SINGH	SANJAY KUMAR SINGH
117. CR. MISC./33668/2025 304,110,105,3(5), R.BAIL-1	1 NIKHIL KUMAR @ KARAN KUMAR @ NIKHIL vs THE STATE OF BIHAR	KAMLESH PRASAD YADAV SALONI SARAN	SYED MOJIBUR RAHMAN
118. CR. MISC./33669/2025 304B,34, R.BAIL-1	1 VIVEK YADAV @ VIVEK KUMAR vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEEP KUMAR	UDAY PRATAP SINGH
119. CR. MISC./33670/2025 191(2),191(3),190 R.BAIL-1	1 ASARFI MAHATO @ ASARFI DHANGAR vs THE STATE OF BIHAR	UMESH KUMAR GUPTA	MD. FAHIMUDDIN
120. CR. MISC./33675/2025 30(a) R.BAIL-1	1 VICKY KUMAR @ VICKY SAH @ VIKKEE KUMAR vs THE STATE OF BIHAR	RANJANA SRIVASTAVA	DINESH SINGH
121. CR. MISC./33677/2025 30A R.BAIL-1	1 GULSHAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	NITYA NAND TIWARY
122. CR. MISC./33678/2025 103(1),3(5), R.BAIL-1	1 DUSIYA DEVI @ DHUSIYA KUMARI vs THE STATE OF BIHAR	MUKESH KUMAR RANA	NAVIN KUMAR PANDEY
123. CR. MISC./33681/2025 8,20(b),20(ii)(c) R.BAIL-1	1 SIKEN MUKHIYA vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	UDAY PRATAP SINGH
124. CR. MISC./33682/2025 64(1) R.BAIL-1	1 MUKESH KUMAR MANDAL @ MUKESH KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH SUMIT KUMAR BHAGAT	SHAILENDRA KUMAR
125. CR. MISC./33683/2025 30(a), R.BAIL-1	1 PRAMOD SINGH @ PRAMOD KUMAR SINGH vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	MITHLESH KUMAR KHARE
126. CR. MISC./33690/2025 317(5),338,340(2) R.BAIL-1	1 CHHOTU KUMAR vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY	RAM NARESH RAY
127. CR. MISC./33691/2025 376,34, R.BAIL-1	1 RAJU PASWAN vs THE STATE OF BIHAR AND ANR	AKSHANSH SHANKER ABHAY SHANKAR SINGH BARUN KUMAR SINGH	BRAJENDRA NATH PANDEY
128. CR. MISC./33692/2025 304B,120B,34, R.BAIL-1	1 LILAVATI DEVI vs THE STATE OF BIHAR	NAGENDRA UPADHYAY GOPAL KRISHNA NISHANT SHUBHAM KUMAR MAYA SHANKAR MISHRA	RAM NARESH RAY

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129.	CR. MISC./33696/2025 30(a) R.BAIL-1	1	RAMA KUMAR vs THE STATE OF BIHAR	MANISH KUMAR SINGH	AWADHESH KUMAR SINGH
130.	CR. MISC./33697/2025 126(2),352,351(2) R.BAIL-1	1	VIKRAM KUMAR @ VIKASH @ VIKASH vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	RAJENDRA SINGH
131.	CR. MISC./33700/2025 30(a) R.BAIL-1	1	SHANKAR YADAV vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY	PUSHPA SINHA
132.	CR. MISC./34336/2025 274,275,3(5) R.BAIL- 1 Same ps: CR. MISC/33647/2025	1	PRABHASH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR JHA ASHISH KUMAR PALIT	RAJIV NAYAN
133.	CR. MISC./35454/2025 8(c),20(b)(ii)(b) R.BAIL-1 Same ps: CR. MISC/33665/2025	1	RAMAN KUMAR vs THE STATE OF BIHAR	RASIKA JYOTI SINGH JANMEJAY GIRIDHAR PRITI	DR. KUMAR UDAY PRATAP
134.	CR. MISC./35690/2025 30(a),32(3) R.BAIL-1 Same ps: CR. MISC/33587/2025	1	ROSHAN KUMAR vs THE STATE OF BIHAR	BRAJESH PRASAD GUPTA	BHARAT LAL
<u>FOR ADMISSION</u>					
135.	CR. MISC./85459/2024 3,4, R.BAIL-1	4	GAJENDRA RAI @ GAJENDRA KUMAR vs THE STATE OF BIHAR	SHANKAR PRASAD ROY VINAY KUMAR MISHRA	ASHA DEVI
136.	CR. MISC./85465/2024 302,201,34, R.BAIL-1	2	NIRAJ JHA @ RISHI JHA vs THE STATE OF BIHAR	RATNESHWAR PRASAD NITU KUMARI YOGENDRA KUMAR SINGH	MANOJ KUMAR SANTOSH KUMAR MD. MOBASSAR ALI SINGH
137.	CR. MISC./85853/2024 27 R.BAIL-1	3	SUNIL MANDAL vs THE STATE OF BIHAR	RAJ KUMAR SARVOTTAM KUMAR	KUMAR VEERENDRA NARAYAN
138.	CR. MISC./86065/2024 366A,34 R.BAIL-1	2	SUJEET KUMAR @ GURUCHARAN vs THE STATE OF BIHAR	SANJEEV KUMAR MD. DILSHAD ALAM SITESH KASHYAP	UPENDRA KUMAR
139.	CR. MISC./86335/2024 4,6, R.BAIL-1	2	ABHINASH KUMAR @ AVINASH KUMAR vs THE STATE OF BIHAR AND ANR	ASHUTOSH TRIPATHY	RAM SUMIRAN RAI
140.	CR. MISC./86356/2024 4, R.BAIL-1	2	RAVI KUMAR vs THE STATE OF BIHAR AND ANR	MILIND KUMAR MISHRA YOGENDRA TIWARI	SANJAY KUMAR TIWARY
141.	CR. MISC./86443/2024 4,8 R.BAIL-1	2	BASU MAHTO vs THE STATE OF BIHAR AND ANR	MD. WALIUR RAHMAN SHAKIL AHMAD KHAN	SYED EHTESHAMUDDIN
142.	CR. MISC./86445/2024 67,67(A), R.BAIL-1	2	KESHAV KUMAR @ ANKIT KUMAR vs THE STATE OF BIHAR AND ANR	NEERAJ KUMAR ALIAS SANIDH CHITRAGUPTA RAVI SHANKAR PATHAK	MD. SHAKIR AHMAD
143.	CR. MISC./86496/2024 17 R.BAIL-1 Same ps: CR. MISC/88152/2024	3	MITHLESH RAI @ MITHLESH RAY vs THE STATE OF BIHAR	SHASHANK SHEKHAR MUKUL KUMAR UTSAV KUMAR	BINOD KUMAR
144.	CR. MISC./86505/2024 139,96,140(4) R.BAIL-1	2	SANTOSH SAH vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1 NITISH KUMAR	NAVIN KUMAR PANDEY
145.	CR. MISC./86840/2024 304(B),34 R.BAIL-1	5	BHIM SARDAR vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	RAMCHANDRA SAHNI
146.	CR. MISC./87048/2024 8(c),21(c) R.BAIL-1 Same ps: CR. MISC/5101/2025	3	NARENDRA KUMAR SINGH @ NARENDRA KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH SAKSHI DEEP	SANJAY KUMAR SINGH

PATNA HIGH COURT		84	Monday 26th May, 2025		
Hon'ble Mr. Justice Sourendra Pandey					
147.	CR. MISC./87453/2024 316(2),318(4) R.BAIL-1	4	SATYA PRAKASH @ SATYA PRAKASH PANDEY @ BITTU vs THE STATE OF BIHAR	CHANDRA SHEKHAR SHARMA	MD. FAHIMUDDIN SANJEEV RANJAN
148.	CR. MISC./87702/2024 302,34 R.BAIL-1	2	MUKESH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH SHYAMLI KUMARI RAM PRAVESH NATH TIWARI	AKSHAY LAL PANDIT MADHAV KUMAR NEHA KUMARI ABHINAV KUMAR MISHRA
149.	CR. MISC./87780/2024 302 R.BAIL-1	2	MD. REHAN vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	AWADHESH KUMAR SINGH
150.	CR. MISC./88152/2024 17, R.BAIL-1 Same ps: CR. MISC/86496/2024	3	JAMINDRA RAY @ JHAMINDRA RAY vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH CHAITANYA SWAROOP	RAM SEVAK CHOUDHARY
151.	CR. MISC./88448/2024 363,364 R.BAIL-1	3	VIKASH KUMAR @ VIKESH KUMAR @ VIKESH MANJHI vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	UDAY PRATAP SINGH
152.	CR. MISC./88818/2024 27 R.BAIL-1	3	RANJEET CHAUDHARY @ RANJIT CHAUDHARY vs THE STATE OF BIHAR	KANCHAN KUMARI GOPESH RAJ	BINOD KUMAR
153.	CR. MISC./89163/2024 4,6,8,12, R.BAIL-1	4	MANNU KUMAR vs THE STATE OF BIHAR AND ANR	RUDRA DEO BINDESHWAR PRASAD SINGH SHASHIKANT KUMAR ABHAY KUMAR	ASHOK KUMAR SINGH
154.	CR. MISC./89214/2024 120B,302,201 R.BAIL-1	3	RANA RAI vs THE STATE OF BIHAR	ANIL KUMAR	SHAILENDRA KUMAR SINGH
155.	CR. MISC./89486/2024 103(1),238 R.BAIL-1	3	VIVEK KUMAR vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	UDAY PRATAP SINGH
156.	CR. MISC./89600/2024 302,304(B),34 R.BAIL-1	3	GYANTI DEVI @ GYANPATI DEVI vs THE STATE OF BIHAR	MUKUL KUMARI USHA KUMARI	BINOD KUMAR
157.	CR. MISC./89653/2024 304,304A,274,284, R.BAIL-1	3	PANKAJ KUMAR YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	RAJ KISHOR SINGH
158.	CR. MISC./89683/2024 366A,363,34, R.BAIL-1	2	TUNTUN SINGH @ ANIL KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	MD. ASLAM ANSARI
159.	CR. MISC./89732/2024 8,17 R.BAIL-1	3	MD MASLAM @ MASLAM vs THE STATE OF BIHAR AND ANR	RUPA KUMARI YUGAL KISHORE	SATYENDRA NARAYAN SINGH MAJID MAHBOOB KHAN
160.	CR. MISC./90137/2024 363,366(A) R.BAIL-1	4	SANJAY RAJAK vs THE STATE OF BIHAR AND ANR	ANISH KUMAR	SHARDA KUMARI
161.	CR. MISC./90231/2024 147,148,149,341,4 R.BAIL-1	3	SURATIYA DEVI @ SURAT DEVI AND ANR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	SANJAY KUMAR PANDEY VIJAY SHANKAR SHRIVASTAVA NISHA VERMA
162.	CR. MISC./145/2025 147,341,323,324,3 R.BAIL-1	4	DEVI YADAV vs THE STATE OF BIHAR	KUMARI PALLAVI MANOJ KUMAR PANDEY RAM NARESH SINGH ANIL KUMAR SHAMBHU SHARAN SHARMA	MD. MUSHTAQUE ALAM SURAJ KUMAR VIVEK BHUSAN
163.	CR. MISC./255/2025 80(2),3(5), R.BAIL-1	4	KHUSHBUR RAHMAN @ KHUSHBUR ALAM @ KHSBUR vs THE STATE OF BIHAR	MRIGENDRA KUMAR KUSUM KUMARI	TARUN PRASAD MANDAL ANAND PRAKASH PRASHANT KUMAR UMESH KUMAR YADAV SUDAMA KUMAR
164.	CR. MISC./1030/2025 379,419,420, R.BAIL-1	4	MANGRU PASWAN @ MANGARU PASWAN vs THE STATE OF BIHAR AND ANR	RABIA GULNAZ ADITYA KUMAR	SHAHABUDDIN AZEEM @ S. AZEEM

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165.	CR. MISC./3461/2025 123,105,110,61(2) R.BAIL-1	3	RANI KUNWAR @ RANI DEVI vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH SAROJ KUMAR CHOUDHARY DEWANAND TIWARI	LALAN KUMAR
166.	CR. MISC./4835/2025 21(b),22 R.BAIL-1	4	DIPAK RAI vs THE STATE OF BIHAR	MILI KUMARI	MADHURA NAND JHA
167.	CR. MISC./5004/2025 137(2),96,64, R.BAIL-1	4	RAHUL KUMAR PRASAD vs THE STATE OF BIHAR AND ANR	SUJEET KUMAR	UMESHANAND PANDIT
168.	CR. MISC./5014/2025 4,6,10 R.BAIL-1	4	RANGESH KUMAR vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR PRANSHU	MD. ANZARUL HAQUE SAHARA
169.	CR. MISC./5101/2025 8(c),21(c) R.BAIL-1 Same ps: CR. MISC/87048/2024	3	PANKAJ KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR MISHRA ARVIND KUMAR	SATYA NAND SHUKLA
170.	CR. MISC./5404/2025 376,506,34 R.BAIL-1	6	RAHUL SAHANI @ RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY KRISHNA KANT PANDEY AMIT KUMAR PANDEY	BINOD KUMAR
171.	CR. MISC./7454/2025 126(2),115(2),329 R.BAIL-1	5	SURAJ KUMAR vs THE STATE OF BIHAR AND ANR	PRITISH KUMAR LAL	VINOD SHANKER MODI
172.	CR. MISC./7630/2025 64,69,352, R.BAIL-1	4	RISHAM ANAND @ MONU vs THE STATE OF BIHAR	MAN MOHAN KUMAR	SHYAMESHWAR DAYAL PANKAJ KUMAR NIRANJAN KUMAR
173.	CR. MISC./10099/2025 363,366A, R.BAIL-1	2	SUKMA DEVI vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	SANJAY KUMAR
174.	CR. MISC./13833/2025 21(b),22(b),25,29 R.BAIL-1	3	MITHUN KUMAR vs THE STATE OF BIHAR	MADHAV JHA KANCHAN JHA	MEENA SINGH
175.	CR. MISC./15364/2025 8,20(b)(ii)(c),25 R.BAIL-1	5	SUJEET KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR UDAY KUMAR SINGH	PAWAN KUMAR CHAURASIA
176.	CR. MISC./16438/2025 302,120B,34 R.BAIL-1	3	MUKESH KUSHWAHA @ MUKESH BHAGAT @ MUKESH KUMAR KUSHWAHA vs THE STATE OF BIHAR	VYAS KUMAR MISHRA VISHWAJEET KUMAR MISHRA	MADHURA NAND JHA ASHOK KUMAR DIMPAL KUMARI
177.	CR. MISC./16588/2025 307,34,302,304B, R.BAIL-1	3	CHANDAN KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR RITWIK THAKUR	YOGENDRA KUMAR SINGH
178.	CR. MISC./22583/2025 328,302,379, R.BAIL-1	2	MAHESH KEWAT vs THE STATE OF BIHAR	SATISH KUMAR GAURI SHANKAR YADAV	CHANDRA SEN PRASAD SINGH
179.	CR. MISC./22616/2025 392, R.BAIL-1	2	CHHOTU KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	SANJAY KUMAR TIWARY
180.	CR. MISC./22625/2025 64,351(2),352,3(5) R.BAIL-1	3	MD. NASEEM vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	KALYAN SHANKAR VINAY KUMAR MISHRA PRABHAT RANJAN SINGH
(AT 11:00 A.M.)					
181.	CR. MISC./22638/2025 363,364,302,201, R.BAIL-1	2	BECHAN MANDAL @ BECHAN KUMAR @ BEACHAN MANDAL vs THE STATE OF BIHAR	SUMIT KUMAR BHAGAT KAMLESH KUMAR PATHAK	MOHAMMAD SUFYAN
182.	CR. MISC./22643/2025 25(1-B)a,26,35, R.BAIL-1	2	ANUJ KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PRANSHU PURUSHOTTAM KUMAR	AKSHAY LAL PANDIT
183.	CR. MISC./22661/2025 25(1-b)a,26 R.BAIL-1	2	RAM PRASAD YADAV @ LALAN JEE vs THE STATE OF BIHAR	KEDAR JHA	RENU KUMARI

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| 184. CR.
MISC./22670/2025
191(2),191(3),190
R.BAIL-1 | 2 PUJA KUMARI AND ORS
vs THE STATE OF BIHAR | DHANANJAY KUMAR
UPADHYAY | SADANAND PASWAN
LOKESH KUMAR SINGH |
| 185. CR.
MISC./22715/2025
126(2),117(2),118
R.BAIL-1 | 2 NATHUNI PASWAN
vs THE STATE OF BIHAR | HEMANT RAY
SHARAD KUMAR VERMA
SAGAR KUMAR | AJIT KUMAR |
| 186. CR.
MISC./22722/2025
302,34 R.BAIL-1 | 2 AMLESH KUMAR @ LALU @ LALAN
KUMAR
vs THE STATE OF BIHAR | RANJEET PATEL
SHIVENDRA KUMAR
SINHA
AVNISH KUMAR SINGH | MUKESH KUMAR SINGH |
| 187. CR.
MISC./22727/2025
80(2),3(5) R.BAIL-1 | 2 RAGHUNI PRASAD
vs THE STATE OF BIHAR AND ANR | AWADHESH KUMAR
SHASHI SHAWKAR SINGH | SUNIL KUMAR PANDEY |
| 188. CR.
MISC./30328/2025
87,351(2),3(5)
R.BAIL-1 | 2 ABHISHEK KUMAR @ VIKASH @
ABHISHEK ROY @ BUDHA RAY
vs THE STATE OF BIHAR | PURUSHOTAM SHARMA | MADAN KUMAR |
| 189. CR.
MISC./32003/2025
30(a), R.BAIL-1 | 2 SANJAY MANJHI
vs THE STATE OF BIHAR | RAM HRIDAY PRASAD
MARUTI KUMARI | AJAY KUMAR JHA |

(AT 11:00 A.M.)

FOR ADMISSION III

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| 190. CR. APP
(SJ)/614/2025
U/S 14 A(2) SC/ST
SC/ST ACT (RB)
Same ps:
CR. APP
(SJ)/639/2025 | 4 PRINCE KUMAR @ PRABHAKAR @
PRINCE KUMAR PRABHAKAR @
PRABHAKAR KUMAR
vs THE STATE OF BIHAR AND ANR | SHUBHESH PANDEY
VINIT KUMAR | BINAY KRISHNA
VINOD GAUTAM |
| With CR. APP
190.1 (SJ)/639/2025
U/S 14 A (2)
SC/STSC/ST ACT
(RB) | 4 SATRUDHAN KUMAR @ KALLU @
SATRUHAN
vs THE STATE OF BIHAR | HEMANT KUMAR | BINAY KRISHNA
VINOD GAUTAM |
| 191. CR. APP
(SJ)/637/2025
U/S 14 A (2) SC/S
SC/ST ACT (RB) | 2 AJAY RAM @ SHIBU RAM @ SHIV
KUMAR RAM
vs THE STATE OF BIHAR AND ANR | SHEO NANDAN PRASAD
RAJNISH KUMAR | BINAY KRISHNA |
| 192. CR. APP
(SJ)/1162/2025
U/S 14 A(2) SC/ST
SC/ST ACT (RB) | 2 MANJAY KUMAR
vs THE STATE OF BIHAR AND ANR | SADANAND ROY
SHASHI SHEKHAR SINGH
ANSHU KUMAR | BINAY KRISHNA
RAJANI KANT SINGH |

Monday the 26th May 2025
CENTENARY BUILDING
Court No. 110 (AT 08:30 A.M.)
Justice Smt. Soni Shrivastava

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
1.	CR. MISC./24662/2025 318(4),338,336(3) R.BAIL-1	1 ANUPAM KUMAR MISHRA vs THE STATE OF BIHAR THROUGH SUPERINTENDENT OF POLICE, ECONOMIC OFFENCES UNIT, PATNA AND ANR	SURYAKANT KUMAR PRAKASH CHANDRA JHA KUMARI ANJALI	MD. NAZIR ANSARI VISHWANATH PD. SINHA
2.	CR. MISC./24666/2025 304(B),504,506,34 R.BAIL-1	1 PINTU KUMAR BHAGAT vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	DAMODAR PRASAD TIWARY
3.	CR. MISC./24683/2025 147,148,341,323,3 R.BAIL-1	1 RAJESH SHARMA @ TOOFAN SHARMA @ TOOFAN vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH UTPAL KANT	MRITUNJAY KUMAR NIRALA
4.	CR. MISC./25016/2025 30(a),37(c),38(2) R.BAIL-1	1 MANTU RAM vs THE STATE OF BIHAR	SANTOSH KUMAR SHALINI MD. KHALID QURAISHI	SHAHABUDDIN AZEEM @ S. AZEEM
5.	CR. MISC./25208/2025 336,351(2),352, R.BAIL-1	2 SANDEEP KUMAR YADAV @ PRADEEP YADAV vs THE STATE OF BIHAR AND ANR	TRIBHUWAN NARAYAN	NARSINGH TANTI
6.	CR. MISC./25257/2025 27, R.BAIL-1	2 SATRUDHAN PASWAN @ SHATRUDHAN PASWAN vs THE STATE OF BIHAR	ANSHU DHAR SHARMA NAMITA KUMARI	ANUJ KUMAR SHRIVASTAVA
7.	CR. MISC./25422/2025 394 R.BAIL-1	1 SANJAY RAM vs THE STATE OF BIHAR	GIRISH CHANDRA JHA ASHISH	PREM KUMAR JHA
8.	CR. MISC./26113/2025 307,414,413,34, R.BAIL-1	1 MULAYAM BHAGAT @ MULAYAM KUMAR vs THE STATE OF BIHAR	DEWANAND TIWARI	SANJAY KUMAR SINGH
9.	CR. MISC./26829/2025 363,365,34, R.BAIL-1	1 RAJEEV KUMAR YADAV vs THE STATE OF BIHAR	SURAJ NARAIN YADAV MASOOM ALAM CHANDRA MOHAN JATA SHANKAR JHA	RAM PRIYA SHARAN SINGH
10.	CR. MISC./27227/2025 302,34, R.BAIL-1	1 HEMANT CHAUDHARY @ YASHWANT CHAUDHARY @ BHULLA vs THE STATE OF BIHAR	RAVINDRA KUMAR DEVYANI SHEKHAR SANJEET KUMAR	SHAHABUDDIN AZEEM @ S. AZEEM BINAY KUMAR
<u>FOR ADMISSION X</u>				
11.	CR. MISC./23387/2024 8 R.BAIL-1	6 CHHOTELAL SHARMA vs THE STATE OF BIHAR AND ANR	BINAY KUMAR VIVEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY SANJAY KUMAR TIWARI SUMIT KUMAR	RAM SEVAK CHOUDHARY
12.	CR. MISC./9271/2025 103(1),109,352,35 R.BAIL-1	2 KRISHNA NANDAN KUMAR @ KRISHNA NANDAN SINGH @ KRISHNANDAN KUMAR vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP	KANHIYA KISHOR BRAJESH SAHAY AMIT NARAYAN ABHIGYAN KUMAR KETAN DAYAL
13.	CR. MISC./12085/2025 395, R.BAIL-1	2 RANJAY KUMAR @ RANJAN KUMAR @ BHOLA KUMAR vs THE STATE OF BIHAR	SAURABH KUMAR MANOJ KUMAR SINGH RISHUP SALONI	AJIT KUMAR

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14.	CR. MISC./15343/2025 103(1),238,3(5), R.BAIL-1 Same ps: CR. MISC/24306/2025	2	RAJA MAHTO @ RAJU KUMAR vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	PUSHPA SINHA.1 BRIJ MOHAN KUMAR SHASHI KUMAR
With 14.1	CR. MISC./24306/2025 R.BAIL-1	1	DHONGO MAHTO @ BIRENDAR MAHTO @ DHONGAL @ VIRANDER MAHATO vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	SHAHABUDDIN AZEEM @ S. AZEEM
15.	CR. MISC./19302/2025 115(1),126(2),109 R.BAIL-1	2	GUDDU YADAV @ GUDDU KUMAR vs THE STATE OF BIHAR	DURGESH NANDAN PUJA	ANISH CHANDRA
16.	CR. MISC./22928/2025 308(5),111(1), R.BAIL-1 Same ps: CR. MISC/34281/2025	2	MUKESH KUMAR SINGH vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	ADITYA NARAYAN SINGH.1
17.	CR. MISC./30520/2025 25(1-B)A,26,35, R.BAIL-1	1	ABHISHEK KUMAR @ KAMA vs THE STATE OF BIHAR	ANISH KUMAR	RINA SINHA
18.	CR. MISC./33633/2025 30(a) R.BAIL-1	1	SIKANDAR MAHTO vs THE STATE OF BIHAR	UDAI SHANKAR SINGH	HUMAYOU AHMAD KHAN
19.	CR. MISC./33788/2025 47(a), R.BAIL-1	1	SANTOSH SINGH @ SANTOSH KUMAR SINGH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ABHISHEK KUMAR VIVEK	ASHA DEVI
20.	CR. MISC./33866/2025 392,34 R.BAIL-1	1	PAWAN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR NO. I	SHAIENDRA KUMAR
21.	CR. MISC./33997/2025 30(a) R.BAIL-1	1	LALBABU CHAUHAN vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY	KHURSHID ANWAR
22.	CR. MISC./34851/2025 379,419,420,406 R.BAIL-1	1	JAY SAW @ JAI SAW vs THE STATE OF BIHAR	SONAM KUMARI ANIL KUMAR NO.1	LAKSHMI KANT SHARMA
23.	CR. MISC./35558/2025 30(a), R.BAIL-1	1	SHAHEEL SINGH @ NICKY vs THE STATE OF BIHAR	PRIYA RANJAN ANUNAY SHAHI	NAGENDRA PRASAD

FOR ADMISSION III

24.	CR. APP (SJ)/1751/2025 u/s 14A(2) SC/ST SC/ST ACT (RB)	2	MANISH ARYAN @ ARYAN @ MANISH ARYA vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	BINAY KRISHNA SAURABH KUMAR SUBHASH KUMAR
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FOR ADMISSION - FRESH CASES

MATTER -1

25.	CR. MISC./32916/2025 30(a),32, R.BAIL-1	1	SHANKAR KUMAR vs THE STATE OF BIHAR	RAM JIBAN PD SINGH	MANOJ KUMAR
26.	CR. MISC./32966/2025 328,302, R.BAIL-1	1	BITKA HEMBRAM @ BIRKA HEMBRAM vs THE STATE OF BIHAR	BIMAL KUMAR	CHOUBEY JAWAHAR
27.	CR. MISC./32984/2025 137(2),140(1),140 R.BAIL-1	1	RAMAYAN YADAV vs THE STATE OF BIHAR	AMAN RAJ ABHISHEK KUMAR PANDEY ANNAPURNA SINHA HARSH KAUSHAL SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR	MD. FAHIMUDDIN
28.	CR. MISC./32996/2025 109,61(2),3(5) R.BAIL-1	1	AINUL HAQUE @ MD. AINUL HAQUE vs THE STATE OF BIHAR	BHOLA PRASAD KAJOL KUMARI INDRAJEET KUMAR	KUMAR VEERENDRA NARAYAN

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29.	CR. MISC./32998/2025 310(4),310(5),338 R.BAIL-1 Same ps: CR. MISC/33709/2025	1	AZAD KEWAT @ AJAD KEWAT AND ANR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	ANANT KUMAR 1
30.	CR. MISC./33003/2025 103,238,61(2),126 R.BAIL-1	1	HIRA DEVI vs THE STATE OF BIHAR	MD. WALIUR RAHMAN SHAKIL AHMAD KHAN	RAM BILASH ROY RAMAN
31.	CR. MISC./33006/2025 392, R.BAIL-1	1	ANKIT KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN NO. II KUMARI SEEMA SINGH	VEENA KUMARI JAISWAL
32.	CR. MISC./33007/2025 191(2),190,121(1) R.BAIL-1	1	KRISHNA KUMAR @ KRISHNA SAHNI vs THE STATE OF BIHAR	ARUN KUMAR	SHYAM KUMAR SINGH
33.	CR. MISC./33008/2025 309(6), R.BAIL-1	1	SHIVAM KUMAR @ CHHOTU vs THE STATE OF BIHAR	PRAVIN KUMAR	RAM PRIYA SHARAN SINGH
34.	CR. MISC./33010/2025 30(a) R.BAIL-1	1	SHAILESH BAITHA vs THE STATE OF BIHAR	KUMARI ANUPAM	SHAHEEN BEGUM
35.	CR. MISC./33013/2025 80(2),3(5),8(2), R.BAIL-1	1	VIJAY SINGH AND ANR vs THE STATE OF BIHAR	SANJEET KUMAR SINGH	ADITYA NARAYAN SINGH.1
36.	CR. MISC./33016/2025 8(b),20(b)(ii)(b) R.BAIL-1	1	SURENDRA YADAV vs THE STATE OF BIHAR	ARVIND KUMAR	UDAY CHAND PRASAD
37.	CR. MISC./33017/2025 104(3), R.BAIL-1	1	RAJ KUMARI DEVI vs THE STATE OF BIHAR	ARVIND KUMAR PANDEY ABHISHEK	CHANDRA SEN PRASAD SINGH
38.	CR. MISC./33019/2025 126(2),115,117,10 R.BAIL-1	1	RAJ KUMAR @ RAJA TANTI @ LAVNA vs THE STATE OF BIHAR	SHASHI SAURABH PUJA KUMARI	PUSHPA SINHA.1
39.	CR. MISC./33022/2025 309(4), R.BAIL-1 Same ps: CR. MISC/34396/2025	1	SONU KUMAR AND ORS vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI RAVISH MISHRA RAVISH MISHRA	NAVIN KUMAR PANDEY
40.	CR. MISC./33024/2025 309(4), R.BAIL-1	1	RAJ KUMAR @ RAJU MUKHIYA vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND SUMIT JHA	TAPESHWAR SHARMA
41.	CR. MISC./33026/2025 96,3(5), R.BAIL-1	1	ANIRUDH YADAV @ ANURODH YADAV @ ANURUDH YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR	SURENDRA PRASAD SINGH
42.	CR. MISC./33031/2025 103(1),3(5), R.BAIL-1	1	NISHANT RAJ @ KARU vs THE STATE OF BIHAR	KUMAR MANGLAM MRINAL SHANKAR	DINESH SINGH
43.	CR. MISC./33032/2025 140(1),3(5), R.BAIL-1	1	KAMLESH CHAUDHARY vs THE STATE OF BIHAR	SHIVENDRA PRASAD	JAI NARAIN THAKUR
44.	CR. MISC./33034/2025 364A,302,201,120B R.BAIL-1	1	SUJIT BHANDARI vs THE STATE OF BIHAR	KRISHNA MURARI	NITYA NAND TIWARY
45.	CR. MISC./33038/2025 103(1),303(2),61(R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY MITHILESH KR. ARYA	SHARDA KUMARI SANJAY KUMAR SANGEETA KUMARI
46.	CR. MISC./33039/2025 126,115(2),109,30 R.BAIL-1	1	CHANDESHWAR SINGH AND ANR vs THE STATE OF BIHAR	KAHKASHAN ALAM	SHAHABUDDIN AZEEM @ S. AZEEM

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47.	CR. MISC./33048/2025 310(4),310(5),111 R.BAIL-1	1 RAM NARESH AND ORS vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND CHANDRA SHEKHAR ANAND CHANDRA SHEKHAR ANAND CHANDRA SHEKHAR ANAND	ADITYA NARAYAN SINGH.1
48.	CR. MISC./33050/2025 30(a), R.BAIL-1	1 AMAR KUMAR vs THE STATE OF BIHAR	SURAJ KUMAR TIWARI AKSHAY TRIPATHI SURAJ KUMAR TIWARI SHAMBHU NARAYAN SINGH	MD. IFTEKHAR MAHMOOD
49.	CR. MISC./33053/2025 310(4),310(5),3(5) R.BAIL-1	1 IMTEYAJ ALI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	KALYAN SHANKAR
50.	CR. MISC./33060/2025 137(1)(b),96, R.BAIL- 1	1 ARMAN ALAM @ SHEIKH ARMAN vs THE STATE OF BIHAR AND ANR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	PRANAV KUMAR
51.	CR. MISC./33064/2025 30(a),32(c), R.BAIL-1	1 RAKESH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	TARKESHWAR NATH THAKUR
52.	CR. MISC./33067/2025 384,386,387 R.BAIL-1	1 MD. HEERU @ HEERUWAN @ HEERWA @ MD. HIRU vs THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	JAI NARAIN THAKUR
53.	CR. MISC./33072/2025 310(4),310(5) R.BAIL- 1 Same ps: CR. MISC/34328/2025	1 GUDDU KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	BHANU PRATAP SINGH
54.	CR. MISC./33077/2025 318(4),319(2) R.BAIL- 1	1 DEEPAK KUMAR vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR ANUNAY SHAHI MUKESH KUMAR NITISH KUMAR	DASHRATH MEHTA
55.	CR. MISC./33215/2025 8(c),21(c) R.BAIL-1	1 SAJAN KUMAR vs THE STATE OF BIHAR	BIDHU RANJAN	MD. FAHIMUDDIN
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56.	CR. MISC./17690/2025 103,61(2),3(5) R.BAIL-1 Same ps: CR. MISC/8955/2025	1 ABHISHEK KUMAR vs THE STATE OF BIHAR	SUMAN KUMAR MISHRA SHREE NIVAS SHARMA	NARENDRA KUMAR SINGH RAJESH KUMAR RAJESH KUMAR DEEP NISHI DEEP ANSHUMAN
57.	CR. MISC./33705/2025 115(2),118(1),109 R.BAIL-1	1 PAWAN CHAUDHARY @ PAWAN KUMAR CHAUDHARY @ PAWAN KUMAR vs THE STATE OF BIHAR	ANJANI PARASHAR RAHUL KUMAR	AJIT KUMAR
58.	CR. MISC./33706/2025 8,20(b)(ii)(c), R.BAIL- 1	1 UMESH SADA vs THE STATE OF BIHAR	MD. ANWAR ARUN MARIA NAZIR	ANIL PRASAD SINGH
59.	CR. MISC./33707/2025 317(5),319(2),318 R.BAIL-1	1 SANTAN KUMAR AND ANR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	RABINDRA KUMAR
60.	CR. MISC./33708/2025 126(2),115(2),103 R.BAIL-1	1 OM PRAKASH SINGH @ OM PRAKASH AND ORS vs THE STATE OF BIHAR	PRAFULL CHANDRA JHA	AKSHAY LAL PANDIT
61.	CR. MISC./33709/2025 310(4)(5),338,336 R.BAIL-1 Same ps: CR. MISC/32998/2025	1 RAJA KUMAR AND ANR vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR SHUBHESH PANDEY	ANIL KUMAR SINGH NO. 1
62.	CR. MISC./33714/2025 30(a), R.BAIL-1	1 BIDESHI SINGH @ VIDESHI SINGH @ BIDESI SINGH vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	BHARAT LAL

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63.	CR. MISC./33716/2025 8(c),21(b), R.BAIL-1 Same ps: CR. MISC/34836/2025	1 DILKHUSH KUMAR vs THE STATE OF BIHAR	ALOK KUMAR SINGH	LAKSHMI KANT SHARMA
64.	CR. MISC./33719/2025 30(a), R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	VIBHAKAR KUMAR KAUSHAL KISHORE	SANJAY KUMAR
65.	CR. MISC./33724/2025 30(a),30(c),30(d) R.BAIL-1	1 AMIT KUMAR PASWAN @ LALLU vs THE STATE OF BIHAR	NACHIKETA JHA	RITA VERMA
66.	CR. MISC./33727/2025 30(a) R.BAIL-1	1 RAJESH KUMAR SAH @ RAJESH KUMAR vs THE STATE OF BIHAR	RAHUL SINGH AMAR KUMAR SINGH	YOGENDRA KUMAR
67.	CR. MISC./33732/2025 30(a),32(3), R.BAIL-1	1 SITA DEVI vs THE STATE OF BIHAR	ANSHUMAN SINGH	KUMAR RANJIT RANJAN
68.	CR. MISC./33738/2025 30A R.BAIL-1	1 BHABHICHHAN SAHANI @ PARICHHAN SAHANI vs THE STATE OF BIHAR	SHARDA NAND MISHRA ATUL KUMAR DHANDEV KUMAR	MD. IFTEKHAR MAHMOOD
69.	CR. MISC./33746/2025 8,20(b)(ii)(B),22 R.BAIL-1	1 LALAN GOSWAMI vs THE STATE OF BIHAR	BAMBAM KUMAR ASHISH ANAND	PRAMOD KUMAR PANDEY
70.	CR. MISC./33747/2025 191(3),126(2),115 R.BAIL-1	1 KUNDAN KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	ANANT KUMAR 1
71.	CR. MISC./33751/2025 274,275 R.BAIL-1	1 MD. JAVED @ MD. JUBER @ MD. JABED vs THE STATE OF BIHAR	SHUBHAM KUMAR ANKIT RAJ	SHAILENDRA KUMAR
72.	CR. MISC./33753/2025 8,20(b)(ii)(C), R.BAIL- 1	1 MANTOSH KUMAR @ MANTOSH KUMAR RAM vs THE STATE OF BIHAR	APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP ADITI SAHAY JAYA SINGH ASTITVA PRANSHU PRAKASH	RENUKA RATNAKAR(APP125)
73.	CR. MISC./33755/2025 310(4),310(5) R.BAIL- 1	1 KAMALDEV RAY vs THE STATE OF BIHAR	ASHAD MD. SOBAN ASGHAR	SATYA NAND SHUKLA
74.	CR. MISC./33756/2025 126(2),115(2),118 R.BAIL-1	1 SONU KUMAR SINGH vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	MANOJ KUMAR
75.	CR. MISC./33759/2025 317(5) R.BAIL-1	1 ARJUN RAI vs THE STATE OF BIHAR	MANOJ KUMAR KUMAR JAY	NITYA NAND TIWARY
76.	CR. MISC./33763/2025 317(5), R.BAIL-1	1 VIKKY KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR	SHAILENDRA KUMAR SINGH
77.	CR. MISC./33767/2025 8,21(C),25,29 R.BAIL- 1	1 VICKY KUMAR @ AMARDEEP KUMAR BHARTI @ VICKEY KUMAR @ AMERDEEP KUMAR BHARTI @ AMARDIP KUMAR BHARTI vs THE STATE OF BIHAR	ARUN . MD. ANWAR AMIT KUMAR SINGH THAKUR BRAJESH SINGH	NAWAL KISHORE PRASAD
78.	CR. MISC./33768/2025 309(4),309(6),109 R.BAIL-1	1 LALU @ GULAB @ DAVID vs THE STATE OF BIHAR	AMAN VISHAL LEELAWATI KUMARI	RAJENDRA PRASAD NAT
79.	CR. MISC./33781/2025 191(2),190,109,11 R.BAIL-1	1 RAMKUMAR RAY vs THE STATE OF BIHAR	SHARAD SHEKHAR MUKESH KUMAR	DILIP KUMAR NO. 1
80.	CR. MISC./33784/2025 126(2),115(2),118 R.BAIL-1	1 SHIVBACHAN YADAV AND ORS vs THE STATE OF BIHAR	INDRAJEET BHUSHAN SARWAT RAFI	ARUN KUMAR

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81.	CR. MISC./33785/2025 80(2),3(5), R.BAIL-1	1	DHANJAY RAM @ DHANANJAY RAM RAJESH KUMAR SINGH vs THE STATE OF BIHAR	UDAY PRATAP SINGH	
82.	CR. MISC./33786/2025 126(2),115(2),118 R.BAIL-1	1	ASHOK KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR PRANSHU	SANJAY KUMAR TIWARY
83.	CR. MISC./33791/2025 103,3(5), R.BAIL-1	1	DHARMENDRA CHAUDHARY @ DHARO vs THE STATE OF BIHAR	PANKAJ KUMAR NIRANJAN KUMAR	RENUKA RATNAKAR(APP125)
84.	CR. MISC./33793/2025 274,275,3(5), R.BAIL- 1 Same ps: CR. MISC/34660/2025	1	SUNDAR MUKHIYA vs THE STATE OF BIHAR	ASHOK KUMAR BIMAL KUMAR	SHYAM BIHARI SINGH
85.	CR. MISC./33802/2025 309(6) R.BAIL-1	1	ABHISHEK KUMAR vs THE STATE OF BIHAR	BHOLA KUMAR	PREM KUMAR JHA
86.	CR. MISC./33810/2025 103(1),61(2), R.BAIL- 1	1	MANOJ YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	HUMAYOU AHMAD KHAN
87.	CR. MISC./33816/2025 363,366A,120B,376 R.BAIL-1	1	ABHISHEK PASWAN @ ABHISHEK KUMAR vs THE STATE OF BIHAR AND ANR	DEEPAK KUMAR KHUSHI AWADH	DR. AJEET KUMAR
88.	CR. MISC./33829/2025 126(2),127(2),308 R.BAIL-1	1	MD BELAL @ MD. BELAL MIYAN @ MD BILAL vs THE STATE OF BIHAR	RAJU KUMAR SINGH ANJU KUMARI SINHA	RENUKA RATNAKAR (APP 125)
89.	CR. MISC./33832/2025 111,109,3(5) R.BAIL- 1	1	AMAN KUMAR vs THE STATE OF BIHAR	RAHUL SINGH AMAR KUMAR SINGH	NIRMALA KUMARI
90.	CR. MISC./33867/2025 30(a),32(3) R.BAIL-1	1	GAYASUDDIN SALMANI AND ANR vs THE STATE OF BIHAR	RAMAKANT SINGH	NARSINGH TANTI
91.	CR. MISC./33869/2025 25(1-b)(a),26,35 R.BAIL-1	1	NIRAJ KUMAR vs THE STATE OF BIHAR	ANISH KUMAR	RAJENDRA SINGH
92.	CR. MISC./33875/2025 363,365,366A,34, R.BAIL-1	1	MINTU MUKHIYA @ MANTU MUKHIYA @ MANTU KUMAR vs THE STATE OF BIHAR AND ANR	BIRENDRA KUMAR BIMAL KUMAR	CHOUBEY JAWAHAR
93.	CR. MISC./33880/2025 103(1),3(5), R.BAIL-1	1	KAMLESH KUMAR @ KAMLESH RAM vs THE STATE OF BIHAR	ALOK KUMAR ALOK VIVEK KUMAR PANDEY UDAY KUMAR SINGH	ABHAY KUMAR ROY
94.	CR. MISC./33881/2025 147,149,326,307,3 R.BAIL-1	1	RAJENDRA SHARMA @ RAJENDRA MISTRY vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	HUMAYOU AHMAD KHAN
95.	CR. MISC./33891/2025 126(2),115(2),109 R.BAIL-1	1	SANTOSH MAHTO @ BHOLA @ SANTOSH KUMAR @ BHOLA KUMAR MAHTO @ BHOLA MAHTO AND ANR vs THE STATE OF BIHAR	MUKESH KANT ASHISH ANAND	RABINDRA KUMAR
96.	CR. MISC./33899/2025 310(2),317(3),317 R.BAIL-1	1	ROHIT KUMAR SINGH @ ROHIT KUMAR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH MINU KUMARI	RAM SEVAK CHOUDHARY
97.	CR. MISC./33904/2025 126,115(2),109,10 R.BAIL-1	1	CHANCHAL DEVI vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	CHANDRA SEN PRASAD SINGH MADHURI KUMARI ABHISHEK ANAND
98.	CR. MISC./33909/2025 103,3(5), R.BAIL-1	1	RANDHEER KUMAR @ RANDHIR KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	ANIL KUMAR
99.	CR. MISC./33915/2025 30(a) R.BAIL-1	1	UMESH RAM vs THE STATE OF BIHAR	KUNDAN RATHORE ALIAS ASHOK KUMAR SINGH KUNDAN KUMAR HEMANT KUMAR SHARAN	

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100.	CR. MISC./33916/2025 30(a), R.BAIL-1	1 AYODHYA KUMAR vs THE STATE OF BIHAR	SIDDHARTH HARSH RAHUL SINGH	MD. ASLAM ANSARI
101.	CR. MISC./33919/2025 30(a), R.BAIL-1	1 ANUJ HARIJAN vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	MD. ANZARUL HAQUE SAHARA
102.	CR. MISC./33924/2025 310(4),310(5),61(R.BAIL-1	1 SOHAN SINGH AND ANR vs THE STATE OF BIHAR	AKASH KUMAR MISHRA ANIL KUMAR	SURESH PRASAD SINGH
103.	CR. MISC./33925/2025 30(a) R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	KSHEM SHARMA DR. MANOJ KUMAR SWEETY SINHA RASHMI	KHURSHID ANWAR
104.	CR. MISC./33930/2025 317(5), R.BAIL-1	1 NIRANJAN KUMAR AND ANR vs THE STATE OF BIHAR	SUNNY KUMAR SAURAV KUMAR PANDEY	UMANATH MISHRA
105.	CR. MISC./33936/2025 309(5), R.BAIL-1	1 MANOJ KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	CHOUBEY JAWAHAR
106.	CR. MISC./33940/2025 137(2),140(3),144 R.BAIL-1	1 RAJESH KUMAR AND ANR vs THE STATE OF BIHAR	YASHRAJ BARDHAN RANANJAY KUMAR	ANAND KISHORE CHOUDHARY
107.	CR. MISC./33944/2025 97,143, R.BAIL-1	1 AJAY KUMAR vs THE STATE OF BIHAR	HEMANT RAY SAGAR KUMAR	MD. FAHIMUDDIN
108.	CR. MISC./33945/2025 379,384,34, R.BAIL-1	1 UDAL YADAV @ UDAL KUMAR YADAV @ UDAL KUMAR @ SAKET@ UDAL KUMAR YADI vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP	ABHAY KUMAR ROY
109.	CR. MISC./33948/2025 87,96,352,351(2), R.BAIL-1	1 RAUSHAN KUMAR vs THE STATE OF BIHAR AND ANR	ABHISHEK ANAND TAHSIN NAYYAR SIDDIQUI SHUBHANKAR RAJ SRISTY PATEL ROY BIRENDRA	ASHOK KUMAR SINGH
110.	CR. MISC./33954/2025 103(1),61(2), R.BAIL- 1 Same ps: CR. MISC/35212/2025	1 DILIP YADAV vs THE STATE OF BIHAR	BIMAL KUMAR	MD. SHAKIR AHMAD
111.	CR. MISC./33961/2025 302,304(B),34, R.BAIL-1	1 VIJAY MANDAL AND ANR vs THE STATE OF BIHAR	SHARDA NAND MISHRA ATUL KUMAR DHANDEV KUMAR	MUKESH KUMAR SINGH
112.	CR. MISC./33964/2025 351(2),351(3), R.BAIL-1	1 CHANDAN KUMAR RAY @ CHANDAN RAY@CHANDAN KUMAR vs THE STATE OF BIHAR AND ANR	MADHAV KRISHNA	UDAY CHAND PRASAD
113.	CR. MISC./33966/2025 317(4),317(5) R.BAIL- 1	1 KARAN KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR	KUMAR RANJIT RANJAN
114.	CR. MISC./33967/2025 85,108, R.BAIL-1	1 SANTOSH KUMAR SADAY @ SANTOSH SADAY @ SANTOSH KUMAR vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI AKANKSHA VERMA	MD. MUSHTAQUE ALAM
115.	CR. MISC./33968/2025 363,366A,376,342, R.BAIL-1	1 DEVENDRA KUMAR vs THE STATE OF BIHAR AND ANR	RAGHAV PRASAD CHANDRA SHEKHAR GUN SAGAR MAHTO	DINESH SINGH
116.	CR. MISC./33969/2025 140(2),309(4), R.BAIL-1 Same ps: CR. MISC/34661/2025	1 RAHUL KUMAR @ RAHUL SAHNI vs THE STATE OF BIHAR	UDAY CHAND PRASAD POOJA PRASAD	SHYAMESHWAR DAYAL
117.	CR. MISC./33974/2025 30(a) R.BAIL-1	1 DEEPAK MAHTO vs THE STATE OF BIHAR	VIJAY KUMAR RAJANI KUMARI AVINASH RAJ	GULNAR BEGUM

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118.	CR. MISC./33984/2025 30A,32(3) R.BAIL-1	1	MASOOM ALI vs THE STATE OF BIHAR	KUMARI ANUPAM	SHYAM BIHARI SINGH
119.	CR. MISC./33988/2025 20(b),25,29, R.BAIL-1	1	SWAPAN DAS AND ANR vs THE STATE OF BIHAR AND ANR	TRIBHUWAN NARAYAN	MADAN KUMAR DR. K.N. SINGH (A.S.G.) DR. K.N. SINGH (A.S.G.)
120.	CR. MISC./33990/2025 147,148,149,341,3 R.BAIL-1	1	RAJKUMAR SAHNI vs THE STATE OF BIHAR	ADESH RAJ SINGH NRIPENDRA KUMAR NAND KISHOR PATEL	JAGDHAR PRASAD
121.	CR. MISC./33998/2025 30(a) R.BAIL-1	1	PAWAN PASWAN @ PAWAN KUMAR PASWAN vs THE STATE OF BIHAR	MRIGENDRA KUMAR KUSUM KUMARI	JAGDHAR PRASAD
122.	CR. MISC./34000/2025 37 R.BAIL-1	1	MD. HUSAIN ANSARI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH SAURABH SINHA	RAJ KISHOR SINGH
123.	CR. MISC./34004/2025 30(a) R.BAIL-1	1	PANDA NUT vs THE STATE OF BIHAR	SANJEET KUMAR SINGH	NAWAL KISHORE PRASAD

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124.	CR. MISC./34281/2025 308(5),111(1) R.BAIL-1 Same ps: CR. MISC/22928/2025	1	GUDDU KUMAR SINGH vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	RINA SINHA
125.	CR. MISC./34328/2025 310(4),310(5), R.BAIL-1 Same ps: CR. MISC/33072/2025	1	AMAN KUMAR AND ORS vs THE STATE OF BIHAR	SANJAY KUMAR	AHMAD ALI
126.	CR. MISC./34396/2025 309(4) R.BAIL-1 Same ps: CR. MISC/33022/2025	1	ROHIT KUMAR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	NIRMALA KUMARI
127.	CR. MISC./34660/2025 274,275,3(5), R.BAIL-1 Same ps: CR. MISC/33793/2025	1	DILIP MUKHIYA vs THE STATE OF BIHAR	RATNAKAR JHA MADHUMITA SINGH	RAM SUMIRAN RAI
128.	CR. MISC./34661/2025 140(2),309(4), R.BAIL-1 Same ps: CR. MISC/33969/2025	1	RAJEEV KUMAR vs THE STATE OF BIHAR	UDAY CHAND PRASAD POOJA PRASAD	MOHAMMAD SUFYAN
129.	CR. MISC./34836/2025 8(c),21(b), R.BAIL-1 Same ps: CR. MISC/33716/2025	1	RAHUL KUMAR vs THE STATE OF BIHAR	ALOK KUMAR SINGH	MOHAMMAD SUFYAN
130.	CR. MISC./35179/2025 103(1),238A,3(5) R.BAIL-1 Same ps: CR. MISC/32298/2025	1	VIJAY KUMAR RAJAK vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	NAGENDRA PRASAD
131.	CR. MISC./35212/2025 103(1),61(2), R.BAIL-1 Same ps: CR. MISC/33954/2025	1	GULSHAN KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	MOHAMMED ARIF
132.	CR. MISC./35381/2025 147,148,149,302, R.BAIL-1 Same ps: CR. MISC/9024/2025	1	AMIT KUMAR vs THE STATE OF BIHAR	USHA KUMARI SINGH SUNIDHI VIMAL SONIKA VIMAL	SANJAY KUMAR SINGH

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133.	CR. MISC./59889/2024 302,307,353,323,3 R.BAIL-1	8	VIKASH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH SATYENDRA PRASAD SINGH SAMIR KUMAR BHARTI CHITRAGUPTA SHASHANK SHEKHAR ASHUTOSH KUMAR	RINA SINHA
134.	CR. MISC./80881/2024 191(2),191(3),190 R.BAIL-1	5	RAVINDRA YADAV vs THE STATE OF BIHAR	RAGHAV PRASAD GUN SAGAR MAHTO URMILA KUMARI MANOJ KUMAR	ANANT KUMAR 1
135.	CR. MISC./7259/2025 318(4),316(5),3(5) R.BAIL-1	3	DEEPESH KUMAR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI AVINASH RAJ	MADHURA NAND JHA
136.	CR. MISC./7784/2025 302,120B,34,386,2 R.BAIL-1	3	RANJIT KUMAR @ BELCHI vs THE STATE OF BIHAR	RAJ BANSH DUBEY PANKAJ KUMAR PRAMOD KUMAR	PARMANAND KUMAR
137.	CR. MISC./7833/2025 103(1),61(2),3(5) R.BAIL-1	3	ANIL KUMAR vs THE STATE OF BIHAR	DR. BIPIN CHANDRA RUPA RANI	RENU KUMARI AYUSH KUMAR
138.	CR. MISC./7885/2025 363,365,370,366(A) R.BAIL-1	4	PANKAJ RANG @ PANKAJ RONG vs THE STATE OF BIHAR AND ANR	MAJID MAHBOOB KHAN ANJALI KUMARI REKHA KUMARI	UPENDRA KUMAR
139.	CR. MISC./7930/2025 303(2),334(1),3(5) R.BAIL-1	2	PRADEEP KUMAR vs THE STATE OF BIHAR	HEMANT RAY SHARAD KUMAR VERMA SAGAR KUMAR	TARUN PRASAD MANDAL
140.	CR. MISC./8519/2025 406,420,409, R.BAIL-1	3	BIRENDRA PRASAD @ VIRENDRA PRASAD vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	NAND KISHORE PRASAD NIRMAL KUMAR
141.	CR. MISC./8573/2025 302,120B,34, R.BAIL-1	2	RANGILA YADAV @ RAM GOPAL DAS vs THE STATE OF BIHAR	SAGAR KUMAR HEMANT RAY	PRAMOD KUMAR PANDEY
142.	CR. MISC./8589/2025 103(1),238,61(2), R.BAIL-1	2	CHANESHWAR YADAV @ CHANDESHWAR YADAV AND ANR vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH SAKSHI DEEP BHASKAR SHANKAR	UDAY CHAND PRASAD ADARSH SINGH RABISH KUMAR
143.	CR. MISC./8600/2025 307,34, R.BAIL-1	3	MITHUN KUMAR vs THE STATE OF BIHAR	ANJANI PARASHAR BIDHAN CHANDRA	RAJENDRA SINGH
144.	CR. MISC./8735/2025 302,201,34, R.BAIL-1	2	ARUN KUMAR SAFI @ ARUN SAFI vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PRANSHU PURUSHOTTAM KUMAR	SYED MOJIBUR RAHMAN
145.	CR. MISC./8795/2025 399,402, R.BAIL-1	2	SUMIT KUMAR @ SUMIT SINGH @ RAJ TILAK @ RAJTILAK SINGH vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	SATYENDRA PRASAD
146.	CR. MISC./8861/2025 302,304B,120B,201 R.BAIL-1	3	UMESH SAH AND ANR vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA VIKAS KUMAR JHA	PREM KUMAR JHA NAFISUZZOHA
147.	CR. MISC./8862/2025 302,120B, R.BAIL-1	2	AMBUJ THAKUR @ AMBUJ KUMAR THAKUR vs THE STATE OF BIHAR	ALOK KUMAR ALOK UDAY KUMAR SINGH VIVEK KUMAR PANDEY	ARUN KUMAR PANDEY
148.	CR. MISC./8955/2025 103,61(2),3(5) R.BAIL-1 Same ps: CR. MISC/17690/2025	2	RAHUL KUMAR @ KARAN RAJ vs THE STATE OF BIHAR	RAJ KUMAR CHOUDHARY	UMA SHANKAR PRASAD SINGH RAJESH KUMAR DEEP ANSHUMAN DEEP NISHI
149.	CR. MISC./9024/2025 147,148,149,302, R.BAIL-1 Same ps: CR. MISC/35381/2025	2	MAHENDRA SINGH vs THE STATE OF BIHAR	RAMJI KUMAR SHAILESH KUMAR SHARMA	BHARAT LAL SANJAY KUMAR SINGH
150.	CR. MISC./9291/2025 341,323,307,302,5 R.BAIL-1	2	HARISHANKAR RAY vs THE STATE OF BIHAR	ANUJ KUMAR SHREYANSHU KUMAR EASHITA RAJ	ANANT KUMAR 1 ASHUTOSH KUMAR SINGH ABHISHEK KUMAR VIVEK
151.	CR. MISC./9292/2025 4,6, R.BAIL-1	3	LAL BABU MAHTO @ RANJEET KUMAR @ RANJIT KUMAR vs THE STATE OF BIHAR AND ANR	SMITI BHARTI	SHAILENDRA KUMAR SINGH SUDHA

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152.	CR. MISC./9425/2025 302,120(B),34, R.BAIL-1	2	CHOTU SAH @ CHOTU KUMAR vs THE STATE OF BIHAR	PRITISH KUMAR LAL	VINOD SHANKER MODI
153.	CR. MISC./9486/2025 304(B),201,34, R.BAIL-1	2	SANJEET SINGH vs THE STATE OF BIHAR	VIKRAMADIT AMRESH KUMAR SINHA	RAJ KISHOR SINGH
154.	CR. MISC./9533/2025 331(4),118(1),64(R.BAIL-1	3	PRINCE KUMAR SINGH @ PRINCE KUMAR @ RAJ KUMAR vs THE STATE OF BIHAR AND ANR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	ANIL KUMAR SINGH NO. 1 LEELAWATI KUMARI AMAN VISHAL
155.	CR. MISC./9547/2025 21(c), R.BAIL-1	2	KAMRAN @ KARU vs THE STATE OF BIHAR	JYOTI PRASAD CHHOTELAL MISHRA	BINOD KUMAR
156.	CR. MISC./9725/2025 304,34, R.BAIL-1	2	SANTLESH KUMAR @ SANTALESH PASWAN @ SANTLESH PASWAN @ SANTLESH KUMAR KUMAR SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKSHI DEEP SAKET KUMAR SINGH RAKESH SINGH	MADHURI LATA
157.	CR. MISC./9796/2025 304B,34, R.BAIL-1	2	SUMIT KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH ANKIT KUMAR	CHOUBEY JAWAHAR
158.	CR. MISC./9828/2025 316(2),318(4),134 R.BAIL-1	3	PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	SURUCHI ANAND NIDHI ANAND	NAND KISHORE PRASAD
159.	CR. MISC./9832/2025 302,304(B),498(A) R.BAIL-1	2	HIMANSHU KUMAR @ MANU SINGH @ HIMANSHU KUMA vs THE STATE OF BIHAR	SARVOTTAM KUMAR ASMITA BHARTI	MADHURA NAND JHA RANJEET KUMAR SINGH
160.	CR. MISC./9868/2025 147,148,149,341,3 R.BAIL-1	3	BIMLESH YADAV @ BIMLESH KUMAR @ VIMLESH YADAV vs THE STATE OF BIHAR	ASHOK KUMAR YADAV	ASHOK KUMAR SINGH
161.	CR. MISC./9899/2025 103(1),61(2),54,3 R.BAIL-1	2	ANIL YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	SHAHABUDDIN AZEEM @ S. AZEEM DINKAR KUMAR AJIT KUMAR
162.	CR. MISC./9930/2025 341,323,325,307,5 R.BAIL-1	2	ARUN SAHNI @ ARUN SAHANI vs THE STATE OF BIHAR	HANSRAJ DAVENDRA KUMAR PANDEY	JAI NARAIN THAKUR
163.	CR. MISC./9956/2025 80,3(5), R.BAIL-1	2	SURAJ KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR SARITA KUMARI RAVI KANT	YOGENDRA KUMAR SINGH RABISH KUMAR ADARSH GAURAV
164.	CR. MISC./9968/2025 103,61(2),(b) R.BAIL- 1	2	HARIOM KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK UDAY KUMAR MAHTO RANJIT KUMAR THAKUR ARJUN PRASAD	CHANDRA BHUSHAN PRASAD JAGJIT ROSHAN JAYANT KUMAR RAY SHASHANK SHEKHAR OM PRAKASH SINGH
165.	CR. MISC./13630/2025 366(A), R.BAIL-1	4	LALLU PRASAD @ LALLU KUMAR vs THE STATE OF BIHAR	BHOLA KUMAR	JHARKHANDI UPADHYAY
166.	CR. MISC./14304/2025 137(2),96, R.BAIL-1	4	RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR DUBEY	SHAHABUDDIN AZEEM @ S. AZEEM
167.	CR. MISC./15212/2025 316(2),318(4),319 R.BAIL-1	2	RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	ANIL KUMAR NO. I	RAMCHANDRA SAHNI RINA SINHA DHIRENDRA PRASAD SINHA
168.	CR. MISC./18961/2025 363,366,366(A), R.BAIL-1	2	RAUSHAN KUMAR vs THE STATE OF BIHAR AND ANR	SHASHI DHAR JHA	RAM PRIYA SHARAN SINGH MANOJ KUMAR JHA
169.	CR. MISC./22512/2025 393, R.BAIL-1	2	PRADEEP KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR SARITA KUMARI RAVI KANT	MD. ATAUR RAHMAN
170.	CR. MISC./22729/2025 304(B),34 R.BAIL-1	2	UMESH CHAUDHARI vs THE STATE OF BIHAR	RANVIJAY SINGH JITENDRA KUMAR SHWETA KUMARI	PRANAV KUMAR
171.	CR. MISC./22737/2025 103, R.BAIL-1	2	MANISH MAHTO vs THE STATE OF BIHAR	SAKET TIWARY TARUN	AMITESH KUMAR
172.	CR. MISC./22772/2025 325,307,34,506,34 R.BAIL-1	2	SIKANDAR MANDAL @ SIKENDAR MANDAL vs THE STATE OF BIHAR	ARJUN KUMAR ALOK KUMAR	ASHOK KUMAR SINGH

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173.	CR. MISC./22780/2025 25(1-B)a,26,35, R.BAIL-1	2 DEEP KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SUNIL KUMAR SONU KUMAR	ADITYA NARAYAN SINGH.1
174.	CR. MISC./22801/2025 287,304,34, R.BAIL-1	2 NAVIN KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR ABNEESH KUMAR RAMAKANT YADAV	DILIP KUMAR NO. 1
175.	CR. MISC./22804/2025 137(2),87,3(5) R.BAIL-1	2 DEVENDRA MAHTO vs THE STATE OF BIHAR	RANJIT KUMAR YADAV UGRESH KUMAR	TARUN PRASAD MANDAL
176.	CR. MISC./22809/2025 310(4),310(5),310 R.BAIL-1	2 SAURABH KUMAR JHA vs THE STATE OF BIHAR	ASHOK KUMAR PRASAD RAKESH KUMAR JHA	TARKESHWAR NATH THAKUR
177.	CR. MISC./22824/2025 168,186(1)(b), R.BAIL-1	2 BHAG CHAND CHAUDHARY vs THE STATE OF BIHAR	DHEERAJ KUMAR RABINDRA KUMAR PRIYADARSHI	KALYAN SHANKAR
178.	CR. MISC./22861/2025 364,120B,34,302,2 R.BAIL-1 Same ps: CR. MISC/27662/2025	2 MANISH KUMAR @ MANISH KUMAR YADAV @ MANISH YADAV vs THE STATE OF BIHAR	RAJIV RANJAN KUMAR PANDEY KRITYA NAND JHA BINAY KUMAR	PRADEEP NARAIN KUMAR
With 178.1	CR. MISC./27662/2025 R.BAIL-1	2 DINESH YADAV vs THE STATE OF BIHAR	VIVEKA NAND BINAY KUMAR	JITENDRA KUMAR SINGH
179.	CR. MISC./29949/2025 96,351(2),351(3), R.BAIL-1	3 NITISH KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI ADITYA KUMAR	SANJAY KUMAR SHARMA
180.	CR. MISC./29995/2025 341,323,498A,504, R.BAIL-1	3 MUKESH KUMAR YADAV vs THE STATE OF BIHAR	BALESHWAR KAMAT	SHAHEEN BEGUM
181.	CR. MISC./30049/2025 126(2),115(2),118 R.BAIL-1	3 BIGAN CHAUDHARY vs THE STATE OF BIHAR	RAGHAV PRASAD URMILA KUMARI CHANDRA SHEKHAR GUN SAGAR MAHTO	YOGENDRA KUMAR AJAY KUMAR TIWARY
182.	CR. MISC./30093/2025 64,65(1),143(1),1 R.BAIL-1 Same ps: CR. MISC/31511/2025	3 DHAMU SAH vs THE STATE OF BIHAR AND ANR	SARVESH KASHYAP	SHYAM KUMAR SINGH
183.	CR. MISC./30463/2025 329(3),126(2),115 R.BAIL-1	3 MANISH KUMAR vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR	PRADEEP NARAIN KUMAR RAJESH KUMAR SINGH
184.	CR. MISC./31015/2025 8(c),21(b) R.BAIL-1	3 MOHAMMAD AKBAR MIYAN @ MD. AKBAR MIYAN @ AKBAR vs THE STATE OF BIHAR	GOPAL KUMAR JHA	SHYAMESHWAR DAYAL
185.	CR. MISC./31511/2025 64,65(1),143(1),1 R.BAIL-1 Same ps: CR. MISC/30093/2025	2 RAVI RANJAN CHOUBE @ RAVI RANJAN CHOUBEY vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR GUPTA ANIL KUMAR VERMA	NAVIN KUMAR PANDEY
186.	CR. MISC./32191/2025 65(2), R.BAIL-1	2 MAHAKANT PASWAN vs THE STATE OF BIHAR AND ANR	SHASHI RANJAN KUMAR	RABINDRA KUMAR
187.	CR. MISC./32298/2025 103(1),238A,3(5) R.BAIL-1 Same ps: CR. MISC/35179/2025	2 SATYAM KUMAR VERMA vs THE STATE OF BIHAR	AMARENDRA NARAYAN	NAWAL KISHORE PRASAD UMESH PRASAD MRITYUNJAY KUMAR
188.	CR. MISC./32520/2025 341,323,307,379,3 R.BAIL-1	2 SANDEEP KUMAR @ SANDEEP SINGH vs THE STATE OF BIHAR	NALIN KUMAR	ANAND KISHORE CHOUDHARY JEETENDRA NARAYAN SURESH PRASAD

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189. CR. 2 RAVI MAHTO @ RAVI KUMAR RAJESH KUMAR SANJAY KUMAR
MISC./33578/2025 MAHTO
467,468,471, R.BAIL- vs THE STATE OF BIHAR
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